

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 221 of 2024 (SZ)

In the matter of:

G.Karthick,
S/o.S.Ganesan,
66, Aranmanai Compound,
Sivagiri- 627757,
Tenkasi District.

..Applicant

Vs

1. The Tamilnadu Pollution Control Board,
Rep by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai.
2. The Assistant Director,
Geology and Mines Department,
160/2/1, JananiNagar 1st Street,
Tenkasi- 627811
3. The District Collector,
Tenkasi District, Tenkasi.

... Respondent(s)

INDEX

Filed on Behalf of 3rd Respondent

S. No.	Date	Description	Page No.
1.	21.09.2024	Status report filed by the 3 rd Respondent – The District Collector	1 - 15
2.	24.07.2023	Communication between the RDO Sankaran Kovil and District Collector dated 24.07.2023	16 - 28
3.	22.11.2023	Letter from collector to DRO Sankaran Kovil, Assistant Director Panchayats, Seputy Director Mines and Geology (Na.Ka.I2-426-2023)	29 - 41
4.	12.04.2023	Letter from District Collector to the Registrar, Southern Zone Bench NGT (R.o.c No.12/426/2023)	42 - 43
5.	21.12.2023	Letter from Secretary TRANSCO to District Collector	44 - 48
6.	27.02.2024	Letter from Brick-lin inspection Committee president to the District Collector, Tenkasi	49 - 53
7.	01.08.2024	Communication from DRO to the District Collector RDOSKL/1632/2023	54 - 86

8.	10.02.2024	Proceedings of DRO Na.Ka.A1/1632/2023	87-91
9.	20.06.2024	Communication from Assistant Director Geology and Mines to DRO	92-96
10.	24.08.2024	Joint Committee Inspection Report	97-120
11.	28.08.2024	Order in W.P.(MD)Nos.20397 and 20398 of 2024 & W.M.P.(MD)Nos.17307 & 17312 of 2024	121-128

(Note: The page numbers are found at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE:02.12.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No: 221/2024

G.Karthick,
S/o.S.Ganesan,
66, Aranmanai Compound,
Sivagiri – 627757,
Tenkasi District.

...Applicant

Vs

1. The Tamilnadu Pollution Control Board,
Rep by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai.
2. The Assistant Director,
Geology and Mines Department,
160/2/1, Janani Nagar 1st Street,
Tenkasi – 627811
3. The District Collector,
Tenkasi District,
Tenkasi.
4. The District Forest Officer,
North Main Road,
NGO A Colony,
Tirunelveli – 627007
5. The Executive Engineer,
Tamilnadu Generation and Distribution Corporation,
Maharaja Nagar, Tenkasi Main Road,
Kadayanallur – 627751
6. The Hill Area Conservation Authority,
Represented by its Chairman,
District Collectorate,
Tenkasi District.

...Respondent

STATUS REPORT FILED BY THIRD RESPONDENT

I A.K.Kamal Kishore, IAS., S/o. Andi.K, Hindu, aged about 40 years, serving as District Collector, Tenkasi district, do hereby solemnly affirm and sincerely state that I am the third respondent to this case and I am well acquainted with the facts of the case from the records available with in the office of Assistant Director of Geology and Mining, tenkasi.

2) It is submitted that, the applicant Thiru.G.Karthick S/o.S.Ganesan has prayed for taking necessary action against the illegally operating brick kilns in Sivagiri (Part-I & II), Vishvanathaperi (Part-I & II) & Rayagiri (Part-I & II) in Sivagiri Taluk, Tenkasi District. The National Green Tribunal vide order dated 24.07.2024 has directed the District Collector, Tenkasi and Tamil Nadu Pollution Control Board, Chennai to file a report after making a spot inspection.

3) Action taken by the District Administration before filing of the O.A No.221/2024

➤ One Thiru. Karthikeyan S/o.Sivasubramanian from Sivagiri Taluk, Tenkasi District filed a petition at the Principal Bench, National Green Tribunal, New Delhi praying that Brick-kilns in Sivagiri village of Tenkasi district are running within Eco-Sensitive Zone of Nellai Wildlife Sanctuary, causing huge air pollution. The National Green Tribunal after hearing, disposed the Original Application No.313/2023 dated 29.05.2023 with

the direction to District Collector, Tenkasi to constitute a joint committee comprising of District Collector, State PCB and District Forest Officer – Tenkasi to visit the site, collect relevant information and if finds any violation of environmental laws and norms, shall take appropriate remedial/preventive action in accordance with law within two months and directed to submit the action taken report before the Registrar, Southern Zone Bench.

- The District Collector, Tenkasi constituted a committee vide proceedings of the District Collector, Tenkasi Rc.No.I2/426/2023, Dated- 30.06.2023, headed by Revenue Divisional Officer- Sankarankovil and members comprising of Assistant Conservator of Forest -Tirunelveli, Assistant Engineer in Pollution Control Board-Tirunelveli, Tahsildar- Sivagiri, Forest Ranger -Sankarankovil, Zonal Deputy Tahsildar -Sivagiri, Concerned Revenue Inspectors- Sivagiri Taluk and Concerned Vao's - Sivagiri Taluk to inspect the activities of the brick kilns operation in 1.Viswanathaperi 2.Sivagiri 3.Rayagiri 4.Tirumalapuram 5.Naranapuram and 6.Vasudevanallur villages falls within the Eco-Sensitive zone of the Nellai wildlife sanctuary.

- The above said committee inspected the area on 07.07.2023 and 08.07.2023. Based on the inspection, the Revenue Divisional Officer- Sankarankovil and District Forest Officer – Tenkasi have reported that 43 brick kilns units were operating within the Eco-Sensitive Zones of Nellai Wildlife Sanctuary without obtaining any permission from the Forest Department, Geology and Mining Department and local body, which cause environmental pollution. Further on immediate stoppage of brick-kiln unit, they recommended to disconnect the electricity connection to the 43 brick-kiln units immediately vide letter RDOSKL/1632/2023-A1 dated 24.07.2023 (**Annexure – I**).
- The District Collector, Tenkasi letter Rc.No.I2/426/2023, Dated- 22.11.2023 instructed the Revenue Divisional Officer- Sankarankovil, Assistant Director of Village Panchayat, Assistant Director of Geology and Mining, Forest Ranger of Sivagiri and Executive Engineer of TNEB- Kadayanallur to stop all the 43 brick kilns units operation immediately and report the compliance within a week (**Annexure – II**).
- The District Collector, Tenkasi has also filed an action taken report before the National Green Tribunal, Southern Zone vide letter Rc.No.I2/426/2023 dated 22.11.2023. Stating that, the enquiry endorsed that 43 Brick-kilns were illegally functioning

in the villages Viswanathaperi-1, Sivagiri-2, Naranapuram-2, Vasudevanallur, Thirumalapuram and Rayagiri-2 of Sivagiri Taluk, Tenkasi district without getting any permission from Forest & Mines department. The above said illegal brick-kilns were situated in the Eco-Sensitive Zone of Nellai Wildlife Sanctuary, they cause air pollution and also encourage illicit tree cutting and illicit mining. Hence the district officials of local bodies, Forest Mines, Revenue and TANGEDCO were instructed to stop the functions of the above said 43 brick-kilns. The officials were also instructed to follow up and ensure the non-functioning of illegal brick-kilns regularly. **(Annexure – III)**

- The Executive Engineer- TANGEDCO, Kadayanallur letter No. செ.பொ /விநி /கடை /தொநுஉ.1 /கோ.கட்டு/அ.எண்: 2058/23, Dated: 19.12.2023 reported that they have disconnected 49 Electric power connections on 11.12.2023, 13.12.2023 and 14.12.2023 of the brick kilns within the Eco-Sensitive Zone. **(Annexure – IV)**

- In the meantime, complaints were received from Thiru.Karthikeyan S/o.Sivasubramanian stating that, brick kiln units were operating in Sivagiri taluk without obtaining any permission from Mines department and Local body out of the Eco Sensitive Zone as well. Based on the complaint, the District

Collector constituted a special committee vide proceedings Rc.No.M1/7914/2022, Dated- 08.01.2024 headed by Assistant Commissioner (Excise), Tenkasi with the members comprises of AD Mines, DSP-Puliyangudi and consent Revenue Officials. The special team inspected all the brick kiln units (inspected from 10.01.2024 to 13.01.2024 and from 19.01.2024 to 22.01.2024) existing in Sivagiri taluk and reported that 147 brick kiln units in 14 villages of sivagiri taluk were operating without any permission from Mines and Pollution Department **(Annexure - V)**.

Sl No	Village	No of Brick kilns operating without permission
1.	Pattakurichi	1
2.	Nelkattumseval	1
3.	Gudalur	5
4.	Narnapuram part-2	17
5.	Thirumalapuram	5
6.	Dharugapuram	4
7.	Subramaiapuram	1
8.	Vasudevanallur	5
9.	Sivagiri part -1	3
10.	Rayagiri part-2	13
11.	Vishwanathaperi part-1	46
12.	Sivagiri part -2	31
13.	Vishwanathaperi part-2	4
14.	Rayagiri part-1	11
Total		147

- Based on the report submitted by the special committee Team Head and Assistant Commissioner (Excise), Inspection

Committee report vide Rc.No.M1/7914/2022, Dated: 07.02.2024, the RDO- Sankarankovil was directed to take penal action against the 147 offenders under rule 36 (A) of Tamilnadu Minor Mineral Concession Rule 1959. In this connection, the RDO- Sankarankovil has imposed a penalty on illegal storage of brick earth to 129 brick kiln units in Sivagiri Taluk.

(Annexure – VI)

- Further, complaints were received from the public that, brick kiln units were functioning within Eco-Sensitive Zone at night time and the bricks were being transported. To curtail illegal movement of bricks from the 43 brick kilns, a Temporary check post was erected in Vishwanathaperi Part-1 Village (near the new bridge) located on the border of Eco-Sensitive Zone area with the officials of Revenue Department, Police Department and Forest Department vide Revenue Divisional Officer proceedings RDOSKL/1632/2023-A1, dated: 10.02.2024. **(Annexure – VII)**
- During the joint inspection by AD Mines, DEE Pollution & Tahsildar - Sivagiri on 29.05.2024, a quarry pit was noticed in SF No.118/1, 118/3, 119/2 in Sivagiri-2 village which estimate to a quantum of 36,465 Cbm of earth quarried illegally. The RDO-Sankarankovil was directed to impose penalty against the defaulters under section 36A of Tamil Nadu Minor Mineral

Concession Rule – 1959 on 20.06.2024 which is under process.

(Annexure – VIII)

- Further, the Tamil Nadu Pollution Control Board, Proceeding No. TNPCB/T1/F.024093/Direction/ W& A /2024-27, dated 28.06.2024 has directed the District Collector, Tenkasi to take necessary action on all the illegal country brick kilns operated in their jurisdiction with immediate effect. Based on the direction, the District Environmental Engineer, Pollution Control board was directed vide Rc.No.M1/7914/2022 dated. 27.07.2024 to take action on all the illegal country kilns operating in tenkasi district.

4) Joint Committee constituted as directed by NGT in O.A.221/2024

As directed by National Green Tribunal, Southern Zone in its ordered dated 24.07.2024, the District Collector, Tenkasi has constituted a special committee comprising of following members vide proceeding RC no/7914/2022 dated 09.08.2024 and directed to inspect all the brick kiln units functioning without Consent to Establishment / Operate and Registration certificate issued by Mines department located in Sivagiri (Part-I & II), Vishvanathaperi (Part-I & II) & Rayagiri (Part-I & II) villages and water bodies in the said village.

Sl No	Designation	Members Details
1	Revenue Divisional Officer, Sankarankovil.	Team Head
2	District Environmental Engineer (TNPCB), Tenkasi.	Member
3	Deputy Superintendent of Police, Puliyanudi.	Member
4	Assistant Engineer , WRD Upper Vaippar Basin	Member
5	Assistant Geologist (Mines), Tenkasi.	Member
6	Tahsildar, Sivagiri	Member
7	Forest Range Officer , Sivagiri.	Member

The Joint committee has inspected the said village from 12.08.2024 to 23.08.2024 and reported as follows. Some of the brick kilns were inspected by the District Collector along with the team.

- The Sivagiri Taluk of Tenkasi District, located near the Western Ghats, is an Environmentally sensitive area. The Sivagiri Taluk comprises of three (3) firkas and twenty-one (21) revenue villages. Majority of the population in this area is engaged in agricultural activities, with primary crops being cultivated as rice and sugarcane. Additionally, residents of these villages are also involved in brick kiln operations.

- Totally, 97 operating brick kiln units were inspected from 12.08.2024 to 23.08.2024. The purpose of this inspection was to assess the compliance of these brick kilns with environmental regulations and to determine whether they were operating with necessary permits from the local authorities. During the inspection, it was observed that most of these brick kilns were functioning without proper approvals. The findings of the inspection, along with a detailed report on each brick kiln, have been compiled and attached as **Annexure - IX**.
- During the inspection, it is found that 42 brick kiln units in Eco-Sensitive Zone of Nellai wildlife Sanctuary were non-operational. Two brick kiln units were found to be operating within Eco-Sensitive Zone and their EB connections were disconnected and the operations were stopped immediately.

ABSTRACT OF THE COMMITTEE REPORT

S.no	Name	No.of.Brick kilns
1.	Sivagiri Part-I	3
2.	Sivagiri Part-II	32
3.	Viswanathaperi Part-I	28
4.	Viswanathaperi Part-II	11
5.	Rayagiri Part-I	9
6.	Rayagiri Part-II	14
	Total	97

11
BRICK KILN DETAILS

S.No.	Details	No of Brick kiln
1.	No of Brick kiln operating without Permission from Pollution control Board	97
2.	No of Brick kiln operating without Permission from Geology and Mining Department	95
3.	No of Brick kiln without Chimney Installed	97
4.	No of Brick kiln near residential area within 800 meters radius	45
5.	No of People depend on brick kiln for their livelihood (Direct employment - Approximately)	1150

Inspection of Water bodies

The below said water bodies were inspected on 23.08.2024. Few old pits were observed in Vali Vali Kulam and Chinna Avudaiperi Kulam and these pits are waterlogged. It was permitted to remove Clay/Silt for reclamation of agricultural land during the period of 2021 – 2022 & 2022 – 2023 from these tanks. Few old pits and fresh pits were noticed in Thenkal Kulam, Muthur Kulam and Karunkulam and most of the pits are water logged. It was permitted to remove Clay/Silt for reclamation of agricultural land during the period of 2021 – 2022, 2022 – 2023 and 2024 – 2025 from these tanks as well.

Sl.No	Village Name	Tank Name	SF.No	Co-Ordinates
1	Vishwanathaperi - I	Vali Vali Kulam	826	09.355488° 77.405951°
2	Sivagiri - II	Chinna Avudai peri Kulam	201	09.347178° 77.399612°
3	Sivagiri - I	Thenkal Kulam	654	09.330045° 77.429972°
4	Rayagiri - I	Muthur Kulam	519	09.325417° 77.430162°
5	Rayagiri - I	Karunkulam	520	09.310067° 77.428619°

5) Measures taken by the District Administration:

- All the 44 Brick kilns operation within Eco- Sensitive Zone of Nellai Wildlife Sanctuary have been completely stopped. To curtail illegal movement of bricks from the 44 brick kilns, a Temporary check post was erected in Vishwanathaperi Part-1 Village (near the new bridge) located on the border of Eco-Sensitive Zone area with the officials of Revenue Department, Police Department and Forest Department. All the concerned district officials have been instructed to monitor and ensure that no operation of brick kiln unit is carried out inside the Eco Sensitive Zone.

- The Tamil Nadu Pollution Control Board in a proceedings TNPCB/ T1/ F.024093/ Direction/ W&A/ 2024-27 dated 28.06.2024 has reported that country brick kilns are operating without any permanent building structures, electrical connections, or necessary permissions. Therefore, it is mandated that action to be taken against all unauthorized brick kilns in accordance with Section 33A of the Water (Prevention and Control of Pollution) Act of 1974, as amended, and Section 31A of the Air (Prevention and Control of Pollution) Act of 1981, as amended and directed the District Collector, Tenkasi to take necessary action on all the illegal brick kilns operated in their jurisdiction. In response to this, the District Collector Tenkasi, issued a direction to take necessary action on these illegal brick kilns in the letter Rc.No.M1/7914/2022 dated 27.07.2024 to the Revenue Divisional Officer-Sankarankovil and District Environmental Engineer-TNPCB to issue closure notice to all the illegal brick kiln units and to disconnect the electric connection. Subsequently, Tahsildar, Sivagiri issued a closure notice to the brick kiln owners.
- Following the issuance of the notice, the labourers and the brick kiln owners protested against the closure notice and gave a representation. In continuation to this, meetings were held with the brick kiln owners and labourers to discuss the matter in

detail. On August 14, 2024, the Assistant Director, Department of Geology and Mines engaged in discussion with the kiln owners. Subsequently, on August 16, 2024, the Revenue Divisional Officer also met with the owners to further address the concerns raised. During these discussion, the brick kiln owners conveyed that they had only recently become aware of the MoEF & CC notification GSR 143(E) dated 22.02.2022. They requested an extension of time to comply with the regulations outlined in the notice. The labourers working in their brick kilns emphasized that an immediate halt to the brick kiln operations would severely impact many families, as these kilns are vital for their livelihood. They highlighted the dependence of numerous households on the continued operation of these kilns for their daily earning. The brick kiln owners have also expressed the need for more time to transition to comply with the regulations, citing the potential socio-economic impact likely to arise due to an abrupt closure.

6. It is further humbly submitted that, a batch of Writ petitions was filed before the Hon'ble Madurai Bench of Madras High Court vide W.P (MD) No.20173 of 2024 by Thiru.Thangapandian and 8 others, W.P (MD) No.20397 of 2024 by Thiru.Krishnan and 8 others, praying to grant on Ad-interim injunction restraining the respondents from anyway interfering the running of small scale

kiln units by the petitioners. The Hon'ble Madurai Bench of Madras High Court in W.P (MD) No.20173 of 2024 vide order dated 27.08.2024 ordered as "*interim injunction restraining the respondents from in anyway interfering with the running of small scale brick kiln units, until further orders*" and the case is pending (**Annexure - X**).

7. Further, a W.P (MD).No 19734 of 2024 filed by Thiru. M.Gajendran, S/o. Maruthakilavan owner of a brick kiln before the Hon'ble Madurai Bench of Madras High Court against the Tamil Nadu Pollution Control Board Proceeding No. TNPCB/T1/F.024093/Direction/W&A /2024-27, dated 28.06.2024, praying for issuance of brick kiln Registration certificate which is also pending before the Hon'ble Madurai bench of Madras high court.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this status report and action taken report on file and pass such further orders which it deems fit to the case and thus render justice.



**District Collector
Tenkasi**

Date : 21.09.2024



I/399125/2023

அனுப்புநர்

மரு.ச.சுப்புலெட்சுமி.பி.டி.எஸ்.,
வருவாய் கோட்டாட்சியர்,
சங்கரன்கோவில்.

பெறுநர்

மாவட்ட ஆட்சித்தலைவர்
தென்காசி.

RDOSKL/1632/2023-A1, நாள்-24-07-2023

மதிப்பிற்குரிய அய்யர்,

பொருள்: வணம் - நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட சிவகிரி வட்டம் - சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதியின்றி இயங்கும் செங்கல் சூளைகளில் செயல்பாடுகள் குறித்து ஆய்வு செய்திட கோட்ட அளவிலான குழு அமைக்கப்பட்டது - அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

பார்வை :

1. புதுதில்லி தேசிய பசுமை தீர்ப்பாய முதன்மை அமர்வு உத்தரவு அசல் மனு எண் 313/2023 நாள்.29.05.2023.
2. தென்காசி, மாவட்ட ஆட்சித் தலைவர் அவர்களின் செயல்முறைகள் ந.க ஐ2/426/2023 நாள்.30.06.2023.
3. சங்கரன்கோவில், கோட்டாட்சித் தலைவர் அவர்களின் செயல்முறைகள் ந.க. அ1/1632/2023, நாள் :05.07.2023.
4. சிவகிரி வருவாய் வட்டாட்சியர் அலுவலக கடிதம் ந.க.அ2-341-2023, நாள்-19.07.2023

தென்காசி மாவட்டம், சிவகிரி வட்டத்தைச் சார்ந்த திரு.கார்த்திகேயன் என்பவர் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட சிவகிரி வட்டம் - சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதியின்றி இயங்கி வரும் செங்கல் சூளைகளால் சுற்றுச்சூழல் மாசுபாடுவதாக தெரிவித்து புதுதில்லி தேசிய பசுமை தீர்ப்பாய முதன்மை அமர்வில் திரு.கார்த்திகேயன் என்பவரால் வழக்கு தொடரப்பட்டுள்ளது. மேற்படி உரிய அனுமதியின்றி இயங்கிவரும் செங்கல் சூளைகள் தொடர்பாக ஆய்வு செய்து அறிக்கை செய்ய பார்வை-1ல் கண்டவாறு

உத்தரவிடப்பட்டுள்ளது. அதனடிப்படையில் தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களால் பார்வை-2-ல் காணும் செயல்முறை ஆணையில் கோட்டாட்சியர் தலைமையில் சம்மந்தப்பட்ட இடங்களை ஆய்வு செய்து அறிக்கை செய்ய சட்டக்குழு அமைத்து உத்தரவிட்டதனை தொடர்ந்து மேற்படி குழுவானது சம்மந்தப்பட்ட இடங்களை வனத்துறையினருடன் இணைந்து 07.07.2023 மற்றும் 08.07.2023 ஆகிய இருதினங்கள் சட்டப் புவதணிக்கை மேற்கொள்ளப்பட்டு Eco Sensitive Zone-க்குள் இயங்கும் செங்கல் குளைகள் ஆய்வு செய்து பார்வை-4ல் காணும் கடிதம் மூலம் Eco Sensitive Zone-க்குள் இயங்கும் செங்கல் குளைகள் கீழ்க்கண்ட விவரப்படி இயங்கிவருவதாக அறிக்கை செய்துள்ளனர்.

வ.எண்	செங்கல் குளையின் பெயர்	வருவாய் கிராமத்தின் பெயர்	செங்கல் குளை உரிமையாளரின் பெயர் மற்றும் முகவரி	G.P.S Details	காப்புக் காட்டிலிருந்து குளையின் தூரம்
1	SSS Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.யா.சங்கர் த.பெ. யானைபாண்டியன், மச்சர்ஸ் காலனி, சிவகிரி.	N-09.356643 E-077.403445	0.98Km
2	P.R Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.பொ.ரவி த.பெ.பொன் இருளாண்டி, மருதகிழவன் கோவில் தெரு, குமாரசுரம், சிவகிரி.	N-09.358265 E-077.402661	0.84Km
3	J.P Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ச.ஜோயில் த.பெ.சந்திரன், கோவில்பட்டி.	N-09.358388 E-077.402732	0.84Km
4	Y.S Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.தே.பேசராஜ் த.பெ.தேவநாள், சிவகிரி.	N-09.363013 E-077.401203	0.44Km
5	SBN Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.தி.முருகையா த.பெ.திருமலை செட்டியார், புளியங்குடி.	N-09.364596 E-077.398727	0.11Km
6	J.S Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ஜோ.டேவிட், த.பெ.ஜோசப் கலைஞர் நகர், தெல்லாந்தி அழகியபாண்டியபுரம், கன்னியாகுமரி.	N-09.365509 E-077.400678	0.28Km

7	J.S Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.முத்த த.பெ. முத்தராமலிங்கம், 1/390, கிநாயகர் கோவில் த ெரு பருவக்குடி, சங்கரன்கோவில் தாலுகா.	N-09.361443 E-077.400421	0.48Km
8	ANU Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.தங்கப்பாண்டியன், த.பெ.கருப்பசாமி, மெயின்ரோடு, குலசேகரபேரி திருவோங்கடம் தாலுகா.	N-09.361443 E-077.400421	0.48Km
9	A.R Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ச.வீரகாசி நெற்றிவே ல் த.பெ.சந்திராஜ் மெயின்ரோடு, குலசேகரபேரி திருவோங்கடம்.	N-09.356009 E-077.399035	0.54Km
10	JA Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.த.இராஜகோபால் த.பெ.தங்கராஜ் வீரப்பூசி, நாகர்கோவில்.	N-09.356049 E-077.399495	0.58Km
11	S.K Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.இரா.சிவா த.பெ.இராஜேந்திரன், 34, வலம்புரி விநாயகர் கோவில் தெரு சிவகிரி.	N-09.35324 E-077.397496	0.60Km
12	SKU Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ச.கருப்பசாமி, த.பெ.சுப்பிரமணி, குமாரபுரம், 1-வது வார்டு சிவகிரி.	N-09.35324 E-077.39672	0.54Km
13	BAS Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ஈ.முத்துராமன் த.பெ.ஈஸ்வரன் ஆசிரியர் நடுத்தெரு அருகன்குளம், தென்மலை பாகம்-1	N-09.355114 E-077.397825	0.48Km
14	A.R Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.பாலகிருஷ்ணன், த.பெ.முனியாண்டி, வடுகபட்டி.	N-09.355215 E-077.398273	0.51Km
15	CBR Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.அப்பளாமர் த.பெ.கோவிந்த், 30, மலைக்கோவில் ரோடு, குமாரபுரம் சிவகிரி.	N-09.352431 E-077.396184	0.58Km
		விஸ்வநாதப்பேரி	திரு.கற்பககுருநாதன் த.பெ. கருப்பையாத்தேவர்,	N-09.351736	0.69Km

16	G.K Bricks	பாகம்-1	மருத கிழவன் கோவில் தொ ம், குமாபுரம்.	E-077.398941	
17	PSR Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.பி.சண்முகராஜ் த.பெ.பாண்டியன், குலாலாள் தெரு, ஸ்ரீவில்லிபுத்தூர்.	N-09.35214 E-077.395837	0.59Km
18	A.G Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.அய்யப்பன், த.பெ.துரைராஜ் கட்டபொம்மன் சிலை தெர ம், மேலூர், நுரைச்சாமிபுரம்.	N-09.35225 E-077.394267	0.52Km
19	ARB Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.த.ஐயப்பன். த.பெ. தங்கமலைத்தேவர், மச்சர்ஸ் காலணி, சிவகிரி.	N-09.350905 E-077.397561	0.81Km
20	VGT Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.து.இராகவன் த.பெ.துரைராஜ், 31, மாரியம்மன் கோவில் த ெரு, சிவகிரி.	N-09.350671 E-077.398205	0.87Km
21	A.R Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ச.வெற்றிவேல், த.பெ.சந்திராஜ், மெயின் ரோடு, குலசேகரபேரி திருவேங்கடம் தாலுகா.	N-09.350083 E-077.398451	0.94Km
22	Shanthi Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.சி.சங்கிலி த.பெ. சிவபெருமாள் தேவர், 11-வது மெயின் ரோடு மல ைக்கோவில் தெரு சிவகிரி.	N-09.350226 E-077.399170	0.97Km
23	S.K Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.க.சபரிமலை த.பெ. கருப்பையாத்தேவர் முத்துமா ரியம்மன் கோவில் தெரு சிவகிரி.	N-09.349953 E-077.398451	0.95Km
24	PLR Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.பெ.இராமன், த.பெ.பெத்தையாத்தேவர் வடக்கு ரதவீதி, சிவகிரி.	N-09.351592 E-077.400892	0.97Km
25	S.B Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.ப.ஆனந்தன், த.பெ.பரமசிவத்தேவர், 5டி பவுண்டு தொழு தெரு, சிவகிரி	N-09.351538 E-077.400201	0.93Km
26	AMV Bricks	சிவகிரி	திரு.மு.கருத்தப்பாண்டியன் த.பெ.முனியாண்டி மெயின் ரோடு.	N-09.348646	0.99Km

1/399125/2023

		பாகம்-2	வடுகாட்டி.	E-077.398296	
27	RPP Bricks	விஸ்வநாதப்பேரி பாகம்-1	திரு.கு.கணேசன் த.பெ.குட்டிராஜ் கல்கட்டி தெரு, சிவகிரி.	N-09.348778 E-077.397185	0.90Km
28	G.T.S Bricks	சிவகிரி பாகம் -2	திரு.கணேசன் சந்தை பேட்டை தெரு, சிவகிரி	N-09.348613 E-077.391129	0.30Km
29	S.S.B Bricks	சிவகிரி பாகம் -2	திரு.ச.சங்கிலி, த.பெ.சுப்பிரமணியன், நாகமா ரியம்மன் கோவில் தெரு, குமாரசுரம், சிவகிரி.	N-09.345327 E-077.393469	0.43Km
30	VKN Bricks	சிவகிரி பாகம் -2	திரு.ஆ.மருதுபாண்டியன் த.பெ. ஆயில்ராஜபாண்டியன், சித்தி விநாயகர் கோவில் த ெரு, சிவகிரி.	N-09.346635 E-077.392338	0.32Km
31	SNR Bricks	சிவகிரி பாகம் -2	திரு.தா.சம்பத்தமார் த.பெ.த ாமோதரன், பொள்ளாச்சி.	N-09.348339 E-077.395003	0.65Km
32	R.V.V Bricks	சிவகிரி பாகம் -2	திரு.இரா.விநாயகர், த.பெ. இராமையாத்தேவர், 7/6 மேலத வீதி, சிவகிரி.	N-09.347453 E-077.396215	0.76Km
33	MTM Bricks	சிவகிரி பாகம் -2	திரு.முத்தையா (எ)கைலாப்பு த.பெ.தெய்வநாயகம், 2-154 அண்ணா புது காலனி, சிவகிரி.	N-09.321747 E-077.389873	0.75Km
34	பூமி Bricks	சிவகிரி பாகம் -2	திரு.சி.பூமிநாதன், த.பெ.சிவசாமி, 18/1 தெற்கு அரண்மனை நேதாஜி ரோடு, சிவகிரி.	N-09.32097 E-077.391232	0.92Km
35	A.R Bricks	சிவகிரி பாகம் -2	திரு.ச.வீரகாளி வெற்றிவே ல் த.பெ.சுந்தராஜ் மெயின்ரோடு, குலசேகரபேரி திருவோங்கடம் தாலுகா	N-09.350183 E-077.398376	0.93Km
36	S.R Bricks	நாரணபுரம் பாகம்-2	திரு.கண்ணன் த/பெ. சின்ன மாறியப்பன் பாலசந்திர விநாயகர் தெரு	N-09.243006 E-77.385173	0.85KM

			நாரணபுரம் 0715130130		
37	K.M Bricks	நாரணபுரம் பாகம்-2	திரு.அம்பலத்தாஸ் த/பெ.குலாம் முகம்மது மெயின் ரோடு வாகதேவநல்லூர் 9789112858	N-09.275741 E-77.37716	0.85KM
38	S.T, சேம்பர்	நாரணபுரம் பாகம்-2	திரு.தங்கப்பழம் த/பெ. சுப்பிரமணியநாடார் புது மந்தை தெரு வாகதேவநல்லூர். 944346744	N-09.240832 E-77.381404	0.77KM
39	V.M Bricks	வாகதேவநல்லூர்	திரு.சாமி த/பெ. மகாலிங்கத்தேவர் பாலசந்திரவிநாயகர் கோவில் தெரு, வாகதேவநல்லூர் 9865240433.	N-09.240963 E-77.377603	0.56KM
40	G.M Bricks	திருமலாபுரம்	திரு.அருள்ராஜ் த/பெ.இரத்தினசாமி பிள்ளையார் கோவில் தெரு உள்ளார் தளவாப்புரம் இராயகிரி பாகம்-2 9786821168	N-09.302282 E-77.38235	0.77KM
41	V.M.K Bricks	திருமலாபுரம்	திரு.அருள் த/பெ. முத்துப்பாண்டியன் பிள்ளையார் கோவில் தெரு உள்ளார் தளவாப்புரம் இராயகிரி பாகம்-2 8870753232	N-09.303094 E-77.382985	0.72KM
42	S.M Bricks	திருமலாபுரம்	திரு.அசோக் த/பெ.முத்துத்துரை மெயின் ரோடு உள்ளார் தளவாப்புரம் இராயகிரி பாகம்-2	N-09.30033 E-77.375008	0.55KM
43	S.R.P Bricks	இராயகிரி பாகம்-2	திரு.மனோகரன் த/பெ. வேல்ச்சாமித்தேவர் உள்ளார் தளவாப்புரம் இராயகிரி பாகம்-2	N-09.303315 E-77.38367	0.74KM

- மேற்குறிப்பிடப்பட்ட செங்கல் சூளைகள் அனைத்துமே நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட சிவகிரி வட்டம் - சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதி பெறாமல் இயங்கி வருகிறது.
- மேற்படி செங்கல் சூளைகள் அமைக்க வனத்துறையினர் எந்தவித அனுமதிகளும் வழங்கப்படவில்லை

1/399125/2023

- மேற்படி செங்கல் சூளைகள் அமைக்க கணிம வளத்துறையினரிடம் எந்தவித அனுமதிகளும் பெறவில்லை.
- மேற்குறிப்பிடப்பட்ட செங்கல் சூளைகள் அனைத்துமே நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குள் அமைத்துள்ளதால் சுற்றுச்சூழல் மாசுபடும் சூழ்நிலை உள்ளது.
- மேலும் சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதியின்றி இயங்கி வரும் மேற்படி செங்கல் சூளைகளுக்கு உள்ளாட்சி அமைப்புகள் வாயிலாக ஏதேனும் அனுமதி வழங்கப்பட்டிருப்பின் அதனை உடனடியாக இரத்து செய்திட, தகுந்த உத்தரவுகள் பிறப்பிக்க பரிந்துரை செய்யப்படுகிறது.
- மேற்படி செங்கல் சூளைகளுக்கு வழங்கப்பட்டுள்ள மின் இணைப்பினை உடனடியாக துண்டித்திட தமிழ்நாடு மின்சார வாரியம் சிவகிரி இளநிலை பொறியாளர் அவர்களுக்கு தகுந்த உத்தரவுகள் பிறப்பிக்க பரிந்துரை செய்யப்படுகிறது.

எனவே நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட சிவகிரி வட்டம் - சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதியின்றி இயங்கும் செங்கல் சூளைகளால் சுற்றுச்சூழல் மாசுபடக்கூடிய சாத்தியக்கூறுகள் அதிகம் உள்ளதாக கோட்ட அளவிலான கூட்டுக்குழு ஆய்வு செய்து அறிக்கை சமர்ப்பித்துள்ளது என்பதைப் பணிவுடன் தெரிவித்துக் கொள்கிறேன்.

SUBBULAKSHMI

வருவாய் கோட்டாட்சியர்
சங்கரன்கோவில்.

Annexure - I

From

Dr.S.Subbulakshmi, B.D.S,
Revenue Divisional Officer,
Sankarankovil,
Tenkasi District.

To

The District Collector,
Tenkasi.

RDO SKL / 1632/2023 – A1, Dated.24.07.2023.

Sir,

Sub: Forest – Nellai wild life sanctuary – Sivagiri Taluk- and surrounding village – Unauthorised functioning of brick kilns – Team constituted at Divisional level – Report submitted - Reg.

- Ref:**
1. Hon'ble National Green Tribunal principal bench, New Delhi in O.A No. 313/2023 order dated. 29.05.2023.
 2. District Collector, Tenkasi, Proceedings No. RC. I2/426/2023 order dated 30.06.2023.
 3. Revenue Divisional Officer, Sankarankovil proceeding No. A1/1632/2023 dated. 05.07.2023
 4. Tahsildar, Sivagiri Letter No. RC A2-341-2023 dated. 19.07.2023.

An original application in O.A.No 313/2013 had been filed by Thiru.Karthikeyan of Sivagiri Taluk, Tenkasi district before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, on pollution created by unauthorised brick kilns operated in an around Sivagiri Village,nearby villages of Sivagiri Taluk and within the Eco-Sensitive Zone of Nellai wild life sanctuary. The Hon'ble National Green

Tribunal, Principal Bench, New Delhi vide order reference 1st cited directed to inspect and submit a report on the subject area.

2. The District Collector, Tenkasi constitute a joint committee vide proceeding reference 2nd cited directing the Revenue Divisional Officer, Sankarankovil to inspect the subject area along with the joint team constituted for the purpose. As instructed the subject area was inspected on 07.07.2023 and 08.07.2023 with the team member in the brick kiln operated within the Eco-Sensitive Zone and submitted the following details.

Sl. No	Name of the Brick Kiln	Name of the Revenue Village	Owner of the Brick Kiln	GPS Details	Distance form the W.L.S
1	SSS Bricks	Viswanathaperi Part-1	Thiru.Y. Sankar S/o. Yanaipandiyan Teacher Colony Sivagiri	N-09.356643 E-077.403445	0.98 KM
2	P.R BRICKS	Viswanathaperi Part-1	Thiru.P. Ravi S/o. Ponirulandi Maruthakizhavan Kovil Street Kumarapuram Sivagiri	N-09.358265 E-077.402661	0.84 KM
3	J.P BRICKS	Viswanathaperi Part-1	Thiru.S.Joyal S/o. Chandran Kovilpatti	N-09.358388 E-077.401203	0.84 KM
4	Y.S BRICKS	Viswanathaperi Part-1	Thiru.T.Yesuraj S/o. Devathas Sivagiri	N-09.363013 E-077.401203	0.44 KM
5	SBN BRICKS	Viswanathaperi Part-1	Thiru.T.Murugaiya S/o.Thirumalai Settiyar Puliangudi.	N-09.364596 E-077.400678	0.11 KM
6	J.S BRICKS	Viswanathaperi Part-1	Thiru.J.David S/o.Joseph Kalayar Nagar, Thellanthi, Kanyakumari.	N-09.365509 E-077.400678	0.28 KM
7	J.S BRICKS	Viswanathaperi Part-1	Thiru.Muthu S/o.Muthuramalingam	N-09.301443 E-077.400421	0.48 Km

			1/390, Vinayakar Kovil Street, Paruvakudi		
8	ANU BRICKS	Viswanathaperi Part-1	Thiru. Thankapanidan S/o. Karuppasamy Main Road, Kulasekaraperi, Tiruvenkadam	N-09.361443 E-077.400421	0.48 KM
9	A.R BRICKS	Viswanathaperi Part-1	Thiru.S.Veerakali Vetrivel S/o. Sundaraj Main Road, Kulasekaraperi, Tiruvenkadam	N-09.356009 E-077.399035	0.54 KM
10	J.A BRICKS	Viswanathaperi Part-1	Thiru.T.Rajagopal S/o.Thangaraj Veerapuli Nagarkovil	N-09.356049 E-077.399495	0.58 KM
11	S.K BRICKS	Viswanathaperi Part-1	Thiru.R.Siva S/o.Rajendran 34,Valampuri, Vinayakar Kovil Street, Sivagiri	N-09.35324 E-077.397496	0.60 KM
12	SKU BRICKS	Viswanathaperi Part-1	Thiru.S.Karuppasamy S/o.Subramani Kumarapuram Sivagiri	N-09.35324 E-077.39672	0.54 KM
13	BAS BRICKS	Viswanathaperi Part-1	Thiru.E.Muthuraman S/o.Eswaran Arugankulam Thenmalai Part-1	N-09.355114 E-077.397825	0.48 KM
14	A.R BRICKS	Viswanathaperi Part-1	Thiru.Balakrishnan S/o.Muniyandi Vadukapatti	N-09.355215 E-077.398273	0.51 KM
15	CBR BRICKS	Viswanathaperi Part-1	Thiru.Appalamar S/o.Govinth Kumarapuram Sivagiri.	N-09.352431 E-077.396184	0.58 KM
16	G.K BRICKS	Viswanathaperi Part-1	Thiru.Karpakagurunathan S/o.Karupaiya Thevar Kumarapuam	N-09.351736 E-077.396941	0.69 KM
17	PSR BRICKS	Viswanathaperi Part-1	Thiru.P.Shanmugaraj S/o.Pandiyar Kulalar Street, Srivilliputhur.	N-09.35214 E-077.395837	0.59 KM
18	A.G BRICKS	Viswanathaperi Part-1	Thiru.Ayyanappan S/o.Durairaj Melur,	N-09.35225 E-077.394267	0.52 KM

			Duraisamipuram.		
19	ARB BRICKS	Viswanathaperi Part-1	Thiru.T.Iyyapan S/o. Thankamalai Devar, Sivagiri.	N-09.350905 E-077.397561	0.81 KM
20	VGT BRICKS	Viswanathaperi Part-1	Thiru.D.Ragavan S/o.Durairaj Sivagiri.	N-09.350671 E-077.398205	0.87 km
21	AR BRICKS	Viswanathaperi Part-1	Thiru.S.Vetrivel S/o.Sundaraj Kulasekaraperi	N-09.350226 E-077.398451	0.94 KM
22	SHANTHI BRICKS	Viswanathaperi Part-1	Thiru.S.Singili S/o.Sivaperumal Sivagiri	N-09.350226 E-077.399170	0.97 KM
23	S.K BRICKS	Viswanathaperi Part-1	Thiru.K.Sabarimalai S/o.Karupaiya Thevar Sivagiri	N-09.349953 E-077.398451	0.95 KM
24	PLR BRICKS	Viswanathaperi Part-1	Thiru.P.Raman S/o.Pethaiya Thevar Sivagiri	N-09.351592 E-077.400892	0.97 KM
25	S.B BRICKS	Viswanathaperi Part-1	Thiru.P.Anandhan S/o.Paramasiva Thevar Sivagiri	N-09.351538 E-077.400201	0.93 KM
26	AMV BRICKS	Sivagiri Part-2	Thiru.M.Karutha pandian S/o.Muniyandi Vadukapatti	N-09.348646 E-077.398206	0.99 KM
27	RPP BRICKS	Viswanathaperi Part-1	Thiru.K.Ganesan S/o.Kuttyraj Sivagiri	N-09.348778 E-077.397165	0.90 KM
28	G.T.S BRICKS	Sivagiri Part-2	Thiru.Ganesan Sivagiri	N-09.348613 E-077.391129	0.30 KM
29	S.S.B BRICKS	Sivagiri Part-2	Thiru.S.Sangili S/o.Subramanian Kumarapuram	N-09.345327 E-077.393469	0.43 KM
30	VKN BRICKS	Sivagiri Part-2	Thiru.A.Maruthu pandian S/o.Oilrajapandian Sivagiri	N-09.346635 E-077.392338	0.32 KM
31	SNR BRICKS	Sivagiri Part-2	Thiru. T. Sambathkumar S/o.Thamodhran Pollachi	N-09.348339 E-077.395003	0.65 KM
32	R.V.V BRICKS	Sivagiri Part-2	Thiru. R. Vinayakar	N-09.347453	0.76 KM

			S/o.Ramaya Thevar Sivagiri	E-077.396215	
33	MTM BRICKS	Sivagiri Part-2	Thiru.Muthaiya S/o. Thivananayagam Sivagiri	N-09.321747 E-077.389873	0.75 KM
34	POOMI BRICKS	Sivagiri Part-2	Thiru.C.Poominathan S/o.Sivasami Sivagiri	N-09.32097 E-077.391232	0.92 KM
35	A.R BRICKS	Sivagiri Part-2	Thiru.S.Veerakali Vetrivel S/o. Sundaraj Kulasekaraperi	N-09.350183 E-077.398376	0.93 KM
36	S.R BRICKS	Naranapuram Part-2	Thiur.Kannan S/o.Chinna Mariyappan Naranapuram	N-09.243006 E-77.385173	0.85 KM
37	K.M BRICKS	Naranapuram Part-2	Thiru.Ampujathammal Vasudevanallur	N-09.275741 E-77.37710	0.85 KM
38	S.T BRICKS	Naranapuram Part-2	Thiru.Thangapazham S/o.Subramaniya Nadar Vasudevanallur	N-09.240832 E-77.381404	0.77 KM
39	V.M BRICKS	Vadudevanallur	Thiru. Samy S/o. Mahalinga Thevar Vasudevanallur	N-09.240963 E-77.377603	0.56 KM
40	G.M BRICKS	Tirumalapuram	Thiru.Arulraj S/o. Rathinasamy Thalavaipuram	N-09.302282 E-77.382985	0.77 KM
41	V.M.K BRICKS	Tirumalapuram	Thiru.Arul S/o.Muthupandian Thalavaipuram	N-09.303094 E-77.382985	0.72 KM
42	S.M BRICKS	Tirumalapuram	Thiru.Ashok S/o.Muthudurai Rayagiri Part-2	N-09.30033 E-77.375008	0.55 KM
43	S.R.P BRICKS	Rayagiri Part-2	Thiru. Manokaran S/o. Velsamy Thevar Rayagiri Part -2	N-09.303315 E-77.38367	0.74 KM

- All the above brick kilns are operating within the Eco-sensitive zone of Nellai wild life sanctuary in an around Sivagiri village in Sivagiri Taluk without any licence of the government.

- The Forest department had not granted any permission for the said brick kilns.
- No Permission were granted by the Department of Geology and Mining.
- Possibilities of Environmental degradation are there due to the presence of all the above brick kilns within the Eco-sensitive zone.
- Moreover, if any permission were given to the unauthorised brick kilns by local panchayat or Panchayat Union, the said permission are to be cancelled by appropriate order of the concerned department.
- Further, the Junior Engineer, Sivagiri-TANGEDCO may be directed to cut the Power supply immediately.

Therefore the joint committee submitted that, the brick kilns unauthorisedly operations within the Eco-Sensitive Zone of Nellai Wild Life Sanctuary in Sivagiri Taluk and surrounding villages may pore Environment related problem.

Sd
Subbulakshmi,
Revenue Divisional Officer,
Sanakrankvoil.

I/501597/2023

<p>அனுப்புநர் திரு.துரை.இரவிச்சந்திரன்.இ.ஆ.ப., மாவட்ட ஆட்சித் தலைவர், தென்காசி</p>	<p>பெறுநர் 1. கோட்டாட்சியர், சங்கரன்கோவில் 2.உதவி இயக்குநர்(ஊராட்சிகள்) தென்காசி. 3.உதவி இயக்குநர் கனிமம் மற்றும் புவியியல் துறை, தென்காசி 4. வனச்சரக அலுவலர், சிவகிரி 5.செயற்பொறியாளர், மின்சார வாரியம், கடையநல்லூர்</p>
--	---

ந.க.ஐ2-426-2023 நாள்-22-11-2023

பொருள்: வனம் - நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட சிவகிரி வட்டம் - சிவகிரி மற்றும் சுற்று வட்டார கிராமங்களில் உரிய அனுமதியின்றி இயங்கும் செங்கல் சூளைகளில் செயல்பாடுகள் குறித்து ஆய்வு செய்திட கோட்ட அளவிலான குழு அமைக்கப்பட்டது - அறிக்கை சமர்ப்பிக்கப்பட்டது-தொடர் நடவடிக்கை எடுத்தல் -தொடர்பாக.

- பார்வை :
1. புதுதில்லி தேசிய பசுமை தீர்ப்பாய முதன்மை அமர்வு உத்தரவு அசல் மனு எண் 313/2023 நாள்.29.05.2023.
 2. தென்காசி, மாவட்ட ஆட்சித் தலைவர் அவர்களின் செயல்முறைகள் ந.க ஐ2/426/2023 நாள்.30.06.2023.
 3. சங்கரன்கோவில், கோட்டாட்சித் தலைவர் அறிக்கை ந.க. அ1-1632-2023 நாள்- 24.07.2023
 4. திருநெல்வேலி மாவட்ட வன அலுவலர் கடிதம் ந.க. வ/8522/2011 நாள்-04.08.2023
 5. தொடர்புடைய ஆவணங்கள்

தென்காசி மாவட்டம், சிவகிரி வட்டம், திரு.கார்த்திகேயன் என்பவர் புதுதில்லி, தேசிய பசுமைத் தீர்ப்பாயத்தில் சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலம் பகுதிக்குள் இயங்கி வரும் செங்கல் சூளைகளால் சுற்றுச்சூழல் மாசுபடுவதாக அளித்த மனு மீது மாவட்ட ஆட்சித் தலைவர் தென்காசி, மாசுக்கட்டுப்பாட்டு வாரிய அலுவலர், மற்றும் மாவட்ட வன அலுவலர் தென்காசி ஆகியோர் அடங்கிய கூட்டுக்குழு

சம்பந்தப்பட்ட இடங்களை பார்வையிட்டு அறிக்கை அளித்திட பார்வை 3-ல் கண்ட புகைமத தீர்ப்பாய முதுகை அமர்வால் உத்தரவு பிறப்பிக்கப்பட்டுள்ளது.

அதன் தொடர்ச்சியாக பார்வை-2-ல் காணும் மாவட்ட ஆட்சித் தலைவர் அவர்களின் செயல்முறை ஆணையின் படி சம்பந்தப்பட்ட இடங்களை ஆய்வு செய்து அறிக்கை செய்ய சங்கரன்கோவில் கோட்டாட்சியர் தலைமையில் கோட்ட அளவிலான கூட்டுக்குழு அமைத்து உத்தரவிட்டதன் அடிப்படையில் பார்வை 3-ல் கண்டவாறு சங்கரன்கோவில் கோட்டாட்சியர் மற்றும் பார்வை 4-ல் கண்டவாறு திருநெல்வேலி மாவட்ட வன அலுவலர் ஆகியோரிடமிருந்து அறிக்கை வரப்பெற்றுள்ளது.

மேற்படி அறிக்கைகளில் சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலம் பகுதிக்குள் கீழ்க்கண்ட 43 செங்கல்சூளைகள் கனிமத்துறை வருவாய்த்துறை மற்றும் வனத்துறை அனுமதியின்றி இயங்கி வருகின்றன.

வ. எண்.	செங்கல் சூளையின் பெயர்	வருவாய் கிராமத்தின் பெயர்	செங்கல் சூளை உரிமையாளரின் பெயர் மற்றும் முகவரி (திருவாளர்கள்)	G.P.S Details	காப்புக் காட்டிலிருந்து சூளை உள்ள தூரம்
1	SSS Bricks	விஸ்வநாதப் பேரி பாகம்-1	யா.சங்கர் த.பெ.யானைபாண்டியன், மச்சர்ஸ் காலணி, சிவகிரி.	N-09.3566 43 E-077.4 03445	0.98Km ✓
2	P.R Bricks	விஸ்வநாதப் பேரி பாகம்-1	பொ.ரவி த.பெ.பொன்னுளாண்டி மருதகிழவன் கோவில் தெரு, குமாரசுரம், சிவகிரி.	N-09.3582 65 E-077.4 02661	0.84Km
3	J.P Bricks	விஸ்வநாதப் பேரி பாகம்-1	ச.ஜோயில் த.பெ.சந்திரன், கோவில்பட்டி.	N-09.3583 88 E- 077.40273 2	0.84Km ✓
4	Y.S Bricks	விஸ்வநாதப் பேரி பாகம்-1	தே.யேசுராஜ் த.பெ.தேவதாஸ், சிவகிரி.	N-09.36301 3 E-077.4012 03	0.44Km ✓
		விஸ்வநாதப்	தி.முருகையா த.பெ.திருமலைசெட்டியா	N-09.3645 96	✓

I/501597/2023

5	SBN Bricks	பேரி பாகம்-1	ர். புளியங்குடி.	E-077.398 727	0.11Km
6	J.S Bricks	விஸ்வநாதப் பேரி பாகம்-1	ஜோ.டேவிட், த.பெ.ஜோசப் கலைஞர் நகர், தெல்லாந்தி அழகியபா ண்டியபுரம், கன்னியாகும ரி.	N-09.3655 09 E-077.4 00678	0.28Km ✓
7	J.S Bricks	விஸ்வநாதப் பேரி பாகம்-1	முத்து, த.பெ.முத்துராமலிங்கம், 1/390, விநாயகர் கோவி ல் தெரு, பருவக்குடி, சங்கரன்கோவில்	N-09.3614 43 E-077.4 00421	0.48Km ✓
8	ANU Bricks	விஸ்வநாதப் பேரி பாகம்-1	க.தங்கப்பாண்டியன், த.பெ.கருப்பசாமி, மெயின்ரோடு, குலசேகரபேரி திருவேங்கடம்	N-09.3614 43 E-077.4 00421	0.48Km ✓
9	A.R Bricks	விஸ்வநாதப் பேரி பாகம்-1	சுவீரகாளிவெற்றிவேல் த.பெ.சுந்தராஜ் மெயின்ரோடு, குலசேகரபேரி திருவேங்கடம்.	N-09.3560 09 E-077.3 99035	0.54Km ✓
10	J.A Bricks	விஸ்வநாதப் பேரி பாகம்-1	த.இராஜகோபால் த.பெ.தங்கராஜ் வீரப்பலி, நாகர்கோவில்.	N-09.3560 49 E-077.3 99495	0.58Km ✓
11	S.K Bricks	விஸ்வநாதப் பேரி பாகம்-1	இரா.சிவா த.பெ.இராஜேந்திரன், 34, வலம்புரி விநாயகர் கோவில் தெர ு, சிவகிரி.	N-09.3532 4 E-077.39 7496	0.60Km ✓
12	SKU Bricks	விஸ்வநாதப் பேரி பாகம்-1	சு.கருப்பசாமி, த.பெ.சுப்பிரமணி, குமாரபுரம், 1-வது வார்டு சிவகிரி.	N-09.3532 4 E-077.39 672	0.54Km ✓
13	BAS Bricks	விஸ்வநாதப் பேரி பாகம்-1	ஈ.முத்துராமன் த.பெ.ஈஸ்வரன் ஆசிரியர் நடுத்தெரு,	N-09.35511 4 E-077.39	0.48Km ✓

		1	அருகங்குளம். தென்மலை பாகம்-1	7825		
14	A.R Bricks	விஸ்வநாதப் பேரி பாகம்- 1	மு.மு.பாலகிருஷ்ணன், த.பெ.முனியாண்டி. வடுகப்பட்டி.	N-09.3552 15 E-077.3 98273	0.51Km	✓
15	CBR Bricks	விஸ்வநாதப் பேரி பாகம்- 1	கோ.அப்பளராமர், த.பெ.கோவிந்த், 30, மலைக்கோவில் ரோடு, குமாரசுரம் சிவகிரி.	N-09.3524 31 E-077.3 96184	0.58Km	✓
16	G.K Bricks	விஸ்வநாதப் பேரி பாகம்- 1	க.கற்பக குருநாதன் த.பெ.கருப்பையாத்தேவர், மருதகிழவன்கோவில் தெரு, குமாரசுரம், சிவகிரி.	N-09.35173 6 E-077.39 6941	0.69Km	✓
17	PSR Bricks	விஸ்வநாதப் பேரி பாகம்- 1	பா.சண்முகராஜ் த.பெ.பாண்டியன், குலாலளர் தெரு, ஸ்ரீவில்லிபுத்தூர்.	N-09.3521 4 E-077.3 95837	0.59Km	✓
18	A.G Bricks	விஸ்வநாதப் பேரி பாகம்- 1	து.அய்யனப்பன், த.பெ.துரைராஜ் கட்டபொம்மன் சிலை தெரு, மேலார் துரைச்சாமியாபுரம்.	N-09.3522 5 E-077.39 4267	0.52Km	✓
✓ 19	ARB Bricks	விஸ்வநாதப் பேரி பாகம்- 1	த.ஐயப்பன். த.பெ.தங்கமலைத்தேவர், மச்சர்ஸ் காலணி, சிவகிரி.	N-09.3509 05 E-077.397 561	0.81Km	✓
20	VGT Bricks	விஸ்வநாதப் பேரி பாகம்- 1	து.இராகவன் த.பெ.துரைராஜ், 31, மாரியம்மன் கோவில் தெரு, சிவகிரி.	N-09.3506 71 E-077.3 98205	0.87Km	✓
21	A.R Bricks	விஸ்வநாதப் பேரி பாகம்- 1	சு.வெற்றிவேல், த.பெ.சுந்தராஜ், மெயின்ரோடு, குலசேகரபேரி திருவேங்கடம்	N-09.3500 83 E-077.3 98451	0.94Km	✓
		விஸ்வநாதப்	சி.சங்கிலி த.பெ.சிவபெருமாள் தேவ ர்,	N-09.3502		✓

I/501597/2023

22	Shanthi Bricks	பேரி பாகம்-1	11வது மெயின் ரோடு மலைக்கோவில் தெரு சிவகிரி.	26 E-077.3 99170	0.97Km
23	S.K Bricks	விஸ்வநாதப் பேரி பாகம்-1	க.சபரிமலை த.பெ.கருப்பையாத்தேவர் முத்துமாரியம்மன்கோவில் தெரு சிவகிரி.	N-09.3499 53 E-077.3 98451	0.95Km ✓
24	PLR Bricks	விஸ்வநாதப் பேரி பாகம்-1	பெ.இராமன், த.பெ.பெத்தையாத்தேவர் வடக்கு ரத வீதி, சிவகிரி.	N-09.3515 92 E-077.4 00892	0.97Km ✓
25	S.B Bricks	விஸ்வநாதப் பேரி பாகம்-1	ப.ஆணந்தன், த.பெ.பரமசிவத்தேவர், 5யு பவுண்டு தொழு தெரு, சிவகிரி	N-09.3515 38 E-077.4 00201	0.93Km ✓
26	AMV Bricks	சிவகிரி பாகம்-2	மு.கருத்தப்பாண்டியன் த.பெ.முனியாண்டி மெயின் ரோடு, வடுகபட்டி.	N-09.3486 46 E-077.3 98296	0.99Km ✓
27	RPP Bricks	விஸ்வநாதப் பேரி பாகம்-1	கு.கணேசன் த.பெ.குட்டிராஜ் கல்கட்டி தெரு, சிவகிரி.	N-09.3487 76 E-077.3 97185	0.90Km ✓
28	G.T.S Bricks	சிவகிரி பாகம் -2	கணேசன் சந்தை பேட்டை தெரு, சிவகிரி	N-09.3486 13 E-077.3 91129	0.30Km ✓
29	S.S.B Bricks	சிவகிரி பாகம் -2	சு.சங்கிலி, த.பெ.சுப்பிரமணியன், நாகமாரியம்மன் கோவில் தெரு, குமாரசுரம், சிவகிரி.	N-09.3453 27 E-077.393 469	0.43Km
30	VKN Bricks	சிவகிரி பாகம் -2	ஆ.மருதுபாண்டியன் த.பெ.ஆயில்ராஜா பாண்டியன், சித்தி விநாயகர் கோவில் தெரு, சிவகிரி.	N-09.3466 35 E-077.3 92338	0.32Km
31	SNR Bricks	சிவகிரி பாகம் -2	தா.சம்பத் குமார் த.பெ.தாமோதரன், பொள்ளாச்சி,	N-09.3483 39 E-077.3 95003	0.65Km ✓

32	R.V.V Bricks	சிவகிரி பாகம் -2	இரா.விநாயகர், த.பெ.இராமையாத் தேவர், 7/6 மேலரத வீதி, சிவகிரி.	N-09.3474 53 E-077.3 96215	0.76Km	✓
33	MTM Bricks	சிவகிரி பாகம் -2	தெ.முத்தையா(எ)கைலாப்பு த.பெ.தெய்வநாயகம், 2-154 அண்ணா புது காலணி, சிவகிரி.	N-09.32174 7 E-077.38 9873	0.75Km	✓
34	பூமி Bricks	சிவகிரி பாகம் -2	சி.பூமிநாதன், த.பெ.சிவசாமி, 18/1 தெற்கு அரண்மனை நேதாஜி ரோடு, சிவகிரி.	N-09.3209 7 E-077.39 1232	0.92Km	✓
35	A.R Bricks	சிவகிரி பாகம் -2	சு.வீரகாணி வெற்றிவேல் த.பெ.சுந்தராஜ் மெயின் ரோடு, குலசேகரபேரி திருவேங்கடம்	N-09.35018 3 E-077.39 8376	0.93Km	✓
36	S.R Bricks	நாரணபுரம் பாகம்-2	கண்ணன் த/பெ.சின்ன மாரியப்பன் பாலசந்திர விநாயகர் தெரு நாரணபுரம் 9715130136	N-09.2430 06 E-77.38517 3	0.85KM	✓
37	K.M Bricks	நாரணபுரம் பாகம்-2	அம்ஜத்தான் த/பெ.குலாம் முகம்மது மெயின் ரோடு வாசுதேவநல்லூர் 9789112858	N-09.2757 41 E-77.37716	0.85KM	✓
38	S.T, சேம்பர்	நாரணபுரம் பாகம்-2	தங்கப்பழம் த/பெ.சப்பிரமணியநாடார் புது மந்தை தெரு வாசுதேவநல்லூர். 944346744	N-09.2408 32 E-77.38140 4	0.77KM	✓
39	V.M Bricks	வாசுதேவல்லூர்	சாமி த/பெ.மகாலிங்கத்தேவர் பாலசந்திரவிநாயகர் கோவில் தெரு, வாசுதேவநல்லூர்	N-09.2409 63 E-77.3776 03	0.56KM	✓

I/501597/2023

40	G.M Bricks	திருமலபுரம்	9865240433. அருள்ராஜ் த/பெ.இரத்தினசாமி பிள்ளையார் கோவில் தெரு, உள்ளார் தளவாய்புரம் இராயகிரி பாகம்-2 9786821168	N-09.3022 82 E-77.3823 5	0.77KM
41	V.M.K Bricks	திருமலபுரம்	திரு.அருள் த/பெ.முத்துப்பாண்டியன் பிள்ளையார் கோவில் தெரு உள்ளார் தளவாய்புரம் இராயகிரி பாகம்-2 8870753232	N-09.3030 94 E-77.3829 85	0.72KM
42	S.M Bricks	திருமலபுரம்	திரு.அசோக் த/பெ.முத்துத்துரை மெயின் ரோடு உள்ளார் தளவாய்புரம் இராயகிரி பாகம்-2	N-09.3003 3 E- 77.375008	0.55KM
43	S.R.P Bricks	இராயகிரி பாகம்-2	திரு.மனோகரன் த/பெ. வேல்சாமித்தேவர் உள்ளார் தளவாய்புரம் இராயகிரி பாகம்-2	N-09.30331 5 E-77.3836 7	0.74KM

மேற்குறிப்பிடப்பட்ட செங்கல் சூளைகள் அனைத்துமே நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குள் அமைந்துள்ளதால் சுற்றுசூழல் மாசுபடும் சூழ்நிலை உள்ளது.

எனவே, மேற்கண்ட செங்கல்சூளைகளின் செயல்பாடுகளை நிறுத்தம் செய்து அதன் விபரத்திற்கு ஒரு வாரத்திற்குள் அறிக்கை சமர்ப்பித்திட கோட்டாட்சியர், சங்கரன்கோவில், உதவிய இயக்குநர் (ஊராட்சிகள்), உதவி இயக்குநர் கனிமம் மற்றும் புவியியல் துறை, சிவகிரி வனச்சரக அலுவலர் மற்றும் செயற்பொறியாளர், மின்சார வாரியம், கடையநல்லூர் ஆகியோர் அறிவுறுத்தப்படுகிறார்கள்

D RAVICHANDRAN

22-11-2023

மாவட்ட ஆட்சித் தலைவர்,
தென்காசி

Annexure - II

From

Thiru.Durai Ravichandran I.A.S
District Collector,
Tenkasi District
Tenkasi.

To

1. Revenue Divisional Officer,
Sankarankovil
2. Assistant Director (Panchayat),
Tenkasi.
3. Assistant Director,
Dept. of Geology and Mining,
Tenkasi.
4. Forest Ranger,
Sivagiri.
5. Executive Engineer (TANEDCO),
Kadayanallur.

RC:I2-426-2022

Dated.22.11.2023

Sub: Forest – Nellai wild life sanctuary – Eco sensitive zone of sivagiri taluk- and surrounding villages – Unauthorised Brick kilns – Joint team at Divisional level formed – Report submitted – Follow up action to be taken – Reg.

- Ref:**
1. Hon'ble National Green Tribunal, Principal Bench, New Delhi O.A No. 313/2023 order dated. 29.05.2023.
 2. Proceedings of the District Collector Tenkasi RC. I2/426/2023 dated 30.06.2023.
 3. Revenue Divisional Officer Sankarankovil Report RC: A1/1632/2023 dated 24.07.2023.
 4. District Forest Officer, Tirunelveli Letter No: F/8522/2011 dated 04.08.2023.
 5. Connected record

Thiru. Karthikeyan of Sivagiri Taluk, Tenkasi District preferred an Original Application before the Hon'ble National Green Tribunal (PB) New Delhi, regarding the unauthorised operation of brick kilns with in the Eco-Sensitive Zone of Nellai wild life sanctuary, in Sivagiri

Taluk of Tenkasi District. The Hon'ble National Green Tribunal, Principal Bench vide order reference 1st cited directed to constitute a joint committee comprising District Collector, State Pollution Control Board and District Forest Officer to inspect the subject area and submit report.

2) In this regard, the District Collector, Tenkasi vide proceedings reference 2nd cited, constitute a Joint committee under Revenue Divisional Officer-Sankarankovil to inspect and verify the subject area. Appropriate field inspection and action taken reports were received from the Revenue Divisional Officer, Sankarankovil and District Forest Officer Tirunelveli as per the reference 3rd and 4th cited.

3) As per the report 43 brick kilns are operated without the permission of Geology and Mining Department, Revenue, Forest Department.

Sl. No	Name of the Brick Kiln	Name of the Revenue Village	Owner of the Brick Kiln	GPS Details	Distance form the W.L.S
1	SSS Bricks	Viswanathaperi Part-1	Thiru.Y. Sankar S/o. Yanaipandiyan Teacher Colony Sivagiri	N-09.356643 E-077.403445	0.98 KM
2	P.R BRICKS	Viswanathaperi Part-1	Thiru.P. Ravi S/o. Ponirulandi Maruthakizhavan Kovil Street Kumarapuram Sivagiri	N-09.358265 E-077.402661	0.84 KM
3	J.P BRICKS	Viswanathaperi Part-1	Thiru.S.Joyal S/o. Chandran Kovilpatti	N-09.358388 E-077.401203	0.84 KM
4	Y.S BRICKS	Viswanathaperi Part-1	Thiru.T.Yesuraj S/o. Devathas Sivagiri	N-09.363013 E-077.401203	0.44 KM
5	SBN BRICKS	Viswanathaperi Part-1	Thiru.T.Murugaiya S/o.Thirumalai Settiyar Puliangudi.	N-09.364596 E-077.400678	0.11 KM
6	J.S BRICKS	Viswanathaperi Part-1	Thiru.J.David S/o.Joseph	N-09.365509 E-077.400678	0.28 KM

			Kalayar Nagar, Thellanthi, Kanyakumari.		
7	J.S BRICKS	Viswanathaperi Part-1	Thiru.Muthu S/o.Muthuramaling am 1/390, Vinayakar Kovil Street, Paruvakudi	N-09.301443 E-077.400421	0.48 Km
8	ANU BRICKS	Viswanathaperi Part-1	Thiru. Thankapanidan S/o. Karuppasamy Main Road, Kulasekaraperi, Tiruvenkadam	N-09.361443 E-077.400421	0.48 KM
9	A.R BRICKS	Viswanathaperi Part-1	Thiru.S.Veerakali Vetrivel S/o. Sundaraj Main Road, Kulasekaraperi, Tiruvenkadam	N-09.356009 E-077.399035	0.54 KM
10	J.A BRICKS	Viswanathaperi Part-1	Thiru.T.Rajagopal S/o.Thangaraj Veerapuli Nagarkovil	N-09.356049 E-077.399495	0.58 KM
11	S.K BRICKS	Viswanathaperi Part-1	Thiru.R.Siva S/o.Rajendran 34,Valampuri, Vinayakar Kovil Street, Sivagiri	N-09.35324 E-077.397496	0.60 KM
12	SKU BRICKS	Viswanathaperi Part-1	Thiru.S.Karuppassa my S/o.Subramani Kumarapuram Sivagiri	N-09.35324 E-077.39672	0.54 KM
13	BAS BRICKS	Viswanathaperi Part-1	Thiru.E.Muthurama n S/o.Eswaran Arugankulam Thenmalai Part-1	N-09.355114 E-077.397825	0.48 KM
14	A.R BRICKS	Viswanathaperi Part-1	Thiru.Balakrishnan S/o.Muniyandi Vadukapatti	N-09.355215 E-077.398273	0.51 KM
15	CBR BRICKS	Viswanathaperi Part-1	Thiru.Appalaramar S/o.Govinth Kumarapuram Sivagiri.	N-09.352431 E-077.396184	0.58 KM
16	G.K BRICKS	Viswanathaperi Part-1	Thiru.Karpakagurun athan	N-09.351736 E-077.396941	0.69 KM

			S/o.Karupaiya Thevar Kumarapuam		
17	PSR BRICKS	Viswanathaperi Part-1	Thiru.P.Shanmugar aj S/o.Pandiyam Kulalar Street, Srivilliputhur.	N-09.35214 E-077.395837	0.59 KM
18	A.G BRICKS	Viswanathaperi Part-1	Thiru.Ayyanappan S/o.Durairaj Melur, Duraismipuram.	N-09.35225 E-077.394267	0.52 KM
19	ARB BRICKS	Viswanathaperi Part-1	Thiru.T.Iyyapan S/o. Thankamalai Devar, Sivagiri.	N-09.350905 E-077.397561	0.81 KM
20	VGT BRICKS	Viswanathaperi Part-1	Thiru.D.Ragavan S/o.Durairaj Sivagiri.	N-09.350671 E-077.398205	0.87 km
21	AR BRICKS	Viswanathaperi Part-1	Thiru.S.Vetrivel S/o.Sundaraj Kulasekaraperi	N-09.350226 E-077.398451	0.94 KM
22	SHANTH I BRICKS	Viswanathaperi Part-1	Thiru.S.Singili S/o.Sivaperumal Sivagiri	N-09.350226 E-077.399170	0.97 KM
23	S.K BRICKS	Viswanathaperi Part-1	Thiru.K.Sabarimalai S/o.Karupaiya Thevar Sivagiri	N-09.349953 E-077.398451	0.95 KM
24	PLR BRICKS	Viswanathaperi Part-1	Thiru.P.Raman S/o.Pethaiya Thevar Sivagiri	N-09.351592 E-077.400892	0.97 KM
25	S.B BRICKS	Viswanathaperi Part-1	Thiru.P.Anandhan S/o.Paramasiva Thevar Sivagiri	N-09.351538 E-077.400201	0.93 KM
26	AMV BRICKS	Sivagiri Part-2	Thiru.M.Karutha pandian S/o.Muniyandi Vadukapatti	N-09.348646 E-077.398206	0.99 KM
27	RPP BRICKS	Viswanathaperi Part-1	Thiru.K.Ganesan S/o.Kuttyraj Sivagiri	N-09.348778 E-077.397165	0.90 KM
28	G.T.S BRICKS	Sivagiri Part-2	Thiru.Ganesan Sivagiri	N-09.348613 E-077.391129	0.30 KM
29	S.S.B BRICKS	Sivagiri Part-2	Thiru.S.Sangili S/o.Subramanian	N-09.345327 E-077.393469	0.43 KM

			Kumarapuram		
30	VKN BRICKS	Sivagiri Part-2	Thiru.A.Maruthu pandian S/o.Oilrajapandian Sivagiri	N-09.346635 E-077.392338	0.32 KM
31	SNR BRICKS	Sivagiri Part-2	Thiru. T. Sambathkumar S/o.Thamodhran Pollachi	N-09.348339 E-077.395003	0.65 KM
32	R.V.V BRICKS	Sivagiri Part-2	Thiru. R. Vinayakar S/o.Ramaya Thevar Sivagiri	N-09.347453 E-077.396215	0.76 KM
33	MTM BRICKS	Sivagiri Part-2	Thiru.Muthaiya S/o. Thivananayagam Sivagiri	N-09.321747 E-077.389873	0.75 KM
34	POOMI BRICKS	Sivagiri Part-2	Thiru.C.Poominatha n S/o.Sivasami Sivagiri	N-09.32097 E-077.391232	0.92 KM
35	A.R BRICKS	Sivagiri Part-2	Thiru.S.Veerakali Vetrivel S/o. Sundaraj Kulasekaraperi	N-09.350183 E-077.398376	0.93 KM
36	S.R BRICKS	Narana puram Part-2	Thiur.Kannan S/o.Chinna Mariyappan Naranapuram	N-09.243006 E-77.385173	0.85 KM
37	K.M BRICKS	Narana puram Part-2	Thiru.Ampujatham mal Vasudevanallur	N-09.275741 E-77.37710	0.85 KM
38	S.T BRICKS	Narana puram Part-2	Thiru.Thangapazha m S/o.Subramaniya Nadar Vasudevanallur	N-09.240832 E-77.381404	0.77 KM
39	V.M BRICKS	Vadudeva nallur	Thiru. Samy S/o. Mahalinga Thevar Vasudevanallur	N-09.240963 E-77.377603	0.56 KM
40	G.M BRICKS	Tirumala puram	Thiru.Arulraj S/o. Rathinasamy Thalavaipuram	N-09.302282 E-77.382985	0.77 KM
41	V.M.K BRICKS	Tirumala puram	Thiru.Arul S/o.Muthupandian Thalavaipuram	N-09.303094 E-77.382985	0.72 KM

42	S.M BRICKS	Tirumala puram	Thiru.Ashok S/o.Muthudurai Rayagiri Part-2	N-09.30033 E-77.375008	0.55 KM
43	S.R.P BRICKS	Rayagiri Part-2	Thiru. Manokaran S/o. Velsamy Thevar Rayagiri Part -2	N-09.303315 E-77.38367	0.74 KM

All the above 43 brick kilns units are located within the Eco-sensitive zone of Nellai Wild Life Sanctuary and may cause pollution related challenges.

Therefore, the Revenue Divisional Officer-Sankarankovil, Assistant Director (Panchayat) and Assistant Director-Department of Geology and Mining, Forest Ranger - Sivagiri, and Executive Engineer TANGEDCO, Kadayanallur are instructed to stop the activities of the aforesaid 43 brick kilns and report immediately within a period of one week.

D. Ravichandran
District Collector
Tenkasi
22.11.2023

I/502134/2023

From Thiru.D.Ravichandran, I.A.S., District Colletor, Tenkasi	To The Registrar, Southern Zone Bench, The National Green Tribunal, Chennai
--	---

R.o.cNo.I2/426/2023 Date-22-11-2023

Respected sir/Madam,

Sub:	Forest- Activities of Brick kilns in Eco sensitive zones in Nellai Wildlife sanctuary- action taken report -regarding
Ref:	1.The National Green Tribunal Principal Bench, New Delhi, Original application No.313/2023 2.District Joint Committee Report 3. Connected Records

I invite your kind attention to the reference 1 st cited, regarding that I hereby submit the action taken report as follow as

Mr.S.Karthigeyan r/o Sivagiri, Tenkasi District had filed a complaint against the brick kilns of Sivagiri taluk, which cause huge air pollution. Regarding this application the Honourable tribunal directed to constitute a join Committee comprising District Collector, Tenkasi, State Pollution Control Board, and District Forest Officer to take appropriate action in accordance with law.

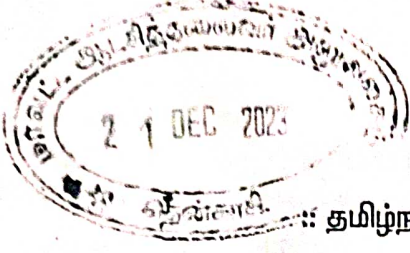
The enquiry endorsed that 43 brick kilns are illegally functioning in the villages Viswanathaperi-1, Sivagiri-2, Naranapuram-2, Vasudevanallur, Thirumalapuram and Rayagiri-2 of Sivagiri Taluk, Tenkasi district without getting any permission from Forest & mines department.

The above said illegal brick kilns are situated in the Eco sensitive Zone of Nellai Wildlife Sanctuary, they causes air pollution and also encourages illicit tree cutting and illicit mining.

Hence the district officials of local bodies, Forest, Mines, Revenue and TANGEDCO is instructed to stop the functions of the above said 43 brick kilns.

And also, the officials are instructed to follow up and ensure the non function of illegal brick kilns in regular manner.)

D RAVICHANDRAN
22-11-2023
Distrtict Collector,
Tenkasi



:: தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம் ::

அனுப்புநர்
செயற்பொறியாளர்,
விநியோகம்,
கடையநல்லூர்.

பெறுநர்
உயாதிரு தென்காசி மாவட்ட ஆட்சித் தலைவர்,
தென்காசி மாவட்டம்.
தென்காசி.

கடித எண்: செபொ / விநி / கடை / தொநு.உ.1/ கோ.கட்டு/ அ.எண்: 2058 /23 நாள்: 19.12.2023.

பொருள் : மின்சாரம் - கடையநல்லூர் கோட்டம் - சிவகிரி வட்டத்தில் நெல்லை வன .
உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலம் பகுதிக்குள் உரிய
அனுமதியின்றி இயங்கும் செங்கள் சூளை செயல்பாடுகளை நிறுத்தம் செய்ய
அறிவுறுத்தப்பட்டது - விபரம் அறிக்கை - சமர்ப்பிப்பது தொடர்பாக

- பார்வை 1. மாவட்ட ஆட்சித் தலைவர்/தென்காசி .ந.க.ஐ2-426/2023, நாள்.22.11.2023
2. கடித.எண் செ.பொ/வி/கடை/தொ.நு.உ/அ.எண்:1991/23. நாள்:02.12.2023
3. கடித.எண் உ.செ.பொ/வி/சிவ/வ.உ/கோ.தனி/அ.எண்:332/23.நாள்:15.12.23




பார்வை 1-ன் படி சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலம் பகுதிக்குள் உரிய அனுமதியின்றி இயங்கும் செங்கள் சூளைகளால் சுற்று சூழல் மாசுபடுவதாக கூறி அதன் மீது நடவடிக்கை மேற்கொள்ள தெரிவிக்கப்பட்டு, பார்வை 2-ன் படி பெறப்பட்ட குறிப்பானையின் மீது எடுக்கப்பட்ட மேல்நடவடிக்கை விபரம் சமர்ப்பிக்கப்படுகிறது.

பார்வை 3-ன் படி உதவிசெயற்பொறியாளர் / விநியோகம் / சிவகிரி கடிதத்தின் வாயிலாக வட்டாட்சியர் சிவகிரி, வருவாய் ஆய்வாளர் சிவகிரி, கிராம நிர்வாக அலுவலர், வனத்துறையினர் மற்றும் காவல்துறை சிவகிரி ஆகியோர் முன்னிலையில் கீழ்க்கண்ட நாள்களில் சிவகிரி நகர்புறம் மற்றும் சிவகிரி கிராமபுறம், வாகுதேவநல்லூர் மற்றும் கிராமபுறம் / வடக்கு / புளியங்குடி மின்விநியோக பிரிவிற்கு உட்பட்ட சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சூழல் உணர்வு மண்டலம் பகுதிக்குள் உரிய அனுமதியின்றி இயங்கும் செங்கள் சூளைகளின் மின்இணைப்புகள் மின்துண்டிப்பு செய்யப்பட்டுள்ளது அதன் விபரம் கீழ்க்கண்டவாறு

த.பி.பா

வ. எண்	மின் இணைப்பு எண்கள்	மின் துண்டிப்பு செய்யப்பட்ட நாள்	வ. எண்	மின் இணைப்பு எண்கள்	மின் துண்டிப்பு செய்யப்பட்ட நாள்
1	089-002-981	11.12.2023	26	089-011-278	13.12.2023
2	089-002-1017	11.12.2023	27	089-011-293	13.12.2023
3	089-011-341	11.12.2023	28	089-011-338	13.12.2023
4	089-011-215	11.12.2023	29	089-011-221	13.12.2023
5	089-011-214	11.12.2023	30	089-002-992	13.12.2023
6	089-011-294	11.12.2023	31	089-011-288	13.12.2023
7	089-011-315	11.12.2023	32	089-011-304	13.12.2023
8	089-011-312	11.12.2023	33	089-011-298	14.12.2023
9	089-011-276	11.12.2023	34	089-011-297	14.12.2023
10	089-011-219	11.12.2023	35	089-011-252	14.12.2023
11	089-011-287	11.12.2023	36	089-011-270	14.12.2023
12	089-011-247	11.12.2023	37	089-011-273	14.12.2023
13	089-011-349	11.12.2023	38	089-011-218	14.12.2023
14	089-011-343	11.12.2023	39	103-011-276	14.12.2023
15	089-011-346	11.12.2023	40	103-011-356	14.12.2023
16	089-011-337	13.12.2023	41	103-011-358	14.12.2023
17	089-011-285	13.12.2023	42	103-011-364	14.12.2023
18	089-011-265 (LTCT)	13.12.2023	43	103-010-276	14.12.2023
19	089-011-290	13.12.2023	44	103-010-277	14.12.2023
20	089-011-274	13.12.2023	45	103-010-375	14.12.2023
21	089-011-253	13.12.2023	46	091-005-95	14.12.2023
22	089-011-295	13.12.2023	47	091-010-453	14.12.2023
23	089-011-301 (LTCT)	13.12.2023	48	091-010-467	14.12.2023
24	089-011-277	13.12.2023	49	087-006-184	14.12.2023
25	089-011-305	13.12.2023			

மேற்கண்ட தகவல் தங்களின் மேலான பார்வைக்கு பணிந்து பணிவுடன் சமர்ப்பிக்கப்படுகிறது.


செயற் பொறியாளர்,
விநியோகம் / கடையநல்லூர்.

நகல்: மேற்பார்வைபொறியாளர் (உ.செ.பொ./மேம்)/திருநெல்வேலி மின் பகிர்மான வட்டம் / திருநெல்வேலி அவர்களுக்கு தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.

Annexure - IV

TAMILNADU GENERATION & DISTRIBUTION CORPORATION

From

The Executive Engineer,
Distribution,
Kadayanallur,
Tenkasi District.

To

The District Collector,
Tenkasi District,
Tenkasi.

Sir,

Letter No: EE/Distribution / Kadayanallur / Technical -1/
Division - Construction /A.No: 2058/23 dated 19.12.2023.

Sub: Electricity – Kadayanallur Division – Sivagiri Taluk – To
curtail the operation of Unauthorized brick kiln unit
within Eco-Sensitive Zone of Nellai wild life Sanctuary –
details report furnished – Reg.

- Ref:**
1. The District Collector – Tenkasi, Rc.J2/426/2023,
Dated. 22.11.2023.
 2. Letter No EE/D/Kadai/Tech/A.No.1991/23 dated
02.12.2023.
 3. Letter NO. A.E.E/D/ Sivagiri/ V.U/D.S/A.No.
332/23, dated 15.12.2023.

As instructed in the reference 1st cited, the action taken on
the unauthorised brick kiln operated within the Eco-Sensitive Zone of Nellai
wild life sanctuary is submitted.

In the reference 3rd cited the Assistant Executive
Engineer/Distribution/Sivagiri reported that the electronic power supply to
the unauthorized brick kilns units were disconnected in respect of Sivagiri
Urban, Sivagiri Rural, Vasudevanallur Rural & North under Puliyangudi
power supply division in presence of the Tahsildar-Sivagiri, Firca Revenue
Inspector-Sivagiri, concerned Village Administrative Officer, Officers of Forest
and Police. The details are as follows.

Sl.No	EB Service Connection Number	Electricity disconnected on
1	089-002-981	11.12.2023
2	089-002-1017	11.12.2023
3	089-011-341	11.12.2023
4	089-011-215	11.12.2023
5	089-011-214	11.12.2023
6	089-011-294	11.12.2023
7	089-011-315	11.12.2023
8	089-011-312	11.12.2023
9	089-011-276	11.12.2023
10	089-011-219	11.12.2023
11	089-011-287	11.12.2023
12	089-011-247	11.12.2023
13	089-011-349	11.12.2023
14	089-011-343	11.12.2023
15	089-011-346	11.12.2023
16	089-011-337	13.12.2023
17	089-011-285	13.12.2023
18	089-011-265	13.12.2023
19	089-011-290	13.12.2023
20	089-011-274	13.12.2023
21	089-011-253	13.12.2023
22	089-011-295	13.12.2023
23	089-011-301	13.12.2023
24	089-011-277	13.12.2023
25	089-011-305	13.12.2023
26	089-011-278	13.12.2023
27	089-011-293	13.12.2023
28	089-011-338	13.12.2023
29	089-011-221	13.12.2023
30	089-011-992	13.12.2023
31	089-011-288	13.12.2023
32	089-011-304	13.12.2023
33	089-011-298	14.12.2023
34	089-011-297	14.12.2023
35	089-011-252	14.12.2023
36	089-011-270	14.12.2023
37	089-011-273	14.12.2023
38	089-011-218	14.12.2023
39	103-011-276	14.12.2023
40	103-011-356	14.12.2023
41	103-011--358	14.12.2023
42	103-011-364	14.12.2023
43	103-011--276	14.12.2023
44	103-011-277	14.12.2023

45	103-011-375	14.12.2023
46	091-005-95	14.12.2023
47	091-010-453	14.12.2023
48	091-010-467	14.12.2023
49	087-006-184	14.12.2023

The above information are submitted for the kind perusal of the District Collector.

**Executive Engineer,
Distribution / Kadayanallur.**

Copy to:

Superintending Engineer,
(AE2a/Dev/TNLV/Elec/Dis/Div)
In follow of Information.

அனுப்புநர்

செங்கல்சூளை ஆய்வுக்குழு
கூட்டுத் தலைவர் மற்றும்
உதவி ஆணையர் (கலால்),
மாவட்ட ஆட்சித்தலைவர் அலுவலகம்,
தென்காசி.

பெறுநர்

மாவட்ட ஆட்சித்தலைவர்,
தென்காசி.

Troh

ந.க.எண். எம்1/7914/2022, நாள். 07.02.2024

ஐயா,

பொருள்: கனிமமும் சுரங்கமும் - தென்காசி மாவட்டம் - சிவகிரி வட்டம் - அனுமதி பெறாமல் அமைந்துள்ள செங்கல் சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களை அளவீடு செய்து அறிக்கை சமர்ப்பிக்க கூட்டுக்குழு அமைக்கப்பட்டது - அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

பார்வை: 1. மாவட்ட ஆட்சித்தலைவர் அவர்களின் செயல்முறை ஆணைகள் ந.க.எம்1/7914/2022 நாள்: 08.01.2024
2. கூட்டுக்குழு ஆய்வு அறிக்கை
3. தொடர்புடைய ஆவணங்கள்

தென்காசி மாவட்டம், சிவகிரி வட்டம், நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட பகுதிகளில் (Eco-Sensitive Zone) இயங்கி வந்த செங்கல் சூளைகளின் மின் இணைப்பு துண்டிக்கப்பட்டது எனவும், இரவு நேரங்களில் சட்ட விரோதமாக செயல்படும் செங்கல் சூளைகளை ஆய்வு செய்யக் கோரியும், அனுமதி பெறாமல் அமைந்துள்ள செங்கல் சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களின் அளவீடுகள் குறித்தும் கூட்டாக ஆய்வு செய்து அறிக்கை சமர்ப்பிக்கும்படி கூட்டுக்குழு அமைத்து பார்வை 1-ல் கண்டுள்ள செயல்முறைகளில் உத்தரவிடப்பட்டுள்ளது.

மேற்கண்ட உத்தரவின்படி, சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட (Eco-Sensitive Zone) பகுதிகளில்

இயங்கி வந்து மின் விநியோகம் நிறுத்தப்பட்ட 43 செங்கல் சூளைகள் மற்றும் சூழல் உணர்வு மண்டலத்திற்கு வெளியில் அனுமதி பெறாமல் இயங்கி வந்த செங்கல் சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களை 10.01.2024 முதல் 13.01.2024 வரை மற்றும் 19.01.2024 முதல் 22.01.2024 வரை ஆகிய 8 நாட்களில் அளவீடு செய்யப்பட்டது.

சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட பகுதிகளில் (Eco-Sensitive Zone) இயங்கி வந்து மின் விநியோகம் நிறுத்தப்பட்ட 43 செங்கல் சூளைகள் மற்றும் சூழல் உணர்வு மண்டலத்திற்கு வெளியில் அனுமதி பெறாமல் இயங்கி வரும் 104 செங்கல் சூளைகளில் உள்ள கனிமங்களின் இருப்பு, சுட்ட செங்கல் மற்றும் சுடாத செங்கல் ஆகியவற்றின் இருப்பு குறித்தும் மற்றும் அடுப்புகளின் எண்ணிக்கை குறித்தும் ஆய்வு செய்யப்பட்டது. சிவகிரி வட்டத்தில் கிராம வாரியாக ஆய்வு செய்யப்பட்ட செங்கல் சூளைகளின் விபரம் பின்வருமாறு.

வ.எண்	வருவாய் கிராமம்	அனுமதி பெறாமல் இயங்கி வரும் செங்கல் சூளைகளின் எண்ணிக்கை
1.	பட்டக்குறிச்சி	1
2.	நெல்கட்டும்செவல்	1
3.	சூடலூர்	5
4.	நாராணபுரம் -2	17
5.	திருமலாபுரம்	5
6.	தாருகாபுரம்	4
7.	சுப்பிரமணியபுரம்	1
8.	வாசுதேவநல்லூர்	5
9.	சிவகிரி -1	3
10	இராகிரி - 2	13
11	விஸ்வநாதபேரி - 1	46
12.	சிவகிரி - 2	31
13.	விஸ்வநாதபேரி - 2	4
14.	இராகிரி - 1	11
மொத்தம்		147

மேற்கண்ட கூட்டுக்குழு உறுப்பினர்களால் சிவகிரி வட்டத்தில் ஆய்வுப்பணி மேற்கொள்ளப்பட்டு அனுமதி பெறாமல் இயங்கி வரும் செங்கல் சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களின் அளவீடு மற்றும் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட பகுதிகளில் (Eco-Sensitive Zone) இயங்கி வரும் செங்கல் சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களின் கணக்கெடுப்பு பட்டியலினை இத்துடன் இணைத்து அனுப்பியுள்ளேன் என்பதைப் பணிவுடன் தெரிவித்துக்கொள்கிறேன்.
இணைப்பு - கணக்கெடுப்பு பட்டியல்

7/10/2024
செங்கல்சூளை ஆய்வுக்குழு கூட்டுத்
தலைவர் மற்றும் உதவி ஆணையர் (கலால்),
மாவட்ட ஆட்சித்தலைவர் அலுவலகம்,
தென்காசி.

Annexure - v

From

Assistant Commissioner (Excise),
Head of Joint Team
O/o District Collector,
Tenkasi.

To

The District Collector,
Tenkasi.

RC: M1/7914/2022

Dated.07.02.2024

Sir,

Sub: **Mines and Minerals** – Tenkasi District – Sivagiri Taluk
– Verification of storage of Brick Earth stocked in
unauthorized brick kilns units – Joint team constituted
for measurement – Report submitted – Regarding.

Ref: 1. Proceedings of the District collector
Rc.No.M1/7914/2022 dated. 08.01.2024.
2. Report of the Joint team.
3. Connected record.

The District Collector - Tenkasi vide reference 1st cited constitute
a joint committee to inspect and verify the brick kilns operated in odd
hour and within Eco - Sensitive Zone of Nellai wild life sanctuary, where
the electric power supply was disconnected and also measured the
unauthorized stock of Brick Earth accumulated in the brick kilns units.

2) As directed, joint inspection team has inspected 43 brick kilns
operated within Eco-Sensitive Zone where electric power supply was
disconnected and the brick kilns were operated beyond the periphery
of ECO-Sensivie zone of Nellai wild life sanctuary from 10.01.2024 to
13.01.2024 and form 19.01.2024 to 22.01.2024 (8 days) and measured
the stocked Brick Earth available.

3) There are 104 brick kilns operated outside the Eco – Sensitive Zone of Nellai wild life sanctuary. The stock of Brick Earth, processed and baked bricks, Semi baked bricks and number of vents of the brick kilns were measured. The village wise number of unauthorized brick kiln units are furnished below.

S.1 No.	Revenue Village	Without any permission and Unauthorised operated Brick Kilns
1	Pattakurichi	1
2	Nelkattumseval	1
3	Koodalur	5
4	Naranapuram	17
5	Thirumalapuram	5
6	Dharugapuram	4
7	Subramaniyapuram	1
8	Vasudevanallur	5
9	Sivagiri Part – 1	3
10	Rayagiri Part – 2	13
11	Viswanathaperi Part - 1	46
12	Sivagiri Part – 2	31
13	Viswanathaperi Part - 2	4
14	Rayagiri Part – 1	11
TOTAL		147

The tabulated statement of brick kilns operated unauthorized within and outside the Eco – Sensitive Zone of Nellai wild life sanctuary verified and measured by the joint team are enclosed with this letter.

Encl:- Tabulated details

**Assistant Commissioner (Excise),
Head of Joint Team,
O/o District Collector,
Tenkasi.**

அனுப்புநர்-

செல்வி.ஜெ.கவிதா.,பி.டெக்
வருவாய் கோட்டாட்சியர்
சங்கரன்கோவில்.

பெறுநர்-

மாவட்ட ஆட்சித்தலைவர்,
தென்காசி.

RDOSKL/1632/2023-A1,நாள்-01.08.2024

அய்யா,

பொருள் கனிமமும் சுரங்கமும் -சிறுகனிமம் - மண் - தென்காசி மாவட்டம் - சங்கரன்கோவில் கோட்டம் - சிவகிரி வட்டம் - நெல்லை வன உயிரின சரணாலயத்தின் தூழல் உணர்வு மண்டலத்திற்கு உட்பட்ட மற்றும் அப்பால் உள்ள பகுதியில் இயங்கிவரும் செங்கல்சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களை அளவீடு செய்து அறிக்கை சமர்ப்பிக்க கூட்டுக்குழு அமைக்கப்பட்டது - கூட்டுக்குழு அறிக்கையின் அடிப்படையில் அபராதம் விதித்து நடவடிக்கை மேற்கொள்ள அறிவுறுத்தப்பட்டது - அபராதம் விதித்து உத்தரவிடப்பட்டது -அறிக்கை சமர்ப்பித்தல் - தொடர்பாக

- பார்வை
1. புதுதில்லி தேசிய பசுமை தீர்ப்பாய முதன்மை அமர்வு உத்தரவு அசல் மனு எண் 313/2023 நாள்.29.05.2023.
 2. தென்காசி மாவட்ட ஆட்சித்தலைவர் அலுவலக கடிதம் ந.க.எண்.எம்1/7914/2022, நாள் -08.01.2024
 3. தென்காசி மாவட்ட ஆட்சித்தலைவர் அலுவலக கடிதம் ந.க.எண்.எம்1/7914/2022, நாள் -16.02.2024
 4. இவ்வலுவலக இதே எண்ணிடப்பட்ட அறிவிப்பாணை நாள்- 08.03.2024, 12.03.2024 மற்றும் 14.03.2024

தென்காசி மாவட்டம், சங்கரன்கோவில் கோட்டம், சிவகிரி வட்டம், நெல்லை வன உயிரின சரணாலயத்தின் தூழல் உணர்வு மண்டலத்திற்கு உட்பட்ட பகுதிகள் மற்றும் அப்பால் உள்ள பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல்சூளைகளில் இருப்பு வைக்கப்பட்டுள்ள கனிமங்களை அளவீடு செய்து அறிக்கை சமர்ப்பிக்க கூட்டுக்குழு அமைக்கப்பட்டது. அதன் அடிப்படையில் கூட்டுக்குழுவானது ஆய்வு செய்ததில் நெல்லை வன உயிரின சரணாலயத்தின் தூழல் உணர்வு மண்டலத்திற்கு உட்பட்ட பகுதி மற்றும் அப்பால் உள்ள பகுதிகளில் 147 செங்கல் சூளைகள் செயல்படுவது கண்டறியப்பட்டு அவற்றில் அனுமதி பெறாமல் குவித்து வைக்கப்பட்டுள்ள கனிமங்கள் (மண்) அளவீடு செய்யப்பட்டு தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களுக்கு அறிக்கை சமர்ப்பிக்கப்பட்டுள்ளது. மேற்படி அறிக்கையின் அடிப்படையில் அனுமதி பெறாமல் செயல்படும் 147 செங்கல்சூளைகளில் குவித்து வைக்கப்பட்டுள்ள கனிமத்திற்கு (மண்) அபராதம் விதிக்க பார்வை-3-இல் காணும் கடிதத்தில் தெரிவிக்கப்பட்டது. அதன் அடிப்படையில் கனிமம் (மண்)

குவித்து வைக்கப்பட்டிருந்து 147 செங்கல் தூளைகள் பட்டியலில் 3 செங்கல் தூளைகள் பட்டியலில் இரண்டு தடவை வரப்பெற்றிருந்தது. 15 செங்கல் தூளைகளில் மண் இருப்பு ஏதுமில்லை என தெரிவிக்கப்பட்டிருந்தது. மீதமுள்ள 129 செங்கல் தூளைகளுக்கு அபராதம் விதிக்கப்பட்டுள்ளது. அதன் பட்டியல் இத்துடன் இணைக்கப்பட்டுள்ளது. அபராதம் விதிக்கப்பட்ட உத்தரவு நகல் சிவகிரி வருவாய் வட்டாட்சியர் மூலம் சார்வு செய்ய அனுப்பி வைக்கப்பட்டுள்ளது என்பதைப் பணிவுடன் தெரிவித்துக்கொள்கிறேன்.
இணைப்பு-பட்டியல்

வருவாய் கோட்டாட்சியர்
சங்கரன்கோவில்.

11/8/24 11.1
01/08/24

சிவகிரி வட்டத்தில் அனுமதி பெறாமல் இயங்கிவரும் செங்கல் தூளைகள் தொடர்பாக கூட்டுப்புலத்தணிக்கை மேற்கொள்ளப்பட்டது. அறிக்கை சமர்ப்பிக்கப்பட்டது. அபராதம் விதிக்க உத்தரவிடப்பட்டது. அனுமதியின்றி குவித்து வைக்கப்பட்டுள்ள கனிமத்திற்கு கீழ்கண்ட விபரப்படி அபராதம் விதிக்கப்பட்டது.

வ. எண்.	உரிமையாளர் பெயர்	கிராமம்	புளையன்	மண் இருப்பு க.மீ	மொத்த அபராதத் தொகை
1	முத்துப்பாண்டி, த.பெ.சாமி, 3-168, விநாயகர் கோவில் தெரு, பட்டக்கூறிச்சி,	பட்டக்கூறிச்சி	90/8	500	1,03,000/-
2	செல்லத்துரை, த.பெ.சீமராஜா, 96B, பிள்ளையார் கோவில் தெரு, பச்சேரி, நெல்கட்டும் செவல் கிராமம், சிவகிரி வட்டம்.	நெல்கட்டும் செவல்	228/5A, 243/17	715	1,36,540/-
3	கற்பகம், க.பெ.வெள்ளைச்சாமி, காளியம்மன்கோவில் தெரு, கூடலூர் கிராமம், சிவகிரி வட்டம்.	கூடலூர்	82/5, 82/6	507	1,04,092/-
4	உதயகுமார், த.பெ.ராமராஜா, காளியம்மன்கோவில் தெரு, கூடலூர் கிராமம், சிவகிரி வட்டம்	கூடலூர்	181/12A, 181/10B, 181/11B	2880	4,74,280/-
5	குருவராஜ், தெ.பெ.சண்முகசுந்தரம், காளியம்மன்கோவில் தெரு, கூடலூர் கிராமம், சிவகிரி வட்டம்	கூடலூர்	155/4	872	1,61,032/-

6	குருசாமிபாண்டியன், த.பெ.சுப்பையாத்தேவர், காளியம்மன்கோவில் தெரு, சுடலூர் கிராமம், சிவகிரி வட்டம்	சுடலூர்	97/2, 97/5, 98/3B1	4180	6,77,080/-
7	ராஜேஷ், த.பெ.சோமசுந்தரக் கடவுள், பெருமாள்கோவில் தெரு, சுடலூர் கிராமம், சிவகிரி வட்டம்	சுடலூர்	108/3B, 108/5, 108/7	1635	2,80,060/-
8	வீரையா செட்டியார் த.பெ.அப்பையா செட்டியார்	நாரணபுரம்2	567/2A2A1A, 567/2A1A	1395	2,42,620/-
9	முருகன் த.பெ.அருணாசலம் சேணைணர் தெற்கு தெரு, வாகதேவநல்லூர்	நாரணபுரம்2	215/3	933	1,70,548/-
10	அம்ஜத் கான் த.பெ.குலாம் முகம்மது, வாகதேவநல்லூர்	நாரணபுரம்2	1352/1	4659	7,51,804/-
11	கண்ணன், த.பெ.சின்ன மாரியப்பன், வாகதேவநல்லூர்	நாரணபுரம்2	1356/3	780	1,46,680/-
12	கண்ணன், த.பெ.சின்ன மாரியப்பன், வாகதேவநல்லூர்	நாரணபுரம்2	1356/4	780	
13	ராஜாமணி பிரகீஸ் த.பெ.ராமையா	நாரணபுரம்2	1238/4	2925	4,81,300/-
14	ராஜாமணி பிரகீஸ் த.பெ.ராமையா	நாரணபுரம்2	1238/1	2925	

15	TTV Bricks சங்கரன்கோவில்	நாரணபுரம்2	1238/1	52800	82,61,800/-
16	அம்ஜத் கான் த.பெ.குலாம் முகம்மது, வாசுதேவநல்லூர்	நாரணபுரம்2	916/6	180	81,160/-
17	அம்ஜத் கான் த.பெ.குலாம் முகம்மது, வாசுதேவநல்லூர்	நாரணபுரம்2	916/7	180	
18	பவுன்ராஜ் புளியன்குடி	நாரணபுரம்2	1243/1	0	-
19	ஷா இஸ்மாயில் த.பெ.அசன்முகம்மது வாசுதேவநல்லூர்	நாரணபுரம்2	940/1A4A, 940/1B1	0	-
20	மணிகண்டன் புகழ்பிரிக்ஸ் வாசுதேவநல்லூர்	நாரணபுரம்2	922	240	62,440/-
21	ராஜேந்திரன் த.பெ.மாணிக்க ஆசாரி, வாசுதேவநல்லூர்	நாரணபுரம்2	939-1, 2A	240	62,440/-
22	சகுல்ஹீது த.பெ.சேக் அப்தூல் காதர் MKT தெரு, வாசுதேவநல்லூர்	நாரணபுரம்2	215/3	0	-
23	ராமர் த.பெ.குருசாமி GR Bricks - வாசுதேவநல்லூர்	நாரணபுரம்2	1476/5	585	1,16,260/-

24	தங்கப்பழம் த.பெ.சுப்பிரமணியநாடார், வாகுதேவநல்லூர்	நாரணபுரம்2	1348/2A	0	-
25	பிரேம்குமார் & ராஜசேகர் த.பெ.தாமஸ் வைகுண்டமணி TTV Bricks	திருமலாபுரம்	10/1,2	924	1,69,144/-
26	அருண் த.பெ.நத்தினசாமி உள்ளார், தளவாய்புரம்	திருமலாபுரம்	324/2, 325/1A1	352	79,912/-
27	அருள் த.பெ.முத்துப்பாண்டியன் உள்ளார், தளவாய்புரம்	திருமலாபுரம்	325/1A1	560	1,12,360/-
28	குருசாமி, த.பெ.கருப்பசாமி, சொக்கநாதன்புத்தூர்	திருமலாபுரம்	316/1	802	1,50,112/-
29	அசோக்குமார், த.பெ.முத்துத்துரை எஸ்.எம்.பிரிக்ஸ் உள்ளார், தளவாய்புரம்.	திருமலாபுரம்	294	1984	3,34,504/-
30	ராமநாதன் த.பெ.ராஜாராம் சேவுகப்பாண்டியன், தாருகாபுரம்	தாருகாபுரம்	136/4, 136/5	176	52,456/-
31	ராமகிருஷ்ணன், த.பெ.திருமலைச்சாமி, தலைவன்கோட்டை	தாருகாபுரம்	256/1A	0	-

32	ராமகிருஷ்ணன், த.பெ.திருமலைச்சாமி, தலைவன்கோட்டை	தாருகாபுரம்	257/2	180	56,080/-
33	ராமகிருஷ்ணன், த.பெ.திருமலைச்சாமி, தலைவன்கோட்டை	தாருகாபுரம்	257/1	0	-
34	மாடசாமி த.பெ.பாக்கியநாதர், சான்றோர் மடத்து வடக்குத் தெரு, சிந்தாமணி.	சுப்பிரமணியபுரம்	294/11, 294/12	480	99,880/-
35	காரத்திகேயன், த.பெ.பரமசிவன் 3-46, சப்பன் தெரு, சுப்பிரமணியபுரம்	வாசுதேவநல்லூர்	555/2	420	90,520/-
36	வேல்ச்சாமி, த.பெ.மகாலிங்கம், பால்சந்திர விநாயகர் கோவில் தெரு, வாசுதேவநல்லூர்	வாசுதேவநல்லூர்	829	7630	12,15,280/-
37	மாடசாமி த.பெ.பாக்கியநாதர் சான்றோர் மடத்து வடக்குத் தெரு, சிந்தாமணி.	வாசுதேவநல்லூர்	569	880	1,62,280/-
38	இராஜேந்திரன், த.பெ.மாணிக்க MKT தெரு, வாசுதேவநல்லூர்	வாசுதேவநல்லூர்	48	4900	7,89,400/-

39	செல்வராஜ் த.பெ.பிச்சையாநாயுடு, செண்பகக்கால் ஓடை தெரு	வாசுதேவநல்லூர்	48	0	-
40	கிருஷ்ணசாமி, த.பெ.சந்தையா செட்டியார்	சிவகிரி-1	644-1, 644-2	300	71,800/-
41	திருப்பதி செட்டியார், த.பெ.புருகாண் செட்டியார்	சிவகிரி-1	725-2	270	67,120/-
42	கணேசன்	சிவகிரி-1	639-2	706	1,35,136/-
43	சரவணக்குமார் த.பெ.முருகன்	இராயகிரி	107-1பி	300	71,800/-
44	சக்திவேல் த.பெ.குருசாமி, பட்டியக்கல் காணாயர் வடக்கு தெரு, வதிராயிருப்பு	இராயகிரி-2	436/1B, 436/2B	1333	2,32,948/-
45	குமசேன் நாகர்கோவில்	இராயகிரி-2	436/2B	163	50,428/-
46	பெருமாள் (எ) மூக்கையா சிவகிரி	இராயகிரி-2	436/2B	163	50,428/-
47	திருப்பதி த.பெ.பெருமாள்	இராயகிரி-2	436/2B, 436/3	762	1,43,872/-
48	பெருமாள் சொக்கநாதன்புத்தூர்	இராயகிரி-2	436/2B	163	50,428/-
49	பூமிநாதன் த.பெ.சிவாமித்தேவர்	இராயகிரி-2	423/7	70	35,920/-

50	சண்முகவேலு த.பெ.சண்முகவேல் அண்ணா தெற்கு தெரு, சிவகிரி.	இராயகிரி-2	328/2, 328/3	84	38,104/-
51	இராஜதுரை, அண்ணா தெரு, சிவகிரி	இராயகிரி-2	375/1, 375/2, 375/3	1161	2,06,116/-
52	முருகன்	இராயகிரி-2	351-1எ, 5	0	-
53	மனோகரன் த.பெ.வேலுச்சாமி உள்ளார்	இராயகிரி-2	20-1டி, 20-4, 20-5, 20-6	779	1,46,524/-
54	மனோகரன் த.பெ.வேலுச்சாமி உள்ளார்	இராயகிரி-2	112-2, 112-3	424	91,144/-
55	துரைப்பாண்டி, த.பெ.வேல்ச்சாமி நாடார், சிவகிரி	இராயகிரி-2	12	131	45,436/-
56	சபரிமலை த.பெ.கருப்பையா	விஸ்வநாதப்பேரி-1	919-2பி1எ, 919-2பி2	1175	2,08,300/-
57	சங்கிலி, த.பெ.பெருமாள் தேவர்	விஸ்வநாதப்பேரி-1	919-2எ	2544	4,21,864/-
58	கஜேந்திரன்	விஸ்வநாதப்பேரி-1	913-2, 915-2	25487	40,01,034/-
59	முனியராஜ், த.பெ.சுப்பிரமணியன்	விஸ்வநாதப்பேரி-1	965-2	2052	3,45,112/-
60	சடையன்	விஸ்வநாதப்பேரி-1	965-2	735	1,39,660/-
61	ஆறுமுகம்	விஸ்வநாதப்பேரி-1	965-1	612	1,20,472/-

62	வேல்முருகன், த.பெ.கருப்பையா	விஸ்வநாதப்பேரி-1	965-2	1344	2,34,664/-
63	ராகேஸ்வரன், த.பெ.பொன்இருளாண்டி	விஸ்வநாதப்பேரி-1	823-1பி	929	1,69,924/-
64	சங்கர் த.பெ.ஆணைப்பாண்டி	விஸ்வநாதப்பேரி-1	823-4, 823-5, 824- 2எ1பி, 824-1எ, 824-	0	-
65	குருசாமி பாண்டியன்	விஸ்வநாதப்பேரி-1	894-1, 894-2	1560	2,68,360/-
66	சங்கிலி, த.பெ.பெருமாள் தேவர்	விஸ்வநாதப்பேரி-1	950-2எ	180	53,080/-
67	கென்னடி த.பெ.நாகராஜன்	விஸ்வநாதப்பேரி-1	960-1, 960-3எ1	528	1,07,368/-
68	சுருமாறன் த.பெ.பாண்டியன்	விஸ்வநாதப்பேரி-1	969-5, 969-4பி, ஈ, 969-4சி	1208	2,13,448/-
69	அய்யப்பன் த.பெ.தங்கமலைத் தேவர்	விஸ்வநாதப்பேரி-1	969-5	5058	8,14,048/-
70	ராஜலட்சுமி க.பெ.காளிராஜ்	விஸ்வநாதப்பேரி-1	969-4எ	37152	82,957/-
71	சின்னமாரியப்பன் த.பெ.மாரியப்பத் தேவர்	விஸ்வநாதப்பேரி-1	969-4டி	648	1,26,088/-
72	கற்பகம் குருநாதன் த.பெ.காளைத் தேவர்	விஸ்வநாதப்பேரி-1	1060-2பி	378	83,968/-
73	வேலுச்சாமி	விஸ்வநாதப்பேரி-1	1037-1எ2எ1எ1	117	43,252/-
74	இராஜேந்திரன் த.பெ.வீதையாத் தேவர்	விஸ்வநாதப்பேரி-1	1037-2	192	54,952/-

75	கிருஷ்ணன் த.பெ.வேலுச்சாமி	விஸ்வநாதப்பேரி-1	1037-3பி1எ	640	124,840/-
76	ஜோயல்	விஸ்வநாதப்பேரி-1	822-1பி	360	81,160/-
77	கிங் த.பெ.ஜோசப்	விஸ்வநாதப்பேரி-1	800-2பி, 800- 2எ1, 800-2எ2	560	12,360/-
78	யேசுராஜன் த.பெ.தேவதாஸ்	விஸ்வநாதப்பேரி-1	803-1எ, 803-1பி	33.6	30,241/-
79	கணேசன் த.பெ.பெத்தையாத்தேவர்	விஸ்வநாதப்பேரி-1	911-7பி, 911-8	13013	20,55,028/-
80	சமுத்திரமுத்து த.பெ.முத்துராமலிங்கம்	விஸ்வநாதப்பேரி-1	812-2எ1, 812- 2எ2, 812-2பி, 812-2சி	6333	1,012,948/-
81	முருகையா த.பெ.திருமலை	விஸ்வநாதப்பேரி-1	807-9	1317	2,30,452/-
82	அப்பளராமர் த.பெ.கோவிந்தன்	விஸ்வநாதப்பேரி-1	923-3	72	36,232/-
83	ஓராஜகோபால் த.பெ.தங்கராஜ் சீரப்பி, நாகர்கோவில்	விஸ்வநாதப்பேரி-1	901-8, 902-1சி, 902-1டி	218	59,008/-
84	பாலகிருஷ்ணன், த.பெ.முனியாண்டி, வடுகபட்டி.	விஸ்வநாதப்பேரி-1	802-1எ1, 902- 1எ2, 902-1எ3	0	-
85	வெற்றிவேல் த.பெ.முனியாண்டி, குலசேகரப்பேரி திருவேங்கடம்	விஸ்வநாதப்பேரி-1	902-1எ3, 901-6, 901-7	1056	1,89,736/-

86	சுப்பிரமணியன் த.பெ.சங்கர முதலியார்	விஸ்வநாதப்பேரி-1	900-12, 908-7	245,76	63,339/-
87	முத்துராமன் த.பெ.சஸ்வரன்	விஸ்வநாதப்பேரி-1	903-3, 903-5பி	1442	2,49,952/-
88	தங்கபாண்டியன் த.பெ.கருப்பசாமி	விஸ்வநாதப்பேரி-1	903-7பி	1440	2,49,640/-
89	கற்பக குருநாதன் த.பெ.கருப்பையாதேவர்	விஸ்வநாதப்பேரி-1	921-3, 921-4, 923-4, 923-5	306	72,736/-
90	ராகவன் த.பெ.துரைராஜ்	விஸ்வநாதப்பேரி-1	920-2	1701	2,90,356/-
91	கணேசன் த.பெ.குட்டிராஜா	விஸ்வநாதப்பேரி-1	917-1	1260	2,21,560/-
92	அய்யனப்பன் த.பெ.துரைராஜ் நாடார்	விஸ்வநாதப்பேரி-1	917-2, 913-3	2901	4,77,556/-
93	சுப்பிரமணியன் த.பெ.காளிமுத்து குருசாமி த.பெ.கருப்பையா	விஸ்வநாதப்பேரி-1	918-2, 918-3, 918-4	4823	7,77,388/-
94	கருப்பசாமி த.பெ.சுப்பிரமணியன்	விஸ்வநாதப்பேரி-1	907-2, 907-4, 907-5	1008	182,248/-
95	ஜயப்பன் த.பெ.தங்கமலைத்தேவர் சிவகிரி	விஸ்வநாதப்பேரி-1	922-2, 922-3	1670	2,85,520/-
96	சிவா த.பெ.ராஜேந்திரன்	விஸ்வநாதப்பேரி-1	922-1	96	39,976/-
97	சுப்பிரமணியன் த.பெ.சங்கரமுதலியார்	விஸ்வநாதப்பேரி-1	900-12, 908-7	245.7	SLNo-86-Repeated

98	சங்கர்கணேஷ் த.பெ.பிச்சையாத் தேவர்	விஸ்வநாதப்பேரி-1	970-1சி	715	1,36,540/-
99	கணேசன், த.பெ.கருப்பையாத் தேவர்	விஸ்வநாதப்பேரி-1	970-5, 970-7எ2	6577	10,51,012/-
100	சண்முகராஜ் த.பெ.பாண்டியன் குலாளர் தெரு, பூநீவில்லிபுத்தூர்	விஸ்வநாதப்பேரி-1	924-1பி3பி	0	-
101	வீரகாளி வெற்றிலேவல், த.பெ.சுந்தர்ராஜ், மெயின்ரோடு, குலசேகரப்பேரி	விஸ்வநாதப்பேரி-1	902-1எ3, 1பி, 1சி, 1டி	2100	3,52,600/-
102	பாலகிருஷ்ணன், த.பெ.முனியாண்டி வடுகபட்டி	சிவகிரி-2	158-1, 158-3	1011	1,82,716/-
103	கந்தவேல் த.பெ.கணேசன் சொக்கநாதன்புத்தூர்	சிவகிரி-2	186-2	989	1,79,284/-
104	வேலுச்சாமி செட்டியார், த.பெ.கோவையா செட்டியார் சொக்கநாதன்புத்தூர்	சிவகிரி-2	156-1, 156-2	0	-
105	ரமேஷ் த.பெ.பழனிச்சாமி, சொக்கநாதன்புத்தூர்	சிவகிரி-2	156-1	0	-
106	பரமசிவன் சிவகிரி	சிவகிரி-2	400-1எ, 400-எ	3604	5,87,224/-
107	சங்கரநாராயணன் த.பெ.கருப்பசாமி பாண்டியன்	சிவகிரி-2	400-2	135	46,060/-

108	ஆனந்தம் த.பெ.பரமசிவத்தேவர்	சிவகிரி-2	407	69	35,764/-
109	கணேசன் (GG) த.பெ.குருசாமித்தேவர்	சிவகிரி-2	398-12	574	1,14,544/-
110	கருத்தப்பாண்டியன் த.பெ.முனியாண்டி வடுகபட்டி	சிவகிரி-2	120-6	1236	2,17,816/-
111	சங்கிலி, த.பெ.சி.பெருமாள்	சிவகிரி-2	120-6	1037	1,86,772/-
112	சரவணக்குமார் த.பெ.முருகன் உள்ளார்	சிவகிரி-2	54-2, 55-1௭3	672	1,29,832/-
113	மாரிமுத்து த.பெ.பொண்ணையா தென்மலை	சிவகிரி-2	157-1டி, 157-3	200	56,200/-
114	முத்துராமன் த.பெ.ஈஸ்வரன் அருகன்குளம்	சிவகிரி-2	157-4, 157-5௭	326	75,856/-
115	கிருஷ்ணசாமி, த.பெ.கந்தையா கொத்தாடப்பட்டி	சிவகிரி-2	355-3பி	350	79,600/-
116	சடையாள் த.பெ.ஆனுமுகநாடார்	சிவகிரி-2	393-2௭	168	51,208/-
117	சிவா த.பெ.பரமசிவன்	சிவகிரி-2	365-9	364	81,784/-
118	மூக்காண்டி	சிவகிரி-2	395-3	53	33,268/-

119	குமார் த.பெ.முத்தையா	சிவகிரி-2	395-2எ1	183	53,548/-
120	சுந்தரம் த.பெ.மொட்டையாண்டி தேவர்	சிவகிரி-2	356	925	169,300/-
121	பூமிநாதன் த.பெ.சிவகாமித்தேவர் கீழரதவீதி	சிவகிரி-2	29-4	1509	2,60,404/-
122	சம்பக்குமார் த.பெ.தாமோதரன்,	சிவகிரி-2	14-2பி	334	77,104/-
123	கருத்தப்பாண்டியன் த.பெ.முனியாண்டி வடுகபட்டி	சிவகிரி-2	26-3	1446	2,50,576/-
124	ஐயப்பன் த.பெ.தங்கமலைத்தேவர் சிவகிரி	சிவகிரி-2	202-4பி	1750	2,98,000/-
125	விநாயகம் த.பெ.ராமையா	சிவகிரி-2	19-3பி	180	53,080/-
126	முத்தையா த(எ) தைலாப்பு த.பெ.தெய்வநாயகம்	சிவகிரி-2	190-8, 190-5	150	48,400/-
127	வீரமணி த.பெ.கணேசன்	சிவகிரி-2	335-2, 335-3, 335-4	772	1,45,432/-
128	இராஜதுரை	சிவகிரி-2	330-4பி, 330-4சி	995	1,80,220
129	இராஜதுரை சிவகிரி	சிவகிரி-2	330-3பி	359	81,004/-
130	பூமிநாதன் த.பெ.சிவாசாமித்தேவர்	சிவகிரி-2	194-1எ	288	69,928/-

131	ரமேஷ் சொக்கநாதன்புத்தூர்	சிவகிரி-2	197-2, 197-4	398	87,088/-
132	வீரகாளி த.பெ.சுந்தர்ராஜ்தேவர்	சிவகிரி-2	22-1௭, 22-1௮, 22-௧	2654	4,39,136/-
133	ராஜபாண்டி த.பெ.பேச்சிமுத்து	விஸ்வநாதப்பேரி-2	209-1, 209-2, 209-3	1360	2,37,160/-
134	சிங்கராஜ் த.பெ.கொண்டையா செட்டியார்	விஸ்வநாதப்பேரி-2	285-2	0	-
135	பவுல்ராஜ் த.பெ.ராயப்பன்	விஸ்வநாதப்பேரி-2	536-1	29	29,524/-
136	சிவகாமி நாதன் த.பெ.ராமசாமி நாடார்	விஸ்வநாதப்பேரி-2	569-2	54	33,536/-
137	ரவி த.பெ.கருப்பையா, மேலக்கரிசல்குளம்	இராயகிரி-1	1166-2	490	101,440/-
138	பெரியசாமி த.பெ.வீராச்சாமி, மேலக்கரிசல்குளம்	இராயகிரி-1	1166-3	474	98,944/-
139	பூசைத்துரை த.பெ.சுப்பையா பாண்டியன், பிள்ளையார்கோவில் தெரு, உள்ளார் தளவாப்புரம் இராயகிரி-2	இராயகிரி-1	722-6, 722-7	306	72,736/-

140	வேல்பாண்டியன் த.பெ.கந்ததப்பாண்டியன் தளவாய்ப்புரம்	இராயகிரி-1	657-7	75	36,700/-
141	பழனிச்சாமி த.பெ.கருப்பையா மேலக்கரிசல்குளம்	இராயகிரி-1	1162	22	28,432/-
142	சாமி த.பெ.கந்தசாமி மேலக்கரிசல்குளம்	இராயகிரி-1	1162-14, 1162-15, 1162-16	352	79,912/-
143	கணேசன் த.பெ.கந்தசாமி வேளார் மேலக்கரிசல்குளம்	இராயகிரி-1	1162-12பி	374	83,344/-
144	கருப்பசாமி த.பெ.முருகையா மேலக்கரிசல்குளம்	இராயகிரி-1	1172-4, 1172-7	878	1,61,968/-
145	ரவி த.பெ.கருப்பையா, மேலக்கரிசல்குளம்	இராயகிரி-1	1172-2எ, 1172-2பி, 1172-3	205	56,980/-
146	பெரியசாமி த.பெ.வீராச்சாமி, மேலக்கரிசல்குளம்	இராயகிரி-1	1176-2	209	57,604/-
147	சந்திரன் த.பெ.அருணாசலம் மேலக்கரிசல்குளம்	இராயகிரி-1	1158-15எ2	0	-

140	வேல்பாண்டியன் த.பெ.கருத்தப்பாண்டியன் தளவாய்ப்புரம்	இராயகிரி-1	657-7	75	36,700/-
141	பழனிச்சாமி த.பெ.கருப்பையா மேலக்கரிசல்குளம்	இராயகிரி-1	1162	22	28,432/-
142	சாமி த.பெ.கந்தசாமி மேலக்கரிசல்குளம்	இராயகிரி-1	1162-14, 1162-15, 1162-16	352	79,912/-
143	கணேசன் த.பெ.கந்தசாமி வேளார் மேலக்கரிசல்குளம்	இராயகிரி-1	1162-12பி	374	83,344/-
144	கருப்பசாமி த.பெ.முருகையா மேலக்கரிசல்குளம்	இராயகிரி-1	1172-4, 1172-7	878	1,61,968/-
145	ரவி த.பெ.கருப்பையா, மேலக்கரிசல்குளம்	இராயகிரி-1	1172-2எ, 1172-2பி, 1172-3	205	56,980/-
146	பெரியசாமி த.பெ.வீராச்சாமி, மேலக்கரிசல்குளம்	இராயகிரி-1	1176-2	209	57,604/-
147	சந்திரன் த.பெ.அருணாசலம் மேலக்கரிசல்குளம்	இராயகிரி-1	1158-15எ2	0	.

REVENUE DIVISIONAL OFFICER
SANYARANKOVIL

11/8/2020

01/08/20

Annexure - VI

From

Selvi.J. Kavitha, B.Tech,
Revenue Divisional Officer,
Sankarankovil,
Tenkasi District.

To

The District Collector,
Tenkasi District,
Tenkasi.

RDOSKL/1632/2023 – A1 Dated.01.08.2024.

Sub: Mines and Minerals – Minor Minerals – Ordinary brick earth – Tenkasi District – Sankarankovil Division – Sivagiri taluk – Measurement of Brick Earth in Brick Earth units operated within and beyond the Eco Sensitive Zone of Nellai wild life sanctuary without any permission – Joint committee constituted – report submitted – suggested for levying penalty – Order issued – report submitted – Reg.

Ref: 1. Hon'ble National Green Tribunal principal bench New Delhi in O.A No. 313/2023 order dated. 29.05.2023.
2. District Collector, Tenkasi Letter No. RC.M1/7914/2022 dated 08.01.2024.
3. District Collector, Tenkasi Letter No. RC.M1/7914/2022 dated 16.02.2024
4. This office even number notice dated 08.03.2024, 12.03.2024 and 14.03.2024.

The Joint committee constiuted by District Collector, Tenkasi vide proceeding reference 2nd cited had measured the Brick Earth stocked within and beyond the Eco-Sensitive Zone of Nellai wild life sanctuary and reported that, there are 147 Brick kiln units are operating without any permission and stocked Brick earth in their units. Based on the said report on careful examination of the list of brick kilns, 3 Numbers of brick kilns were

mentioned for two times, 15 brick kilns had no stock of brick earth. Therefore, the remaining 129 brick kilns having unauthorised stock of brick earth were imposed with penalty, a tabulated statement is enclosed with this letter, moreover the penalty proceedings were served to the offenders through the Tahsildar-sivagiri. This is for kind information.

**Revenue Divisional Officer
Sankarankovil.**

Details of Penalty imposed on storage of Brick earth without any permission in their units are as follows

Sl. No	Owners Name and Address	Village	Survey Number	Stock of earth in CBM	Total Penalty Inspection.
1	Muthupandi S/o.Samy, 3-168, Vinayagar Kovil Street, Pattakurichi	Pattakurichi	90/8	500	1,03,000/-
2	Chelladurai, S/o,Seemaraja, 96B,Pillayarkovil Street,Pacheri,Nelka ttumseval Village, Sivagiri Taluk	Nelkattumseval	228/5A, 243/17	715	1,36,540/-
3	Karpagam, W/o,Vellaisamy, Kalamman Kovil Street, Gudalur village, Sivagiri Taluk.	Gudalur	82/5, 82/6	507	1,04,092/-
4	Udayakumar, S/o.Ramaraja, Kalamman Kovil Street, Gudalur village, Sivagiri Taluk.	Gudalur	181/12A, 181/10B, 181/11B	2880	4,74,280/-
5	Guruvaraj, S/o.Shanmugasund aram, Kalamman Kovil Street, Gudalur village, Sivagiri Taluk.	Gudalur	155/4	872	1,61,032/-
6	Gurusamy pandiyan, S/o.Subbaiya thavar,	Gudalur	97/2, 97/5, 98/3B1	4180	6,77,080/-

	Kaliamman Kovil Street, Gudalur village, Sivagiri Taluk.				
7	Rajaesh, S/o.Somasundara Kadaul, Perumal kovil street, Gudalur village, Sivagiri Taluk.	Gudalur	108/3B, 108/5, 108/7	1635	2,80,060/-
8	Veeriya chattiya, S/o.Appiah chattiya	Naranapuram 2	567/2A2A 1A, 567/2A1A	1395	2,42,620/-
9	Murugan, S/o.Arunachalam, Senainar Therukku street, Vasudevanallur.	Naranapuram 2	215/3	933	1,70,548/-
10	Amjad Khan S/o.Ghulam Mohammed, Vasudevanallur.	Naranapuram 2	1352/1	4659	7,51,804/-
11	Kannan, S/o.Chinna Mariappan, Vasudevanallur.	Naranapuram 2	1356/4	780	1,46,680/-
12	Kannan, S/o.Chinna Mariappan, Vasudevanallur.	Naranapuram 2	1356/4	780	
13	Rajamani Bricks, S/o.Ramaiya	Naranapuram 2	1238/4	2925	4,81,300/-
14	Rajamani Bricks, S/o.Ramaiya	Naranapuram 2	1238/1	2925	
15	TTV Bricks, Sankarankovil.	Naranapuram 2	1238/1	52800	82,61,800/-
16	Amjad Khan S/o.Ghulam Mohammed,	Naranapuram 2	916/6	180	81,160/-

	Vasudevanallur.				
17	Amjad Khan S/o.Ghulam Mohammed, Vasudevanallur.	Naranapuram 2	916/7	180	
18	Paunraj, Puliyangudi	Naranapuram 2	1243/1	0	-
19	Shah Ismail S/o.Asan mohammed Vasudevanallur.	Naranapuram 2	940/1A4A, 940/1B1	0	-
20	Manikandan, Puzal Bricks, Vasudevanallur.	Naranapuram 2	922	240	62,440/-
21	Rajendran S/o.Mancika Asari, Vasudevanallur.	Naranapuram 2	939-1,2A	240	62,440/-
22	Sakulhameedu, Sheikh Abdul Kadhar, MKT street, Vasuevanallur.	Naranapuram 2	215/3	0	-
23	Ramar, S/o.Gurusamy, GR Bricks, Vasudevanallur.	Naranapuram 2	1476/5	585	1,16,260/-
24	Thangapalam, S/o.Subramania Nadar, Vasudevanallur	Naranapuram 2	1348/2A	0	-
25	Premkumar & Rajasekar, S/o.Thomas Vaikundamani, TTV Bricks.	Thirumala puram	10/1,2	924	1,69,144/-
26	Arun, S/o.Nadhinisamy, Thalavaipuram.	Thirumala puram	324/2, 325/1A1	352	79,912/-

27	Arul, S/o.Muthupaniyan, Thalavaipuram.	Thirumala puram	352/1A1	560	1,12,360/-
28	Gurusamy S/o.Karuppasamy, Sokkanathaputhur,	Thirumala puram	316/1	802	1,50,112/-
29	Ashok Kumar, S/o.Muthudurai, S.M.Bricks, Thalavaipuram.	Thirumala puram	294	1984	3,34,504/-
30	Ramanathan, S/o.Rajaram, Sevukapandiyam, Dharugapuram.	Dharugapuram	136/4, 136/5	176	52,456/-
31	Ramakrishnan, S/o.Thirumalai samy, Thalaivankottai.	Dharugapuram	256/1A	0	-
32	Ramakrishnan, S/o.Thirumalai samy, Thalaivankottai.	Dharugapuram	257/2	180	56,080/-
33	Ramakrishnan, S/o.Thirumalai samy, Thalaivankottai.	Dharugapuram	257/1	0	-
34	Madasamy, S/o.Bakkiyanadar, Sandor Madathu Vadakku street, Chinthamani.	Subramaniapu ram	294/11, 294/12	480	99,880/-
35	Karthikeyan, S/o.Paramasivam, 3-46, Sappantheru, Subramaniapuram.	Vasudevanallur	555/2	420	90,520/-
36	Velsamy, S/o.Mahalingam, Balchandra Vinayagar Kovil	Vasudevanallur	829	7630	12,15,280/-

	Street, Vasudevanallur.				
37	Madasamy, S/o.Bakkiyanadar, Sandor Madathu Vadakku street, Chinthamani.	Vasudevanallur	569	880	1,62,280/-
38	Rajendran, S/o.Manicka, MKT street, Vasudevanallur.	Vasudevanallur	48	4900	7,89,400/-
39	Selvaraj, S/o.Pichaiainaidu, Chenbakkal Odai Street.	Vasudevanallur	48	0	-
40	Krishnasamy, S/o.Chanthiya Chettiyar,	Sivagiri - 1	644-1, 644-2	300	71,800/-
41	Thiruppathi Chettiyar, S/o. Beurukan Chettiyar.	Sivagiri - 1	725-2	270	67,120/-
42	Ganesan	Sivagiri-1	639-2	706	1,35,136/-
43	Saravanakumar S/o.Murugan	Rayagiri	107-1B	300	71,800/-
44	Sakthivel, S/o.Gurusamy, Patiyakal Kalayar, Vadakku Street, Vadrayirupu.	Rayagiri - 2	436/1B, 436/2B	1333	2,32,948/-
45	Kumasen, Nagerkovil	Rayagiri - 2	436/2B	163	50,428/-
46	Perumal @ Mukkiya, Sivagiri	Rayagiri - 2	436/2B	163	50,428/-
47	Thiruppathi, S/o. perumal.	Rayagiri - 2	436/2B	762	1,43,872/-

48	Perumal S/o.Sokkanathan puthur	Rayagiri - 2	436/2B	163	50,428/-
49	Boominathan, S/o.Shivamithevar.	Rayagiri - 2	423/7	70	35,920/-
50	Shanmuga Velu, S/o.Shanmugavel, Anna Therukku Street, Sivagiri.	Rayagiri -2	328/2, 328/3	84	38,104/-
51	Rajadurai, Anna street, Sivagiri.	Rayagiri -2	375/1, 375/2, 375/3	1161	2,06,116/-
52	Murugan	Rayagiri - 2	351-1A,5	0	-
53	Manokaran S/o.Velusamy,	Rayagiri -2	20-1T, 204,20-5, 20-6	779	1,46,524/-
54	Manokaran, S/o.Velsamy nadar, Sivagiri	Rayagiri -2	112-2, 112-3	424	91,144/-
55	Duraipandi, S/o.Velsamy nadar, Sivagiri.	Rayagiri -2	12	131	45,436/-
56	Sabarimalai, S/o.Karuppaiaya,	Vishwanatha peri-1	919-2B1A, 919-2B2	1175	2,08,300/-
57	Sangili, S/o.Perumalthevar.	Vishwanatha peri-1	919-2A	2544	4,21,864/-
58	Gajendran,	Vishwanatha peri-1	913-2,915- 2	25487	40,01,034/-
59	Muniyaraj, S/o. Subramanian	Vishwanatha peri-1	965-2	2052	3,45,112/-
60	Sadayan	Vishwanatha peri-1	965-2	735	1,39,660/-
61	Arumugam	Vishwanatha peri-1	965-1	612	1,20,472/-
62	Velmurugan. S/o.Karuppaiya	Vishwanatha peri-1	965-2	1344	2,34,664/-

63	Rageshwaran, S/o. Pon Irulandi.	Vishwanatha peri-1	823-1B	929	1,69,924/-
64	Sankar, S/o.Anaipandi	Vishwanatha peri-1	823-4,823- 5, 824- 2A1B, 824- 1A, 824	0	-
65	Gurusamy Paniyan	Vishwanatha peri-1	894-1, 894-2	1560	2,68,360/-
66	Sangili, S/o.Perumalthevar	Vishwanatha peri-1	950-2A	180	53,080/-
67	Kennedy S/o.Nagarajan	Vishwanatha peri-1	690-1, 690-3A1	528	1,07,368/-
68	Sugumaran, S/o.Pandiyar	Vishwanatha peri-1	969-5, 969-4B,E, 696-4C	1208	2,13,448/-
69	Ayyappan, S/o. Thangamalai Thevar,	Vishwanatha peri-1	969-5	5058	8,14,048/-
70	Rajalakshmi, W/o.Kaliraj	Vishwanatha peri-1	969-4A	37152	82,957/-
71	Chinnamariappan, S/o.Mariappa Thevar.	Vishwanatha peri-1	969-4D	648	1,26,088/-
72	Karpangam Gurunathan, S/o.Kalaithevar.	Vishwanatha peri-1	1060-2B	378	83,968/-
73	Velusamy	Vishwanatha peri-1	1037- 1A2A1	117	43,252/-
74	Rajendran, S/o.Vidhaiyat Thevar	Vishwanatha peri-1	1037-2	192	54,952/-
75	Krishnan S/o. Velusamy.	Vishwanatha peri-1	1037-3B1A	640	1,24,840/-
76	Joyal	Vishwanatha peri-1	822-11B	360	81,160/-
77	King,			560	12,360/-

	S/o. Joseph	Vishwanatha peri-1	800-2B, 800-2A1, 800-2A2		
78	Yesurajan, S/o. Devadas.	Vishwanatha peri-1	803-1A, 803-1B	336	30,241/-
79	Ganeshan, S/o. Bethiyathevar.	Vishwanatha peri-1	911-7B, 911-8	13013	20,55,028/-
80	Samuthiramuthu, S/o. Muthuramalingam.	Vishwanatha peri-1	812-2A1, 812-2A2, 812-2B, 812-2C	6333	10,12,948/-
81	Murugaiah S/o. Thirumalai.	Vishwanatha peri-1	807-9	1317	2,30,452/-
82	Appalaramar, S/o. Govindan.	Vishwanatha peri-1	923-3	72	36,232/-
83	Rajagopal, S/o. Thangaraj, Seerapuli, Nagarkovil.	Vishwanatha peri-1	901-8, 902-1C, 902-1D	218	59,008/-
84	Balakrishnan, S/o. Muniyandi, Vadugapatti.	Vishwanatha peri-1	802-1A1, 902-1A2, 902-1A3	0	-
85	Vetrivel, S/o. Muniyandi, Kulasekaraperi, Thiruvengadam.	Vishwanatha peri-1	902-1A3, 901-6, 901-7	1056	1,86,736/-
86	Subramanian S/o. Sanakara Muthaliyar	Vishwanatha peri-1	900-12, 908-7	245.7 6	63,339/-
87	Muthuraman, S/o. Eswaran.	Vishwanatha peri-1	903-3, 903-5B	1442	2,49,952/-
88	Thangapanian, S/o. Kruppasamy	Vishwanatha peri-1	903-7B	1440	2,49,640/-
89	Karpaga Gurunathan,	Vishwanatha peri-1	921-3, 921-4,	306	72,736/-

	S/o. Karuppaiya Thevar		923-4, 923-5		
90	Ragavan S/o. Durairaj	Vishwanatha peri-1	920-2	1701	2,90,356/-
91	Ganeshan S/o. Kuttyraja	Vishwanatha peri-1	917-1	1260	2,21,560
92	Ayyanappan S/o.Durairaj Nadar	Vishwanatha peri-1	917-2, 913-3	2901	4,77,556/-
93	Subramaniyan S/o.Kalimuthu Gurusamy	Vishwanatha peri-1	918-2, 918-3, 918-4	4823	7,77,388/-
94	Karuppasamy S/o. Subramaniyan	Vishwanatha peri-1	907-2, 904-4, 907-5	1008	1,82,248/-
95	Iyyappan S/o. Thankamalai Thevar	Vishwanatha peri-1	922-2, 922-3	1670	2,85,520/-
96	Siva S/o. Rajendran	Vishwanatha peri-1	922-1	96	39,976/-
97	Subramaniyan S/o. Sankara Muthaliyar	Vishwanatha peri-1	900-12, 908-7	245.7	Sl.No – 86 - Repeated
98	Shankar Ganesh S/o. Pitchaiya Thevar	Vishwanatha peri-1	970-1C	715	1,36,540/-
99	Ganesan S/o.Karuppaia Thevar	Vishwanatha peri-1	970-5, 970-7A2	6577	10,51,012/-
100	Shanmugaraj S/o. Pandian	Vishwanatha peri-1	924-1B3B	0	-
101	Veerakali Vetrivel S/o. Sundaraj	Vishwanatha peri-1	902- 1A3,1B,1C ,1D	2100	3,52,600/-
102	Balakrishnan S/o. Muniyandi	Sivagiri - 2	158-1, 158-3	1011	1,82,716/-

103	Kanthavel S/o. Ganesan	Sivagiri - 2	186-2	989	1,79,284/-
104	Velusamy Chettiyar S/o. Kovaiya Chettiyar	Sivagiri - 2	156-1, 156-2	0	-
105	Ramesh S/o. Palanisamy	Sivagiri - 2	156-1	0	-
106	Paramasivan	Sivagiri - 2	400-1A, 400-A	3604	5,87,224/-
107	Sankaranarayanan	Sivagiri - 2	400-2	135	46,060/-
108	Anantham S/o. Paramasiva Thevar	Sivagiri - 2	407	69	35,764/-
109	Ganesan (GGG) S/o. Gurusamy Thevar	Sivagiri - 2	398.12	574	1,14,544/-
110	Karuthapandian S/o. Muniyandi	Sivagiri - 2	120.6	1236	2,17,816/-
111	Sankili S/o. C. Perumal	Sivagiri - 2	120-6	1037	1,86,772/-
112	Saravanakumar S/o. Murugan	Sivagiri - 2	54-2, 55- 1A3	672	1,29,832/-
113	Marimuthu S/o. Ponnaiya	Sivagiri - 2	157-1D, 157-3	200	56,200/-
114	Muthuraman S/o. Eswaran	Sivagiri - 2	157-4, 157-5A	326	75,856/-
115	Krishnasamy S/o. Kanthaya	Sivagiri - 2	355-3B	350	79,600/-
116	Sadayaal S/o. Arumuga Nadar	Sivagiri - 2	393-2A	168	51,208/-
117	Siva S/o. Paramasivan	Sivagiri - 2	365.9	364	81,784/-

118	Mookandi	Sivagiri - 2	395-3	53	33,268/-
119	Kumar S/o. Muthaiya	Sivagiri - 2	395-2A1	183	53,548/-
120	Suntharam S/o. Mottaiyandi Thevar	Sivagiri - 2	356	925	1,69,300/-
121	Poominathan S/o. Sivagami Thevar	Sivagiri - 2	29-4	1509	2,60,404/-
122	Samathkumar S/o. Dhamothran	Sivagiri - 2	14-2B	334	77,104/-
123	Karuthapandiyan S/o. Muniyandi	Sivagiri - 2	26-3	1446	2,50,576
124	Iyyapan S/o. Thankamalai Thevar	Sivagiri - 2	202-4B	1750	2,98,000/-
125	Vinayakam S/o. Ramaiya	Sivagiri - 2	19-3B	180	53,080/-
126	Muthaiya @ Thailapu S/o. Theivanayakam	Sivagiri - 2	190-8, 190-5	150	48,400/-
127	Veeramani S/o. Ganesan	Sivagiri - 2	335-2, 335-3, 335-4	772	1,45,432/-
128	Rajadurai	Sivagiri - 2	330-4B, 330-4C	995	1,80,220/-
129	Rajadurai	Sivagiri - 2	330-3B	359	81,004/-
130	Boominathan S/o. Sivasami Thevar	Sivagiri - 2	194-1A	288	69,928/-
131	Ramesh	Sivagiri - 2	197-2, 197-4	398	87,088/-
132	Veerakali S/o. Suntharaj Thevar	Sivagiri - 2	22-1A,22- 1B, 22-C	2654	4,39,136

133	Rajapandi S/o. Pechimuthu	Viswantha peri - 2	209-1, 209-2, 209-3	1360	2,37,160/-
134	Singaraj S/o. Kondaiya Shettiyar	Viswantha peri - 2	285-2	0	-
135	Paulraj S/o. Rayappan	Viswantha peri - 2	536-1	29	29,524/-
136	Sivagaminathan S/o. Ramasamy Nadar	Viswantha peri - 2	569-2	54	33,536/-
137	Ravi S/o. Karupaiya	Rayagiri -1	1166-2	490	101,440/-
138	Periyasamy S/o. Veerasamy	Rayagiri -1	1166-3	474	98,944/-
139	Poosaidurai S/o. Subaiya Pandian	Rayagiri -1	722-6, 722-7	306	72,736/-
140	Velpandiyan S/o. Karuthapandian	Rayagiri -1	657-7	75	36,700/-
141	Palanisamy S/o. Karupaiya	Rayagiri -1	1162	22	28,432/-
142	Samy S/o. Kanthasamy	Rayagiri -1	1162- 14,15,16	352	79,912/-
143	Ganesan S/o. Kanthasamy Vellalar	Rayagiri -1	1162-12B	374	83,344/-
144	Karuppasamy S/o. Murugaiya	Rayagiri -1	1172-4, 1172-7	878	1,61,968/-
145	Ravi S/o. Karupaiya	Rayagiri -1	1172-2A, 1172-2B, 1172-3	205	56,980/-
146	Periyasamy S/o. Veerasamy	Rayagiri -1	1176-2	209	57,604/-
147	Chandran S/o. Arunachalam	Rayagiri -1	1158-15A2	0	-

சங்கரண்கோவில் கோட்டாட்சித் தலைவர் அவர்களின் செயல்முறைகள்

பிறப்பிப்பவர் : செல்னி.ஜெ.கனிநா ,பி.டெக்.,

ந.க.எண்.அ1/1632/2023

நாள் : 10.02.2024

பொருள் : வணம்-நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்குட்பட்ட பகுதியில் இயங்கிவரும் செங்கல் துறைகளின் செயல்பாடுகள் குறித்து ஆய்வு செய்திட கோட்ட அளவிலான குழு அமைத்து உத்தரவிடப்பட்டது. செயல்பாடுகள் நிறுத்தப்பட்டது. தற்காலிக சோதனைச் சாவடி அமைத்து உத்தரவிடல்

பார்வை : 1. புதுடெல்லி, தேசிய பசுமைத் தீர்ப்பாய முதன்மை அமர்வு உத்தரவு அசல் மனு-313-2023, நாள்-29.05.2023
2. தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களின் செயல்முறைகள் ந.க.ஐ2-426-2023, நாள்-30-06-2023
3. தென்காசி மாவட்ட ஆட்சித் தலைவர் அவர்களின் செயல்முறைகள் ந.க.ஐ2-426-2023 நாள் 22.11.2023
4. இவ்வலுவலகக் கடிதம் ந.க.எண் RDOSKL/1632/2023-A1 நாள் 29.12.2023
5. தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களின் சட்டம் மற்றும் ஒழுங்கு ஆய்வுக்கூட்ட அறிவுரைகள். நாள் 09.02.2024

உத்தரவு :-

தென்காசி மாவட்டம், சிவகிரி வட்டத்தைச் சேர்ந்த திரு.கார்த்திகேயன் என்பவர் புதுடெல்லி, தேசிய பசுமைத் தீர்ப்பாயத்தில் சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்கு உட்பட்ட பகுதிக்குள் இயங்கிவரும் செங்கல் துறைகளால் சுற்றுச்சூழல் மாசுபடுவதாக தேசிய பசுமைத் தீர்ப்பாய முதன்மை அமர்வில் அளிக்கப்பட்ட அசல் மனு தொடர்பாக சட்டக்குழு அமைத்து சம்பந்தப்பட்ட இடங்களைப் பார்வையிட்டு அறிக்கை செய்திட பார்வைக் கண்டவாறு உத்தரவு பிறப்பிக்கப்பட்டது.

மேற்படி தீர்ப்பில் அறிவுறுத்தியவாறு பார்வை-2ல் காணும் தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களால் சட்டக்குழு அமைக்கப்பட்டு பார்வை 3ல் காணும் மாவட்ட ஆட்சித் தலைவர் அவர்களின் உத்தரவிடக்கிடக்க சிவகிரி வட்டத்தில் நெல்லை வன உயிரின சரணாலயத்தின் சூழல் உணர்வு மண்டலத்திற்கு உட்பட்ட பகுதிக்குள் இயங்கிவரும் 42 செங்கல் துறைகளின் மின் இணைப்புகள் துண்டிக்கப்பட்டு செயல்பாடுகள் நிறுத்தப்பட்டு பார்வை 4ல் கண்டவாறு அறிக்கை சமர்ப்பிக்கப்பட்டது

இந்நிலையில் மேற்படி மின் இணைப்பு துண்டிக்கப்பட்ட செங்கல் துளைகளில் ஜெனரேட்டர் மூலம் சில செங்கல் துளைகள் இயங்கி வருவதாக டாக்டர் மனோக்கர் வரப்பெறுவதால் பார்வை 5க் காணும் மாவட்ட ஆட்சித் தலைவர் அவர்களின் சட்டம் மற்றும் ஒழுங்கு ஆய்வுக்கூட்ட அறிவுரைகளின்பேரில் சிவகிரி வட்டத்தில் உள்ள நெல்லை வன உயிரின சரணாயத்தின் தழல் உணர்வு மண்டல பகுதிக்குள் அமைந்துள்ள மின் இணைப்பு துண்டிக்கப்பட்ட 42 செங்கல் துளைகளின் தொடர் செயல்பாடுகளை தடுக்கும் பொருட்டு செங்கல் துளைகளுக்கு விற்றகு போன்ற எரிபொருள் கொண்டு செல்லும் வாகனங்கள் மற்றும் உரிய அனுமதிச் சீட்டின்றி செங்கலுடன் வரப்பெறும் வாகனங்களைக் கைப்பற்றி தக்க நடவடிக்கை எடுக்கும் வகைக்கு மேற்படி வாகனங்கள் செல்லும் அணுகுசாலையில் அமைந்துள்ள சிவகிரி வனச்சரக அலுவலகம் முன்பு தற்காலிக சோதனைச்சாவிடி அமைத்து கீழ்க்காணும் துறை வாரியான அலுவலர்கள் தங்கள் அலுவலக பணியாளர்களுக்கு முறைப்பணி உத்தரவுகள் பிறப்பித்த விபரத்தினை தெரிவிக்குமாறும், மேற்படி பணியினைக் கண்காணித்து உடனுக்குடன் அறிக்கை சமர்ப்பிக்குமாறும் இதன் மூலம் உத்தரவிடப்படுகிறது.

வ.எண்	துறை விபரம்	அலுவலர்கள் விபரம்
1	வருவாய் மற்றும் பேரிடர் மேலாண்மைத்துறை	வட்டாட்சியர், சிவகிரி
2	காவல்துறை	காவல் ஆய்வாளர், சிவகிரி
3	வனத்துறை	வனச்சரக அலுவலர், சிவகிரி

வருவாய் கோட்டாட்சியர்,

சங்கரன்கோவில்.

பெறுநர்.

சம்பந்தப்பட்ட அலுவலர்கள்.

நகல்.

1. தென்காசி மாவட்ட ஆட்சித்தலைவர் அவர்களுக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது.
2. தென்காசி மாவட்ட காவல் கண்காணிப்பாளர் அவர்களுக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது
3. திருநெல்வேலி மாவட்ட வன அலுவலர் அவர்களுக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது
4. காவல்துறை கண்காணிப்பாளர், புளியங்குடி.
5. தனி இயக்குநர்(கனிமம்), தென்காசி.
6. செயற்பொறியாளர், மாசுக் கட்டுப்பாட்டு வாரியம், திருநெல்வேலி.
7. செயற்பொறியாளர், மின்சார வாரியம், கடையநல்லூர்.
8. தனி இயக்குநர்(ஊராட்சிகள்), தென்காசி.

Annexure - VII

PROCEEDINGS OF THE REVENUE DIVISIONAL OFFICER, SANKARANKOVIL

Present: Miss.J. KAVITHA B.Tech.,

Rc. No. A1/1632/2023, Dated. 10.02.2024

Sub: Forest – Eco Sensitive Zone of Nellai wild life sanctuary – Team constituted to stop the activities of brick kilns operated within Eco – Sensitive Zone – stopped the said activities – formation of check points – order – included.

- Ref:**
1. Hon'ble National Green Tribunal, Principle Bench, New Delhi O.A.No. 313 of 2023 order dated 29.05.2023.
 2. Proceedings of the District Collector Tenkasi in Rc No.I2/426/2023, dated. 30.06.2023.
 3. Proceedings of the District Collector Tenkasi in Rc No.I2/426/2023, dated. 22.11.2023.
 4. This office letter No. RDO/SNKL/1632/2023/A1, dated. 29.12.2023.
 5. Instruction of the District Collector, Tenkasi dated 09.02.2024 delivered in the Law & Order meeting.

ORDERS:-

One Thiru.Karthikeyan, of sivagiri taluk in Tenkasi district preferred an Original application before the Honorable National Green Tribunal, Principal Bench, New Delhi, Complaining the degradation of ecology and environment due to the pollution created

by Brick kilns operated within the Eco – Sensitive Zone of Nellai wild life sanctuary. The Hon'ble National Green Tribunal, Principle Bench, New Delhi ordered vide reference 1st cited to constitute a Joint committee and to inspect and report the subject area as per the reference 1st cited.

2) The District Collector - Tenkasi vide reference 2nd cited constituted a joint committee and directed to comply the instructions of the Hon'ble National Green Tribunal, Principle Bench, New Delhi. The joint committee inspected the subject area in Sivagiri Taluk covered under Eco – Sensitive Zone of Nellai wild life sanctuary and disconnected the electric supply for 42 brick kilns and stopped their operation and submit their report vide reference 4th cited.

3) At this stage, complaints were received from various sources said that some of the power supply disconnected brick kilns are installed diesel powered generators for electric power supply to resume their brick kilns. On receipt of complaints the District Collector - Tenkasi instructed in the District Level Law and Order meeting to install check posts to the access points in Eco – Sensitive Zone of Nellai wild life sanctuary in respect of the said 42 Brick kilns, So as to prevent the supply of fire wood and transporting brick by vehicles. As directed to make a check post at the entrance of Forest Divisional Office of Sivagiri located in the service road. The following officers are posted on turn duty, with instruction to them for seizing

the vehicles transporting finished brick from the said 42 brick kilns and to prevent the supply of fuel and fire wood.

Sl.No	Department	Officers
1	Revenue & Disaster Management	Tahsildar, Sivagiri.
2	Police department	Inspector of police, Sivagiri.
3	Forest department	Forest department personnel, Sivagiri.

**Revenue Divisional Officer,
Sankarankovil.**

To,

Concerned Officers.

Copy to

1. The District Collector, Tenkasi.
2. The Superintendent of police.
3. District Forest Officer, Tirunelveli.
4. Deputy Superintendent of police.
5. Assistant Director, Department of Geology & Mining, Tenkasi.
6. District Environmental Engineer, Tamil Nadu Pollution Control Board, Tirunelveli.
7. Executive Engineer, TANGEDCO, Kadayanallur.
8. Assistant Director (Panchayat) Tirunelveli.

0 அனுப்புநர்:

92

பெறுநர்:

திரு. T. வினோத், எம்.எஸ்சி.,
உதவி இயக்குநர்,
புவியியல் மற்றும் சுரங்கத்துறை,
தென்காசி.

வருவாய் கோட்டாட்சியர்,
சங்கரன்கோவில்.

ந.க.எண்.7914/கனிமம்/2022, நாள்: .06.2024

அம்மையர்,

பொருள்:

கனிமங்களும் குவாரிகளும் - சிறுகனிமம் - மண் - தென்காசி மாவட்டம் - சிவகிரி வட்டம் - சிவகிரி பகுதி 2 கிராமத்தில் சின்ன ஆவுடைப்பேரி மற்றும் பெரிய ஆவுடைப்பேரி குளம் மற்றும் அதனைச் சுற்றி உள்ள பட்டா நிலங்களில் சட்ட விரோதமாக எவ்வித அனுமதி பெறாமல் மண் எடுப்பதனை தடுக்க கோரி திரு.கார்த்திக் என்பவர் சுற்றுச்சூழல் தாக்க மதிப்பீட்டு ஆணையத்தில் (SEIAA) மனு செய்தது - கூட்டுக்குழு அமைத்து தணிக்கை மேற்கொள்ளப்பட்டது - அபராதம் விதிக்க கோருதல் - தொடர்பாக.

- பார்வை: 1. கூட்டுக்குழு புலத்தணிக்கை அறிக்கை நாள்: 18.06.2024.
2. தொடர்புடைய ஆவணங்கள்

தென்காசி மாவட்டம், சிவகிரி வட்டம், கதவு எண்.66, அரண்மனை காம்பவுண்ட் என்ற முகவரியைச் சேர்ந்த திரு.கார்த்திக் என்பவர் சிவகிரி பகுதி 2 கிராமத்தில் சின்ன ஆவுடைப்பேரி மற்றும் பெரிய ஆவுடைப்பேரி குளம் மற்றும் அதனைச் சுற்றி உள்ள பட்டா நிலங்களில் சட்ட விரோதமாக எவ்வித அனுமதி பெறாமல் மண் எடுப்பதினால் சுற்றுச்சூழல் பாதிக்கப்படுவதை தடுத்து நிறுத்தக்கோரி என மத்திய சுற்றுச்சூழல், வனம் மற்றும் பருவநிலை மாற்றம் அமைச்சகத்தில் மனு செய்துள்ளார். அதனடிப்படையில், உறுப்பினர் செயலர், மாநில சுற்றுச்சூழல் மதிப்பீட்டு தாக்க ஆணையமானது (SEIAA) மனுதாரரின் புகாரின் மேல் எடுக்கப்பட்ட நடவடிக்கை விபரத்தினை மனுதாரருக்கு தெரிவிக்கும்படி கேட்டுக்கொள்ளப்பட்டது.

2) மேற்கண்ட புகார் தொடர்பாக, (1) உதவி இயக்குநர் - புவியியல் மற்றும் சுரங்கத்துறை, தென்காசி, (2) மாவட்ட சுற்றுச்சூழல் பொறியாளர் - தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம், தென்காசி மற்றும் (3) வருவாய் வட்டாட்சியர்- சிவகிரி மற்றும் வருவாய்த்துறை அலுவலர்கள் ஆகியோரால் சிவகிரி பகுதி 2 கிராமத்தில் உள்ள சின்ன ஆவுடைப்பேரி குளம் மற்றும் பெரிய ஆவுடைப்பேரி குளம் மற்றும் அதனைச் சுற்றி உள்ள ரயத்துவாரி பட்டா நிலங்களில் 29.05.2024 அன்று கூட்டாக புலத்தணிக்கை செய்து அறிக்கை செய்துள்ளனர்.

3) அதில் புல எண்.118/1, 118/3, 119/2 ஆகியவற்றில் 1.3 மீட்டர் அளவு ஆழம் மணற்குடைவு செய்த பழைய குழி கண்டறிந்து கூட்டுப்புலத்தணிக்கை அறிக்கையில் தெரிவித்துள்ளனர். அதனடிப்படையில் மேற்படி புலத்தினை அளவீடு செய்ததில், புல எண்.118/1, 118/3, 119/2 ஆகியவற்றில் 1.3 மீட்டர் அளவு ஆழம் மண் குடைவு செய்து மொத்தம் 36,465 க.மீ அளவு மண் எடுக்கப்பட்டுள்ளது கண்டறியப்பட்டது. மேற்கண்ட மண் குடைவு செய்த குழிகளின் விபரம் பின்வருமாறு.

வ எண்.	புல எண்	பரப்பு (ச.மீ)	உயரம் (மீ)	மண் அளவு (மீ)
1	118/1	0.85.5	1.3	11,115
2	118/3	0.80.0	1.3	10,400
3	119/2	1.15.0	1.3	14,950
மொத்தம்				36,465

எனவே, அரசு அனுமதியின்றி சட்ட விரோதமாக 36,465 க.மீ மண் வெட்டியெடுத்து கடத்தப்பட்டது தொடர்பாக சம்மந்தப்பட்ட நபர்களின் மீது விசாரணை மேற்கொண்டு சம்மந்தப்பட்டவர்கள் மீது கனிமம் மற்றும் சுரங்கங்கள் (மேம்படுத்துதல் மற்றும் முறைப்படுத்துதல்) சட்டம் 1957, பிரிவு-21 மற்றும் 1959-ஆம் வருடத்திய தமிழ்நாடு சிறுகனிம சலுகை விதிகள், விதி எண்-36 (A)-ன்படி அபராத நடவடிக்கை மேற்கொள்ளுமாறு கேட்டுக்கொள்கிறேன். அபராத நடவடிக்கை மேற்கொண்ட விபரத்தினை இவ்வலுவலகத்திற்கு தெரிவிக்குமாறு அன்புடன் கேட்டுக்கொள்கிறேன்.

இணைப்பு:

கூட்டுப்புலத்தணிக்கை அறிக்கை

ச/உ
29/06/24
% உதவி இயக்குநர்,
புவியியல் மற்றும் சுரங்கத்துறை,
தென்காசி.

நகல் - வட்டாட்சியர், சிவகிரி

ச/உ
29/06/24

Annexure -VIII

From

Thiru.T.Vinoth, M.Sc
Assistant Director
Dept. of Geology and Mining
Tenkasi.

To

The Revenue Divisional Officer,
Sankarankovil.

RC: 7914/கனிமம்/2022 Dated. 06.2022

Madam,

Sub: Mines and Minerals – Minor Mineral – Ordinary Earth – Tenkasi District – Sivagiri Taluk – Sivagiri part – II, Village – Compliant filled by Thiru.Karthick before the State Level Environment Impact Assessment Authority (SEIAA) – Illegal quarrying of earth in Chinna Avudaiyaperi & Periya Avudaiyaperi tanks and surrounding patta lands – Prevention of illegal quarrying of brick earth – Joint team constituted – field inspection conducted – requested to levy penalty – Reg.

Ref: 1. Report of the Joint team dated. 18.06.2024.

2. Connected records.

1. One Thiru. Karthick, door No. 66, Aranmanai compound, sivagiri village in sivagiri taluk of Tenkasi district made a complaint before the Ministry of Environment Forest and Climate change, stating that unauthorized quarrying of earth from Chinna Avadaiyaperi, Periya Avudaiyaperi tanks and nearby patta lands in sivagiri part – 2 village of Sivagiri taluk, leads to pollution of the area. Based on that, the member secretary SEIAA directed to take action regarding the complaint and inform the action taken to the complainant.

2. To enforce the action regarding the said complaint a joint team was constituted with 1) the Assistant Director, Geology and Mining - Tenkasi, 2) The District Environmental Engineer – Tamil Nadu Pollution Control Board, Tenkasi, 3) The Tahsildar, Sivagiri Taluk and other subordinate officers of Revenue Department. The said team inspected the Chinna Avudaiyaperi and Periya Avudaiyaperi tanks in Sivagiri part II Village and surrounding patta lands on 29.05.2024 and reported as.

3. The area in SF.Nos.118/1, 118/3 & 119/2 were quarried previously. The said area were measured and found that the S.F.Nos. 118/1, 118/3 and 119/2 were quarried to a depth of 1.3 meters and a quantum of 36,465 cbm of earth had been removed.

The Illicit Quarrying pits details are furnished below.

Sl.No	S.F. No	Area (in Hectares)	Height (in meters)	Quantity of Earth in cbm
1	118/1	0.85.50	1.3	11,115
2	118/3	0.80.00	1.3	10,400
3	119/2	1.15.00	1.3	14,950
Total				36,465 CBM

Therefore, for illicit quarrying and removal of 36,485 cbm of earth without the permission of the Government, appropriate enquiries are to be conducted on the persons involved and suitable action has to be taken under Section 21 of Mines and Minerals (Development and Regulation) Act 1957 and

Rule 36-A of the Tamil Nadu Minor Mineral Concession Rules 1959. The action taken report may be sent to this office.

Encl:- Joint inspection report.

**Assistant Director,
Geology and Mining,
Tenkasi.**

Copy to:-

The Tahsildar, Sivagiri Taluk.

Joint Committee Inspection Report

SUBJECT

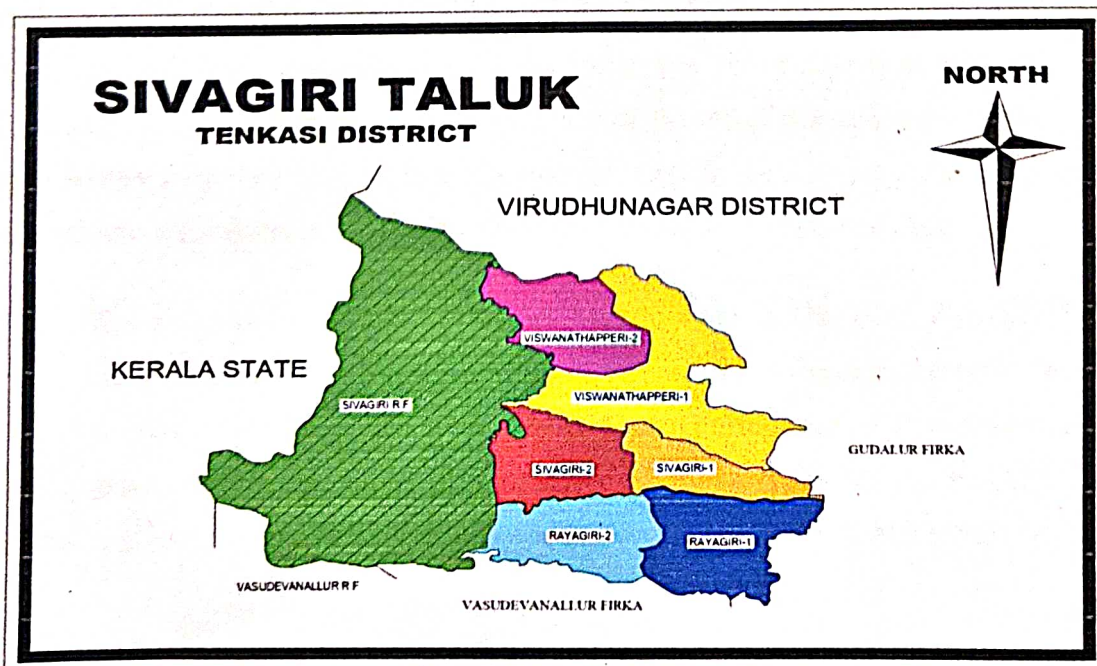
Field inspection report on unauthorized brick Kiln operations in six villages as directed by NGT (Southern Zone) in its order dated 24.07.2024

PETITION DETAILS:

A petition was filed under the authority of the National Green Tribunal (Southern Zone), Chennai, seeking appropriate legal action against the unauthorized operation of brick kilns in the villages of Sivagiri (Part I and II), Viswanathaperi (Part I and II), and Rayagiri (Part I and II), located within the jurisdiction of Sivagiri Firka, Sivagiri Taluk, Tenkasi District.

BACKGROUND:

Sivagiri Taluk, part of Tenkasi District, is located near the Western Ghats, an environmentally sensitive area. The taluk comprises three firkas and twenty-one revenue villages, where the majority of the population is engaged in agricultural activities, with rice and sugarcane being the primary crops. Additionally, a significant portion of the population is involved in brick kiln operations.



DIRECTION:

The National Green Tribunal (Southern Zone), in its order in Original Application No. 221 of 2024, dated 24.07.2024, directed the District Collector of Tenkasi and the Tamil Nadu Pollution Control Board (TNPCB) to conduct site inspection and to submit the report.

In this regard, a committee vide District Collector's proceedings (Ref. No. RC/7914/2022, dated 09.08.2024) was constituted to inspect the brick kiln operations in the aforementioned villages. The committee comprised of the following officials:

1. Revenue Divisional Officer, Sankarankovil
2. District Environmental Engineer (TNPCB), Tenkasi
3. Deputy Superintendent of Police, Puliyankudi
4. Assistant Engineer, Water Resources Department (WRD), Upper Vaippar River Basin
5. Assistant Geologist (Mines), Tenkasi
6. Forest Range Officer, Sivagiri

INSPECTION DETAILS

The inspection of the below said 97 brick kilns was carried out on the dates of 12.08.2024, 19.08.2024, 20.08.2024, 21.08.2024 and 23.08.2024 by a committee comprising officials from the Revenue Department, Police Department, Tamil Nadu Pollution Control Board, Forest Department, Water Resources Department, and the Geology and Mines Department as per the directives issued by the National Green Tribunal (Southern Zone).

The purpose of this inspection was to assess the compliance of these brick kilns with environmental regulations and to determine whether they were operating with necessary permits from concerned authorities. During the inspection, it was observed that most of these brick kilns are functioning without proper approvals. The details of these brick kilns are given below;

Sl.No	Name of the Village	Inspecti on Date	Brick kiln address	Latitude (N)	longltude (E)
1	Sivagiri -2	12.08.24	MS BRICKS Kumar, S/o.Subramanian, Kumarapuram, Sivagiri.	9.34575	77.42207
2	Sivagiri -2	12.08.24	MBK BRICKS Karuthapandian, S/o.Muniyandi, Muthuramalingam street, Vadugapatti,	9.347006	77.422719
3	Sivagiri -2	12.08.24	KS BRICKS Sankaranarayanan, S/o.Karuppasamypaa ndian, Vadakku ratha street, Sivagiri.	9.346016	77.421561
4	Sivagiri -2	12.08.24	SP BRICKS Anadham, S/o.Paramasivam, Shunmuga Vinyagar Kovil street, Sivagiri.	9.34481	77.421859
5	Sivagiri -2	12.08.24	GG BRICKS Ganesan, S/o.Gurusamy thevar, Karungulam North street, Sivagiri.	9.345628	77.420748
6	Sivagiri -2	12.08.24	VKA BRICKS Maruthupandian, S/o.Ayilrajapandian, Sithivinayagar street, Sivagiri.	9.345449	77.419283

7	Sivagiri -2	12.08.24	SUN BRICKS Kumar, S/o.Muthaiah.	9.34512	77.419441
8	Sivagiri -2	12.08.24	PMS BRICKS Perumal (Mookandi) S/o.Chellaiah chettiyar, Kulalalar street, Kothadapatti.	9.344801	77.420022
9	Sivagiri -2	12.08.24	ABI BRICKS 1.Siva, S/o.Paramasivan, 2.Tamilmani, S/o.Muthurakku Sivagiri	9.345378	77.417825
10	Sivagiri -1	19.08.24	GPS BRICKS Ganesan, S/o.Karuppaiah, Selva vinyagar kovil street, Sivagiri.	9.342258,	77.434251
11	Sivagiri -1	19.08.24	PTS BRICKS Thirupathi Chettiyar, S/o.Pulugandi, Kothadapatti.	9.34101	77.434701
12	Sivagiri -1	19.08.24	KGV BRICKS Krishnasamy, S/o.Kanthaiah chettiyar, Selva vinyagar kovil street, Sivagiri.	9.341432	77.434512
13	Sivagiri -2	19.08.24	VKG BRICKS Veeramani, S/o.Ganesan, 36, sakthi Vinayagar kovil street, Sivagiri.	9.324112	77.407132

14	Sivagiri -2	19.08.24	BAS BRICKS Muthuraman, S/o.Eswaran, 47/57, Arugankulam, Thenmalai.	9.328034	77.394493
15	Sivagiri -2	19.08.24	PKM BRICKS Swamyji, Chokkanathanputhur.	9.326634	77.393863
16	Sivagiri -2	19.08.24	GAB BRICKS Ajith, S/o.Pappuraj, Chirithurajapuram.	9.327593	77.393276
17	Sivagiri -2	19.08.24	PVR BRICKS Rajadurai, S/o.Palraj, Anna Middle street, Sivagiri.	9.324794,	77.4047771
18	Sivagiri -2	19.08.24	PVR BRICKS Rajadurai, S/o.Palraj, Anna middle street, Sivagiri.	9.324193	77.404593
19	Sivagiri -2	19.08.24	YS BRICKS Yesurajan, S/o. Devadass, Thellanthi Colony, Nagerkovil.	9.317795,	77.410129
20	Sivagiri -2	19.08.24	RV BRICKS Ramesh, S/o.Palanisamy, Yadavar street, Chokkanathanputhur.	9.32661,	77.393877

21	Sivagiri -2	19.08.24	KS BRICKS Kanthavel, S/o.Gancsan, Chokkanathanputhur	9.327531	77.39324
22	Sivagiri -2	19.08.24	VS BRICKS Velusamy, S/o.Kovaiah Chettiyar, Chokkanathanputhur	9.328527	77.393417
23	Sivagiri -2	19.08.24	SKU BRICKS Karuppasamy, S/o.Subramanian, North street, Kumarapuram.	9.331089	77.397947
24	Sivagiri -2	19.08.24	SUS BRICKS Sankilipandian, S/o.Sivaperumal, 11.6, Number road, Sivagiri.	9.3333349	77.396167
25	Sivagiri -2	19.08.24	RV BRICKS Ramesh, S/o.Palanisamy, Yadavar street, Chokkanathanputhur.	9.317795	77.410129
26	Sivagiri -2	19.08.24	GM BRICKS Manokaran, S/o.Velusamy, Ullar, Thalavaipuram.	9.330005	77.396698
27	Sivagiri -2	19.08.24	AR BRICKS Veerakali, S/o.Sundararaj, Kulasekaraperi, Thiruvengadam.	9.331227	77.396111

28	Sivagiri -2	19.08.24	MBK BRICKS Karuthapandian, S/o. Muniyandi, Muthuramalingam street, Vadigapatti,	9.330729	77.429856
29	Sivagiri -2	19.08.24	ARB BRICKS Ayyappan, S/o.Thangamalai thevar, Sivagiri.	9.347321	77.403102
30	Sivagiri -2	19.08.24	GTS BRICKS M.Sundaram, S/o. Mottaiandi, Sithi Vinayagar Kovil Street, Sivagiri.	9.3446	77.413009
31	Sivagiri -2	19.08.24	VKA BRICKS Ayulrajapandian, S/o.Kandasamy, 172, Sithi Vinayagar Kovil street, Sivagiri.	9.34588	77.413186
32	Sivagiri -2	19.08.24	ASV BRICKS Sadaiyal, D/o.Athimulam, Nadar mela theru, Sivagiri	9.344757	77.41782
33	Sivagiri -2	19.08.24	BS BRICKS Balakrishnan, S/o.Muniyandi, Muthuramalingam street, Vadugapatti.	9.328262	77.396315
34	Sivagiri -2	19.08.24	MS BRICKS Marimuthu, S/o.Ponnaiah, 176, Sellipattinam street, Thenmalai.	9.32828	77.395304

35	Viswanathaperi -1	19.08.24	PL BRICKS Sankarganesh, S/o.Pethaiahthevar, Periya Pillaiyar Kovil street, Sivagiri.	9.347996	77.417504
36	Viswanathaperi -1	19.08.24	GPS BRICKS Ponneelam, S/o.Ganesan, Selva vinayagr Kovil street, Sivagiri.	9.34784	77.416589
37	Viswanathaperi -1	19.08.24	ANU BRICKS Thangapandiyan, S/o.Karuppasamy thevar, Kulasekaraperi, Thiruvengadam.	9.348553	77.416797
38	Viswanathaperi -1	19.08.24	KM BRICKS Moorthy, S/o.Karuppasamy, Kulalalar street, Kothadapatti.	9.348476	77.41651
39	Viswanathaperi -1	19.08.24	SAM BRICKS Chinnathai, D/o. Sundarraj, Pillayar Kovil street, Sivagiri.	9 348674	77.416071
40	Viswanathaperi -1	19.08.24	MS BRICKS M.Muniyandi, S/o.Mariappan, Athithiravidar Colony, Vadugapatti.	9.349238	77.415799
41	Viswanathaperi -1	19.08.24	MSV BRICKS M.Muniyaraj, S/o.Subramanian, Santhai pettai street, Sivagiri.	9 349248	77.414479

42	Viswanathaperi -1	19.08.24	MJ BRICKS Sadaiyan, S/o.Mariappan, Athithiravidar Colony, Vadugapatti.	9.349081	77.414856
43	Viswanathaperi -1	19.08.24	SKV BRICKS Velmurugan, S/o.Karuppaiah, Selva vinayagr Kovil street, Sivagiri.	9.348794	77.415223
44	Viswanathaperi -1	19.08.24	SA BRICKS Arumugam, S/o.Ganesan, Kulalalar street, Kothadapatti.	9.349126	77.414898
45	Viswanathaperi -1	19.08.24	KC BRICKS Kennady, S/o.Nagarajan, Mukavur, Thalvaipuram.	9.346377	77.411873
46	Viswanathaperi -1	19.08.24	SKY BRICKS Sundaravadivelu, S/o.Ganesan, Mela ratha Veethi, Sivagiri.	9.349881	77.405261
47	Viswanathaperi -1	19.08.24	SUS BRICKS Sankilipandian, S/o.Sivaperumal, 11.6 Number road, Sivagiri.	9.349629	77.405415
48	Viswanathaperi -1	19.08.24	VGV BRICKS Gurusamypanthyan, S/o.Velusamy, Sithi Vinayagar Kovil Street, Sivagiri.	9.351067	77.406761

49	Viswanathaperi -1	19.08.24	GK BRICKS Gajendran, S/o.Dharmaapuri	9 351309	77.405417
50	Viswanathaperi -1	19.08.24	RPP BRICKS Kuttiraj, S/o.Petchiappathevar, Sivaramalingapuram Odai theru, Sivagiri.	9.34995	77.402739
51	Viswanathaperi -1	19.08.24	GS BRICKS Subramanian, S/o.Kalimuthu, Valampuri Vinayagar Kovil mudukku street, Sivagiri	9 348989	77 428963
52	Viswanathaperi -1	19.08.24	VS BRICKS Krishnan, S/o.Velusamy, Mariamman Kovil street, Kumarapuram, Sivagiri.	9 348987	77.42896
53	Viswanathaperi -1	19.08.24	VR BRICKS Rajendran, S/o.Veeraiahthevar, Mariamman Kovil street, Kumarapuram, Sivagiri.	9.349652	77.428769
54	Viswanathaperi -1	19.08.24	SSP BRICKS Velusamy, S/o.Ganapathi chettiyar, Kothadapatti.	9.351167	77.428724

55	Viswanathaperi -1	19.08.24	GK BRICKS Gurunathan S/o.Kalai, Kumarapuram, Sivagiri.	9 34869	77.4311
56	Viswanathaperi -1	19.08.24	GK BRICKS Gurunathan S/o.Kalai, Kumarapuram, Sivagiri.	9.351056	77.433021
57	Viswanathaperi -1	19.08.24	AG BRICKS Ayyanappan, S/o.Durairaj, Kamarjar nagar, Chokkanathanputhur.	9.349759	77.403048
58	Viswanathaperi -1	20.08.24	PST BRICKS Chinna Mariappan, S/o. Kaliappan, North street, Kumarapuram.	9.345307	77.417849
59	Viswanathaperi -1	20.08.24	SRR BRICKS Rajalakshmi, D/o.Kaliraj, Kulalalar street, Kothadapatti.	9.345338	77.416676
60	Viswanathaperi -1	20.08.24	ARB BRICKS Ayyappan, S/o.Thangamalai thevar, Sivagiri.	9.34557	77.416833
61	Viswanathaperi -1	20.08.24	BST BRICKS Sukumaran, S/o.Pandian, Kakkanji Keela theru, Sivagiri.	9.34594	77.41764

62	Viswanathaperi -1	20.08.24	GK BRICKS Gurunathan S/o.Kalai, Kumarapuram, Sivagiri.	9.34829	77.437497
63	Viswanathaperi -2	20.08.24	APR BRICKS Pavunraj, S/o.Alagar, Yadavar North street, Chokkanathanputhur	9.36662	77.444838
64	Viswanathaperi -2	20.08.24	KMG BRICKS Muruganandham, S/o.Kondaiah Chettiyar, Devipattinam.	9.366149	77.445289
65	Rayagiri -1	20.08.24	SS BRICKS Suresh, S/o.Velladurai, Muppudathiamman Kovil street, Melakarisalkulam.	9.297945	77.422417
66	Rayagiri -1	20.08.24	AC BRICKS Chandran, S/o.Arunachalam, Melakarisalkulam.	9.297103	77.461032
67	Rayagiri -1	20.08.24	KGS BRICKS Ganesan, S/o.Kandasamy, Muppudathiamman Kovil street, Melakarisalkulam.	9.296795	77.457515

68	Rayagiri -1	20.08.24	SV BRICKS Samy, S/o.Kandasamy Muppudathiamman Kovil street, Melakarisalkulam.	9.296494	77.457436
69	Rayagiri -1	20.08.24	MKS BRICKS Karuppasamy, S/o.Murugaiah, Antoniyar Kovil street, Melakarisalkulam.	9.292883	77.4559
70	Rayagiri -1	20.08.24	KRB BRICKS Ravi, S/o.Karuppaiah, Muppudathiamman Kovil street, Melakarisalkulam.	9.293687	77.455862
71	Rayagiri -1	20.08.24	VPM BRICKS Periyasamy, S/o.Veerchamy, Muppudathiamman Kovil street, Melakarisalkulam.	9.295504 9.29454	77.456534 77.456484
72	Rayagiri -1	20.08.24	ASP BRICKS Poosaidurai, S/o.Subbaiahpandian, Pillaiyar Kovil street, Ullar, Thalavaipuram.	9.303061	77.439983
73	Rayagiri -1	20.08.24	Vel BRICKS Velpandian, S/o.Karuthapandian, Thalavaipuram.	9.294793	77.43751
74	Rayagiri -2	20.08.24	NILA BRICKS Thulasidurai,, S/o.Shunmugavelu, Anna south street, Sivagiri.	9.319086	77.395625

75	Rayagiri -2	20.08.24	PVR BRICKS Murugan, S/o.Chellaiah, Kaliyamman Kovil street, Devipattinam.	9.323166	77.406651
76	Rayagiri -2	20.08.24	MKT BRICKS Thevarmagan, Devipattinam.	9.322986	77.406856
77	Rayagiri -2	20.08.24	ANU BRICKS Boominathan, S/o.Sivasamythevar, Keelaratha veethi, Sivagiri.	9.324054	77.417568
78	Rayagiri -2	20.08.24	KRB BRICKS Sakthivel, S/o.Gurusamy, Mela ratha Veethi, Sivagiri.	9.323981	77.421584
79	Rayagiri -2	20.08.24	KR BRICKS Tirupathi, S/o.Narayanan, Vathrayippu.	9.32395	77.421819
80	Rayagiri -2	20.08.24	KS BRICKS Kumaresan, Nagerkovil	9.323403	77.421225
81	Rayagiri -2	20.08.24	GKK BRICKS Perumal, Chokkanathanputhur	9.322323	77.42093
82	Rayagiri -2	20.08.24	PMS BRICKS Saravanan, S/o.Athinamilagi pandian, Sivagiri.	9.322895	77.421117

83	Rayagiri -2	20.08.24	PTK BRICKS Tirupathi, S/o.Perumal, Kothadapatti	9.322033	77.4210943
84	Rayagiri -2	20.08.24	PRR BRICKS Saravanakumar, S/o.Murugan, Ullar.	9.300849	77.407302
85	Rayagiri -2	20.08.24	PSV BRICKS Manokaran, S/o.Velusamy, Ullar, Thalavaipuram.	9.299808	77.41108
86	Rayagiri -2	20.08.24	PRP BRICKS Muthuraj, S/o.Murugan, Ullar	9.301036	77.411658
87	Rayagiri -2	20.08.24	SM BRICKS Arun S/o.Rathinasmy, Ullar	9.30464	77.388406
88	Sivagiri -2	21.08.24	RM BRICKS Boominathan, S/o.Sivasamythevar, Keelaratha veethi, Sivagiri.	9.345145	77.398233
89	Viswanathaperi -2	21.08.24	MKS BRICKS Maruthappan, S/o.Pitchai, Kumarapuram.	9.36475	77.426414
90	Viswanathaperi -2	21.08.24	MPK BRICKS Petchimuthu, S/o.Dharmar, Thevar Kilamel street, Devipattinam.	9.365197	77.414306

91	Viswanathaperi -2	21.08.24	AR BRICKS Rajapandi, S/o.Yekkimuthu nadar, Mariamman Kovil street, Chokkanathanputhur	9.379182	77.409851
92	Viswanathaperi -2	21.08.24	CKC BRICKS Chinraj, S/o.Kondaiah chettiyar, Kulalalar street, Devipattinam.	9.377928	77.415535
93	Viswanathaperi -2	21.08.24	SM BRICKS Manikandan, S/o.Sivakaminathan, Mudaliyar street, Chokkanatahnputhur	9.368876	77.428474
94	Viswanathaperi -2	21.08.24	KRB BRICKS Ramar, S/o.Karuppaiah, Keela colony street, Devipattinam	9.369538	77.433392
95	Viswanathaperi -2	21.08.24	RPB BRICKS Pavulraj, S/o.Rayappan, Kakkanji mandapam street, Sivagiri.	9.370312	77.436005
96	Viswanathaperi -2	21.08.24	GK BRICKS Gajendran, S/o.Maruthakilavan, Sivagiri	9.369669	77.437133
97	Viswanathaperi -2	21.08.24	AR BRICKS Ragu, S/o.Kamaraj, Mugavur, Thalavaipuram.	9.367252	77.443632

Inspection of Water bodies

The below said water bodies were inspected on 23.08.2024. Few old pits were observed in Vali Vali Kulam and Chinna Avudaiperi Kulam and these pits are waterlogged. It was permitted to remove Clay/Silt for reclamation of agricultural land during the period of 2021 - 2022 & 2022 - 2023 from these tanks. Few old pits and fresh pits were noticed in Thenkal Kulam, Muthur Kulam and Karunkulam and most of the pits are water logged. It was permitted to remove Clay/Silt for reclamation of agricultural land during the period of 2021 - 2022, 2022 - 2023 and 2024 - 2025 from these tanks as well.

Sl.No	Village Name	Tank Name	SF.No	Co-Ordinates
1	Vishwanathaperi - I	Vali Vali Kulam	826	09.355488° 77.405951°
2	Sivagiri - II	Chinna Avudai peri Kulam	201	09.347178° 77.399612°
3	Sivagiri - I	Thenkal Kulam	654	09.330045° 77.429972°
4	Rayagiri - I	Muthur Kulam	519	09.325417° 77.430162°
5	Rayagiri - I	Karunkulam	520	09.310067° 77.428619°

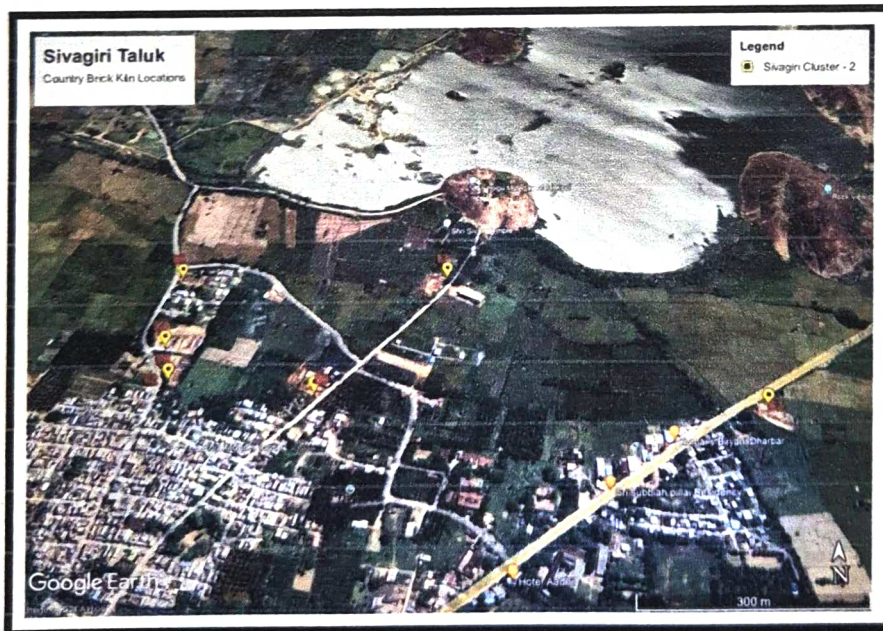
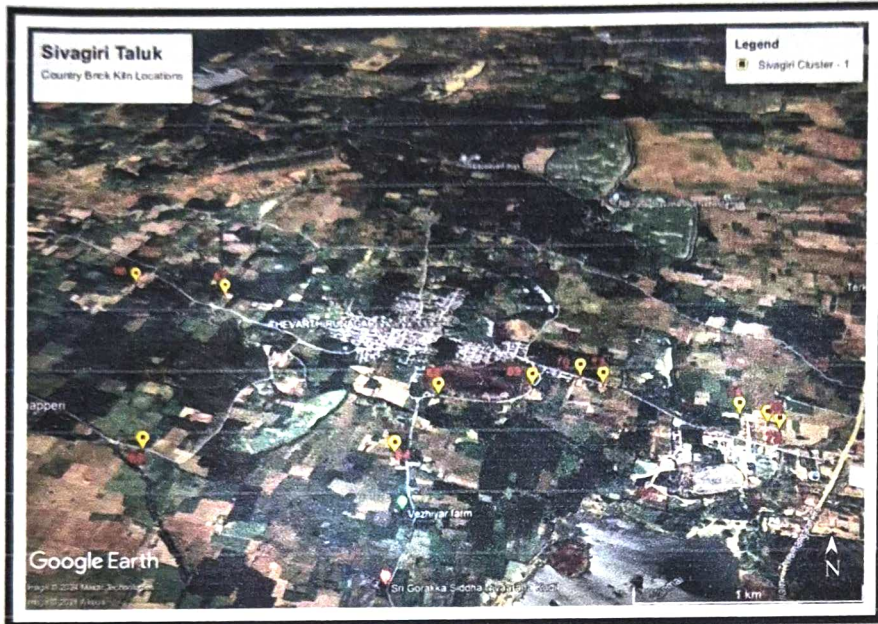
ABSTRACT

The findings of the inspection, along with a detailed report on each brick kiln, have been compiled and attached as Annexure - I. Below given is the abstract information on the location of the brick kilns, their compliance status, and any violations observed.

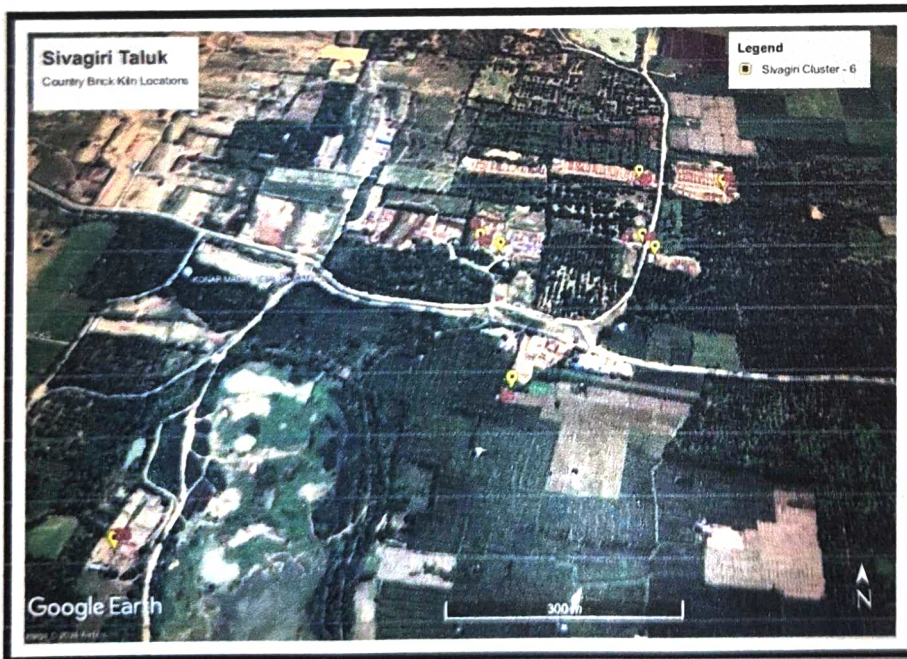
S.no	Name	No.of.Brick kilns
1.	Sivagiri Part-I	3
2.	Sivagiri Part-II	32
3.	Viswanathaperi Part-I	28
4.	Viswanathaperi Part-II	11
5.	Rayagiri Part-I	9
6.	Rayagiri Part-II	14
	Total	97

S.No.	Details	No of Brick kiln
1.	No of Brick kilns without Permission from Pollution control Board	97
2.	No of Brick kilns without Permission from Geology and Mining Department	95
3.	No of Brick kilns without Chimney Installed	97
4.	No of Brick kilns near residential area within 800 meters radius	45
5.	No of People depend on brick kiln for their livelihood (Direct employment - Approximately)	1150

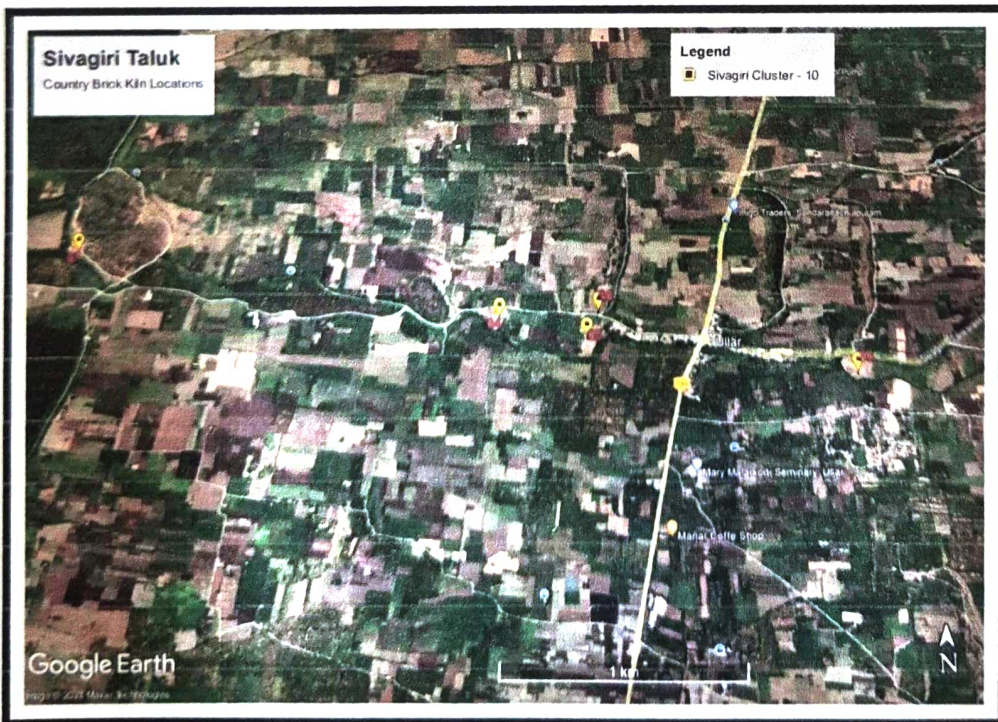
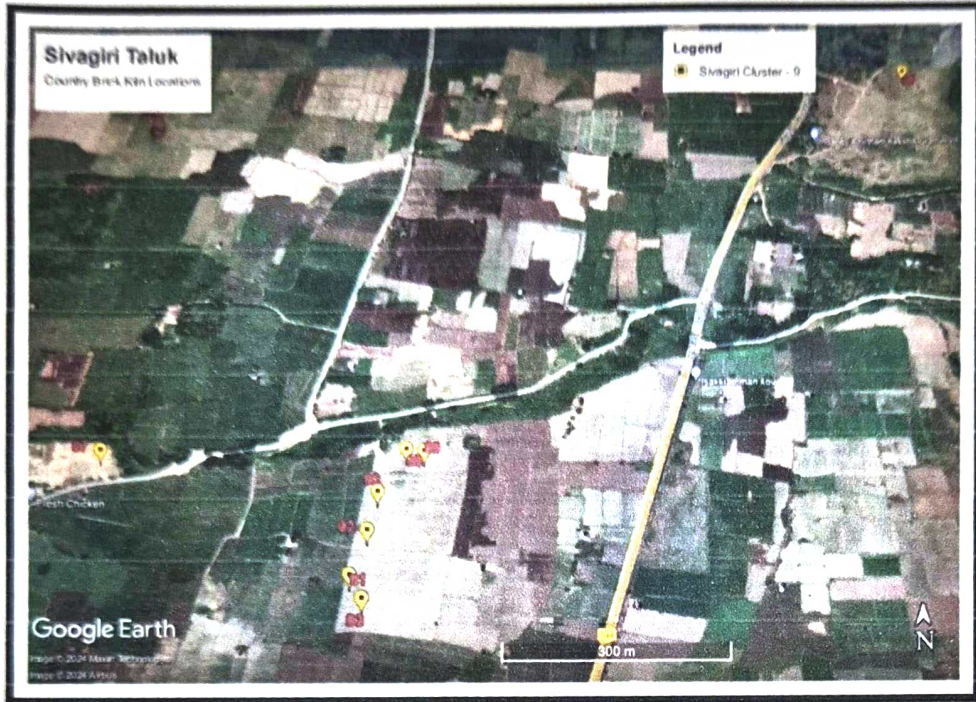
LOCATIONS OF BRICK KILNS:

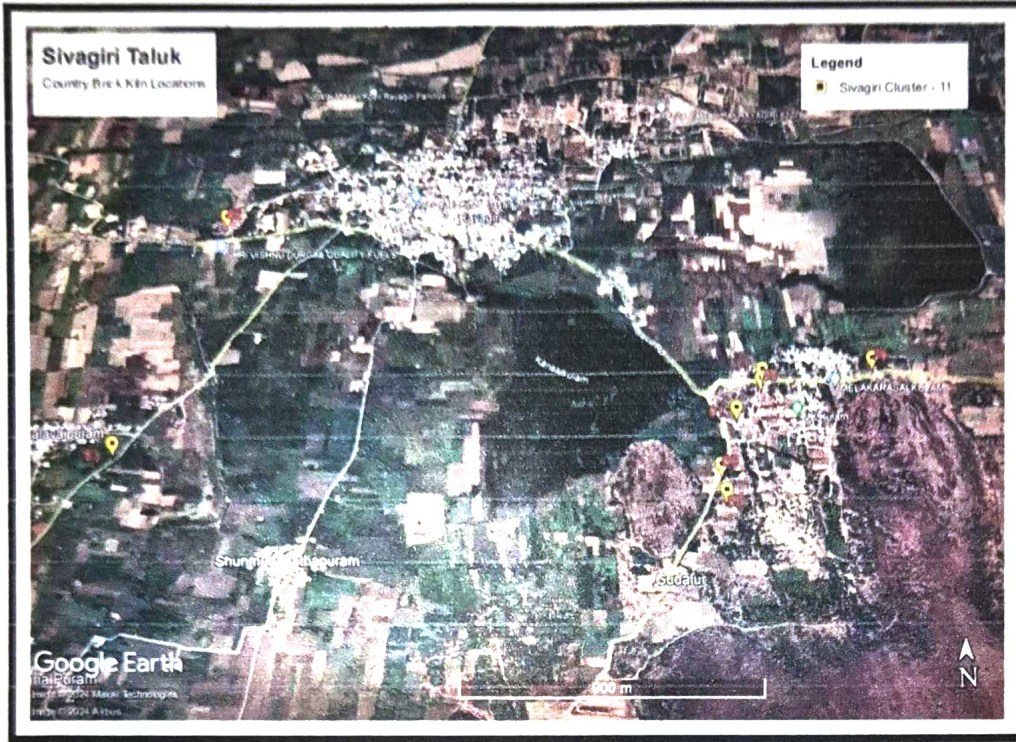












on. jmbond
24/8/24
Ranger,
Forest Department,
SIVAGIRI RANGE
SIVAGIRI

Uchi
24/08/24
Assistant Geologist,
Geology and Mining,
Tenkasi

ajay
24/08/24
Assistant Executive Engineer,
WRO (Upper Vaippar),
Rajapalayam

Amey
24/8/24
Tahsildar
Sivagiri
SIVAGIRI.

N. Praveen
24/08/24
Inspector of Police
INSPECTOR OF POLICE
Sivagiri Police Station
Tenkasi District.

Karathi
24/08/24
District Environmental Engineer (EAO)
Tamilnadu Pollution Control
Board, Tenkasi

S. Sankarankovil
24/08/24
Revenue Divisional Officer,
Sankarankovil
REVENUE DIVISIONAL OFFICER
SANKARANKOVIL



BEFORE THE MADURAI BENCH OF MADRAS HIGH COURT
(Special Original Jurisdiction)
WEB COPY

Wednesday, the Twenty Eighth day of August Two Thousand and Twenty Four

PRESENT

The Hon`ble Mr.Justice R.SUBRAMANIAN
and
The Hon`ble Mrs.Justice L. VICTORIA GOWRI

W.P.(MD)Nos.20397 and 20398 of 2024
&
W.M.P.(MD)Nos.17307 & 17312 of 2024

1 V.KRISHNAN

2 T.AYYAPPAN

3 G.PONSEELAN

4 G.VEERAMANI

5 E.MUTHU RAMAN

6 K.SUBRAMANIAN

7 V.GURUSAMY PANDIAN

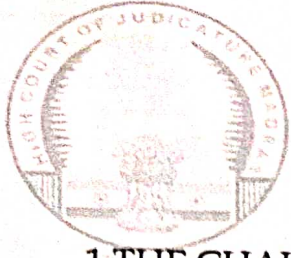
8 YESURAJAN

... PETITIONERS in WP(MD)No.20397 of 2024

K.GANESAN

... PETITIONER in WP(MD)No.20398 of 2024

Vs



1 THE CHAIRPERSON
W/TAMIL NADU POLLUTION CONTROL BOARD,
MOUNT SALAI, GUINDY,
CHENNAI - 32.

2 THE DISTRICT COLLECTOR
O/O.THE DISTRICT COLLECTOR,
TENKASI DISTRICT.

3 THE ASSISTANT DIRECTOR
GEOLOGY AND MINING,
TENKASI DISTRICT.

4 THE REVENUE TAHSILDAR
SIVAGIRI TALUK,
TENKASI DISTRICT.

... RESPONDENTS IN BOTH THE PETITIONS

Prayer in WP(MD). 20397/ 2024 :

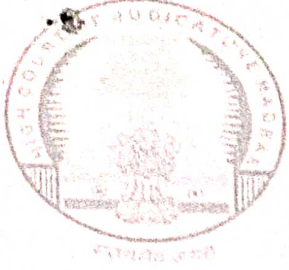
Writ Petition filed praying that in the circumstances stated therein and in the affidavit filed therewith the High Court may be pleased to issue a Writ of Mandamus, forbearing the respondents from in any way interfering with the running of small scale brick kilns units by the petitioners without considering the applications for issuance of license pending before the 2nd respondent.

Prayer in WP(MD). 20398/ 2024 :

Writ Petition is filed under Article 226 of the Constitution of India, praying this Court to issue a Writ of Certiorarified Mandamus calling for the records relating to the impugned order passed by the 4th respondent in SVGREV/1617/2023-B3 dated 06.08.2024 and quash the same as illegal in and consequentially to forbear the respondents from in any way interfering with the running of small scale brick kilns units by the petitioner without considering his application for issuance of license pending before the 2nd respondent.

Prayer in WMP(MD). 17307/ 2024 :

To grant an Ad-Interim Injunction restraining the respondents from in any way interfering with the running of small scale brick kilns units by the petitioners pending disposal of the writ petition.



Prayer in WMP(MD). 17312/ 2024 :

To grant an Ad interim stay of operation of the impugned order passed by the 4th respondent in SVGREV/1617/2023-B3 dated 06.08.2024 pending disposal of the writ petition.

ORDER : These Writ petitions coming up for orders on this day, upon perusing the petitions and the affidavit filed in support thereof and upon hearing the arguments of MR.A.SHAPNA, Advocate for M/S.AJMAL ASSOCIATES, Advocate for the petitioner and of MR.P.THILAKKUMAR, Government Pleader on behalf of the Respondent, the Court made the following order:-

Mr.P.Thilakkumar, learned Government Pleader, takes notice for the respondents.

2. Post the Writ Petitions on 03.09.2024 along with W.P.(MD)No.20173 of 2024, immediately after admission cases. During the interregnum, the brick kilns of the petitioners shall not be disturbed.

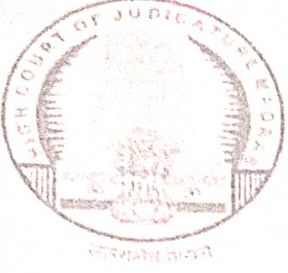
sd/-
28/08/2024

/ TRUE COPY /

/08/2024
Sub-Assistant Registrar
(C.S. I / II / III / IV)
Madurai Bench of Madras High Court,
Madurai - 625 023.

SMN2
TO

1 THE CHAIRPERSON
TAMIL NADU POLLUTION CONTROL BOARD,
MOUNT SALAI, GUINDY,
CHENNAI - 32.



2 THE DISTRICT COLLECTOR
O/O.THE DISTRICT COLLECTOR,
TENKASI DISTRICT.

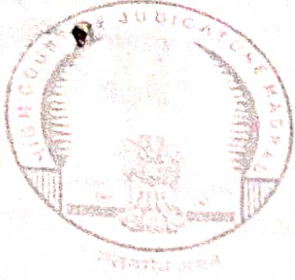
3 THE ASSISTANT DIRECTOR
GEOLOGY AND MINING,
TENKASI DISTRICT.

4 THE REVENUE TAHSILDAR
SIVAGIRI TALUK,
TENKASI DISTRICT.

+1. C.C. to M/S.AJMAL ASSOCIATES Advocate SR.No.10525 DATED 29/08/2024
ORDER
IN
W.P.(MD)Nos.20397 and 20398 of 2024
&
W.M.P.(MD)Nos.17307 & 17312 of 2024
Date :28/08/2024

SS/VR/SAR- /30/08/2024/4P/6C

Madurai Bench of Madras High Court is issuing certified copies in this format from 17/07/2023



W.P.(MD)No.20173 of 2024

WEB COPY

BEFORE THE MADURAI BENCH OF MADRAS HIGH COURT
(Special Original Jurisdiction)

Tuesday, the Twenty Seventh day of August Two Thousand and Twenty Four

PRESENT

The Hon`ble Mr.Justice R.SUBRAMANIAN
and
The Hon`ble Mrs.Justice L. VICTORIA GOWRI

W.P.(MD)No.20173 of 2024
and
W.M.P.(MD)No.17118 of 2024

1 THANGAPANDIAN .K

2 P.MARIMUTHU

3 S.BOOMINATHAN

4 M.KARUTHAPANDIYAN

5 D.IYYAPPAN

6 S.KARUPPASAMY

7 U.GURUNATHAN

8 S.JEYALAKSHMI

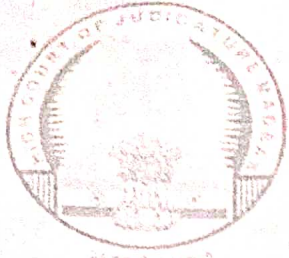
9 AMJATH KHAN

... PETITIONER(S)

Vs

1 THE CHAIRPERSON
TAMILNADU POLLUTION CONTROL BOARD,

<https://www.mhc.tn.gov.in/judis>



WIP
MOUNT SALAI, GUINDY,
CHENNAI - 32.

2 THE DISTRICT COLLECTOR
OFFICE OF THE DISTRICT COLLECTOR,
TENKASI DISTRICT.

3 THE ASSISTANT DIRECTOR
GEOLOGY AND MINING,
TENKASI DISTRICT.

4 THE REVENUE TAHSILDAR
SIVAGIRI TALUK,
TENKASI DISTRICT.

... RESPONDENT(S)

Writ Petition filed praying that in the circumstances stated therein and in the affidavit filed therewith the High Court may be pleased to issue a Writ of Mandamus, forbearing the respondents from in any way interfering with the running of small-scale brick kilns units by the petitioners without considering the applications for issuance of license pending before the 2nd respondent and pass such further or other orders as this Honble Court may deem fit and proper in the circumstances of this case and thus render justice.

Prayer in WMP(MD). 17118/ 2024 :

to grant an Ad-Interim injunction, restraining the respondents from in any way interfering with the running of small-scale brick kilns units by the petitioners pending disposal of the writ petition and thus render justice.

ORDER : This petition coming up for orders on this day, upon perusing the petition and the affidavit filed in support thereof and upon hearing the arguments of M/S. AJMAL ASSOCIATES, Advocate for the petitioner and of Mr.P.THILAKKUMAR, Government Advocate on behalf of the Respondents No. 2 to 4, the Court made the following order:-

(Order of the Court was made by R.SUBRAMANIAN, J.)

<https://www.mhc.tn.gov.in/judis> Mr.P.Thilakkumar, learned Government Pleader takes notice for the



respondents 2 to 4.

2.Post the matter on 03.09.2024 in the admission list.

3.There will be an order of interim injunction restraining the respondents from in any way interfering with the running of small scale brick kilns units, until further orders.

sd/-
27/08/2024

/ TRUE COPY /

/ 09 /2024

Sub-Assistant Registrar (C.S. I / II / III / IV)
Madurai Bench of Madras High Court,
Madurai - 625 023.

MRN/SML

TO

1 THE CHAIRPERSON
TAMILNADU POLLUTION CONTROL BOARD,
MOUNT SALAI, GUINDY,
CHENNAI - 32.

2 THE DISTRICT COLLECTOR
OFFICE OF THE DISTRICT COLLECTOR,
TENKASI DISTRICT.

3 THE ASSISTANT DIRECTOR
GEOLOGY AND MINING,
TENKASI DISTRICT.



W.P.(MD)No.20173 of 2024

4 THE REVENUE TAHSILDAR
SIVAGIRI TALUK,
TENKASI DISTRICT.

+1. C.C. to M/S. AJMAL ASSOCIATES Advocate SR.No.10447 [I] DATED
28.08.2024

ORDER
IN
WP(MD) No.20173 of 2024
Date :27/08/2024

PSP/ VR /SAR /02.09.2024/ 4P/ 6C

Madurai Bench of Madras High Court is issuing certified
copies in this format from 17/07/2023